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Title: Discussion on the motion of thanks on the President's Address moved by Shri V. Kishore Chandra S. Deo and seconded by Shri Maedhusudan Mistry on the 17th February, 2009.

MR. SPEAKER: Now, the House will take up further consideration of the Motion of Thanks on the President's Address.

*DR. THOKCHOM MEINYA (INNER MANIPUR): Sir, We are indeed very grateful to Madam President for her Address which she has been pleased to deliver to both Houses of Parliament assembled together on February 12, 2009.

Sir, all of us present that day, very respectfully, join her in wishing our respected Prime Minister, Shri Manmohan Singh a speedy recovery from his recent heart operation. The Address of Madam President which is second one for her, gives hope for the future. She has rightly pointed out that we have not withstood the challenges but also emerged stronger. The spirit of Parliament rising together as one overcame the challenge to our nation from terrorist violence. We are also very proud of our Scientists who have successfully launched Chandrayan I mission to the Moon.

Sir, when we have adopted the democratic form of government, the simple maxim – "aam admi ko kya mila?" sounds great. Today, after close to five years in office, the UPA Government, headed by our Hon'ble Prime Minister, Shri Manmohan Singh, under the overall supervision of UPA Chairperson, Madam Sonia Gandhi has acted on nearly all the commitments made to the people through the National Common Minimum Programme. The commitment to inclusive

development in NCMP has been translated into laws, policies and programmes.

Sir, through the National Rural Employment Guarantee Act, a right to work for people in our rural areas was guaranteed. NREGA which now covers the whole country is the first such intervention anywhere in the world where a country has guaranteed employment for a specified number of days to any category of citizens. In 2007-08, more than three crore rural households were provided job-cards under this programme. In fact, the NREGA is moving India towards a republic of work.

* Speech was laid on the Table

Sir, along with NREGA, the social security framework has been strengthened through Aam Admi Bima Yojana, Rashtriya Swasthya Bima Yojana and Revamped Indira Gandhi National Old Age Pension Scheme extended to all old persons below the poverty line. The Unorganized Worker's Social Security Act 2008 facilitate social security to over forty crore unorganized workers. Through Right to Information Act, government is accountable to citizens for governance. Through the Schedule Tribes and Traditional Forest Dwellers Act, land rights are conferred to traditional forest dwellers. A Central Educational Institutions (Reservation in Admission) Act ensured reservation to students of OBCs. A Bill on Right to Education and a Constitution Amendment Bill providing for reservation for women in Lok Sabha and State Legislatures stand introduced in Parliament.

Sir, under the Rural Roads Programme, market connectivity to farmers is provided. Under Rajiv Gandhi Gramin Vidyutikaran Yojana, electricity is provided. Today, majority of our villages have telephone connectivity and mobile telephony is spreading in rural India. Under Indira Awas Yojana of Bharat Nirman, over sixty lakh houses were built. Rural water supply coverage and funding is considerably increased. Lack of adequate health care has been a major concern in the rural areas. National Rural Health Mission is working towards fulfilling this need. The campaign for total sanitation in Rural areas has seen some success.

Sir, here I fully endorse the remark made by Madam President that "there is still a long way to go". As we are all aware that India lives in the villages, providing basic needs of the common man in rural India, in terms of health care which undoubtedly depend on total sanitation, safe drinking water, adequate power supply and humane policing, and good educational institutions for quality education through ICDS & SSA should be given top priority in our inclusive development programme.

Sir, the National Knowledge Commission gives useful inputs for developing and sharing knowledge resources. A Bill for a National Judicial Council to ensure accountability and transparency in the judicial system has been introduced. The Jawaharlal Nehru National Urban Renewal Mission was also launched for renewal of our urban areas.

Sir, the country is facing multiple internal security challenges. The recent terrorist attack in Mumbai as well as in other parts of the country is an attack on humanity. Madam President has rightly mentioned the greater appreciation in the international community of the threat that exists to the region and the world from the terrorism emanating from Pakistan. A recently enacted National Investigative Agency will be able to effectively deal terrorism. The Government's holistic approach to tackle the problems of left wing extremisms and insurgency in the North East and Jammu & Kashmir has started giving results.

Sir, I very respectfully, urge upon the Union Government for an early settlement of the NSCN(IM) problem without disturbing the territorial integrity of the erstwhile princely State of Manipur. The geographical boundary of the Manipur State at the time of her merger with the Union of India in 1949 has to be respected and protected. There shall be absolutely no compromise on the territorial integrity of Manipur.

Sir, in her address, it was stated that the general situation in the North East has improved significantly over the last four years. No doubt, the respective State Governments in the North East have tried their best to contain this menace by making efforts to initiate a dialogue process with various groups who abjure violence with the aim of bringing them into the national mainstream. Special programmes in terms of special accelerated road development programme, trans Arunachal Express Way, fast track rail and air connectivity to the North East to the sea and to establish central higher educational institutions in each state of the region are some of the ambitious agenda of the union government.

Sir, in spite of all these initiatives, the law and order situation in my state Manipur remains a cause of concern. The killings of security personnel and civilians, extortion of money, kidnapping for ransom, frequent disruption in the publication of newspapers, bandh and blockades on the National Highways remain the order of the day.

Sir, yesterday, I was informed of the multiple murders of Dr. Thingam Kishan, MCS, Sub Divisional Officer of Kasom Khullen, Aribam Rajen Sharma, his driver and Yumnam Token Singh, a Mandal in his office near Taphou Village on NH 39. The trio was abducted by unidentified armed people on 13th February from Ukhrul DC gate in Ukhrul District. The three bodies were found with their hands tied behind their backs and their heads bearing grievous injuries. A bloody hoe and a medium size stone – apparently used in killing them – were found near their bodies. In order to combat these unwanted and unlawful activities, I beg to draw the attention of the Union Government to help the state government of Manipur to fully modernize the security forces deployed in the state and also to establish a dedicated National Highway protection force to smoothly regulate the National Highways.

Sir, I congratulate the UPA leadership, both Madam Sonia Gandhi and Prime Minister Manmohan Singh for our successful conclusion of Indo-US Civil Nuclear Deal which marked the beginning of the end of 34 years of nuclear isolation and the technology denial regime that India was being subjected to. During the past four years, our relations with neighbors has improved to a higher level and with the people's Republic of China, our strategic and cooperative partnership is progressively acquiring a more regional and international perspective.

Sir, on the whole, the President's address has shown the way and hope for our future while enumerating the success story for the past four years of UPA regime. I support the motion of thanks on the President's address as moved by Hon'ble Shri Kishore Chandra Deo and seconded by Hon'ble Shri Madhusudan Mistry.

*SHRI S.K. KHARVENTHAN (PALANI): I am thanking for giving me this opportunity to participate in the discussion on the motion of thanking the Hon'ble President of India for the speech delivered in both the Houses of Parliament on 12.02.2009.

First up all I want to thank our Hon'ble madam Soniaji and my Leader Shri G.K. Vasan and the public of Palani Parliamentary Constituency to serve as a member in the August House from 2004.

Hon'ble President of India detailed the various steps taken by the UPA Government for the benefit of poor and downtrodden in this country. Hon'ble President listed our Government's efforts to help the poor people through NREGA, a Social Security scheme, OBC reservation in Higher Education, JNNURM etc. Hon'ble President also referred to the unorganized workers Social Security Act 2008 which would facilitate provision of Social Security to 43 crore unorganized workers. Our Government mainly concentrated Agriculture, Rural Employment, Power, Railways Roads and Bridges, Education, and Health and Family Welfare. Allocation of funds for the above programmes are very higher than the allocation during NDA Rule. During NDA Regime ;1999-2004 for Agriculture allocation as Rs. 16,439 crore, UPA allocated Rs. 36,716 cr, NDA allotted Rs. 2984 Cr. For Rural Employment and UPA allotted Rs. 84598 cr, for Power NDA allotted Rs. 60085 cr and our UPA allotted Rs. 148631 cr, for Railways NDA allotted Rs. 54328 cr, UPA allotted Rs. 125,095 cr, Roads and Bridges NDA allotted Rs. 43517 cr UPA allotted Rs. 101748 crore. Education NDA allotted Rs. 28024 Cr UPA allotted Rs. 96541 cr, Health & Family NDA allotted Rs. 24,162 Cr. , UPA Government allotted Rs. 51,124 Cr. NDA allotted Rs. 22841 cr. For housing and UPA allotted Rs. 47858 cr. Our government is appreciated by one and all in this country.

Sir, I want to bring to your kind notice of this august House about Polio eradication.

* Speech was laid on the Table

Poliomyelitis is a crippling disease caused by a virus. Before we started the massive immunization programme all over the world in 1988, the disease was rampant and we had about 1000 cases every day making an yearly occurrence of more than 3,50,000 cases. Children below the age of 5 were affected leaving lot of children dying and a large number of children getting paralysed.

The whole scenario has changed with the advent of polio drops immunization programme. This programme is supported by WHO, UNICEF, Rotary International and Centre for Disease Control and Prevention of USA as major partners and the National Governments of various countries. There were 125 countries where the disease was prevalent and now we have 'Polio' endemic only in 4 countries. India, Pakistan, Afghanistan and Nigeria. Last year in 2008 we have had only 1625 cases and we have eradicated 99.5% of the virus and the disease. We are spending 5,000 crores of rupees for the treatment and rehabilitation of children every year before we started this great adventure.

But we cannot afford to slacken our efforts at this stage. Another 2 to 3 years of concentrated effort should see the end of this disease and we can wipe out Polio totally from this world. After small pox, this will only be the 2nd disease to be wiped out completely.

The last N.I.D. on 21-12-2008, we had some rumors going around in parts of Tamilnadu and Karnataka. People started saying that children died after administration of Polio drops and many became sick. But none of the rumors were true. There was not a single death due to the Polio drops, there were no cases of diarrhea, vomiting, giddiness or fainting attacks as ;wrongly reported. Polio vaccine is absolutely safe as certified by WHO.

The same vaccine was administered to children in other parts of the State and the country without any report of any complications.

Polio drops should be given to all children below the age of 5 on national immunization days even if they had been immunized earlier. The administration of the drops to all the 18 crores of children in India and 70 lakhs children in Tamilnadu at the same time helps us to wipe out the virus.

On that day, even some doctors spread the rumour and collected money from the innocent people in the name of giving medicine to treat the children those who take polio drops.

Hence Government particularly the Health Ministry has to direct the Medical Council of India to take serious steps against the erring doctors.

Government of India is amending Central Acts like CPC, Cr. PC and other Acts in number of times. During NDA regime, Civil Procedure Code was amended with certain ante-people provisions. It was opposed by the lawyers throughout the country and courts were closed for number of months. Finally Government of India has withdrawn the objectionable provisions.

In the same manner, Criminal Procedure Code Amendment Bill 2006 was passed in Rajya Sabha on 18-12-2008 and in Lok Sabha on 23-12-08. In Rajya Sab it was discussed elaborately but in Lok Sabha it was passed within two minutes without having any discussion. Certain provisions like Sec. 309 Cr. Pc. Are highly objectionable. Lawyers on warpath and continuously boycotting all courts for the past one month. Sec. 41 Cr. Pc. Is dealing with "arrest" of the accused by Police in cognizable cases like Robbery (Sec. 393), Voluntarily causing grievous hurt (Sec. 325), cheating (Sec. 420), outraging a woman's modesty (Sec. 354) and death caused by negligence. As per existing provision, the police can arrest the accused without warrant but as per Sec. 41A, the police has to serve notice to the accused and after hearing him only police can arrest. This is wrong. It will help the police to hush up the serious cases and it will help the accused also to escape. In the same manner, in Sec. 309, the right of the advocate to get adjournment is curtailed. These kinds of ante-people amendments have to be dropped and should not be notified. To avoid these kinds of conflicts, Government of India must take into confidence of Bar of this country and amend the procedural laws. Furthermore, I want to bring certain facts about the Police Administration of this country. I want to draw the attention of the Home Ministry about the problems being faced by the police in this country. Strength of the police force is insufficient. Some of the State Police Personnel are living in a very poor and pitiable condition. They are not able to get suitable accommodation, good uniforms and good salary. They are not in a position to educate their children properly. Due to inadequate strength, they are unable to register the complaints without delay and not able to investigate the cases properly. Most of the time, police personnel are standing in the streets for the cause of the security of VIPs. As separate force has to be created for the protection of VIPs and WVIPs. Modern methods are to be used to register and investigate the criminal cases. At this juncture, I want to bring to the notice of this august House about the novel method introduced by a Senior Police Officer in Coimbatore for registration of criminal cases. One Shri Sivanandi, IPS is serving as DIG, Coimbatore. He had directed all the police officers in his jurisdiction to register ;the criminal cases in the occurrence spot or victim's place and a copy of the FIR to be served to victim immediately. It avoids the false cases and omission of real accused and inclusion of innocent's name in the FIR. It is a welcomeable step taken by him. I humbly request the Hon'ble Home Minister to direct the States to follow this method.

Our Hon'ble President during her Speech elaborately explained about the achievements in the field of Judiciary. After assumption of UPA at Centre, we had taken number of steps to reduce the pendency of cases in various High Courts ;and Subordinate Judiciary. Our Hon'ble Chief Justice of India, Shri K.G. Balakrishnan has also taken various measures to curb the corruption in the higher judiciary. He is the first Chief Justice in this country boldly permitted CBI to take action against

the corrupt High Court Judges. Here I want to mention about the certain unwanted incidents happening in the High Court Campus, Chennai. For the past 20 days, the lawyers are continuously boycotting all courts in High Court and conducting meetings and dharnas ;inside the court campus in support of the LTTE, a terrorist outfit and a banned organization. Most 90% of the lawyers want to attend the court and they are not allowed and they were beaten up by a group. On 30-10-09, one Senior Advocate, Chellaiah was arguing before Acting Chief Justice in First Bench was attacked by a group of people. Yesterday, Shri Subramiasamy, former Union Minister was manhandled by a section of people in the Court Hall No. 3 in front of Justice Shri Mishra and Shri Chandur. Everyday outsiders are entering and conducting public meetings inside the campus and instigating lawyers to burn the effigy of Madam Soniaji and other leaders. Number of times, various leaders' effigies were burnt by some group of people inside the campus. I along with hundreds of advocates had submitted a memorandum to the Acting Chief Justice on 4th February 2009 to take action and to stop the communal and political meetings inside the court campus and to protect the lawyers those who want to attend the court. But till date High Court Registry has not taken any action to bring normalcy in the High Court Campus. On 05-02-2009, we had submitted a memorandum to the Home Secretary, Tamilnadu Government to protect the lawyers those who want to attend the court. But till date, the State Government has also not taken any action. Hence I urge upon the Union Government to take suitable steps to restore normalcy in the High Court, Chennai.

We are all sympathetic towards the Shri Lankan Tamils. Our Hon'ble President of India has also mentioned about the problems being faced by ethnic Tamils in Sri Lanka and urged the Government of Sri Lanka to enforce ceasefire. Sri Lankan Government is totally failed in protecting the Tamils in the island nation. We, the MPs from Tamilnadu are totally urging the Union Government to take all necessary steps to stop the killing of Tamil civilians in Sri Lanka.

With these words, I am concluding my speech.

*SHRI KHAGEN DAS (TRIPURA-WEST): While participating in the discussion on the President's Address, I would like to raise a few important issues of National and Regional interest which did not find place in the Address.

Please allow me to start with some alarming figures about the miserable plight of vast section of the population of the country. "The New Indian Express, February 11, 2009-Chennai Edition – quote- "more than 300 million people go to bed hungry everyday. Even now 10,000 Indians die of hidden hunger everyday i.e. 40 lakh a year. India likes to think of itself as an emerging super power, but every third hungry person in the world is an Indian and every third Indian goes to bed without food. India is the home to world's largest food insecure population" – unquote.

I also quote from the distinguished Agriculture scientist Prof. M.S. Swaminathan's interview which appeared in the statesman, Delhi Edition, dated 30.06.2007 – quote – Newspapers are full of articles about India having " The largest number of malnourished children in the world, " The largest number of hungry people in the world"

According to Arjun Sengupta Report – " 77% of the total population has been leading in human life with a meager daily income of less than Rs 20/- "May I ask why this picture of the poorest of the poor of rural India after 61 years of independence did not find place in the Address. The real face of the Government should have been shown to the people of the country.: While some developments and future programmes of the UPA Government have been highlighted in the Address. I on behalf of our party wanted to know what is the future planning of this benevolent government for this helpless people.

I charge the leaders of both Congress and BJP who are directly responsible for this state of affairs of the vast majority of the people of the country.

* Speech was laid on the Table.

Food insecurity has had a devastating impact leading to increased malnutrition and hunger as a direct result of faulty food policies of successive governments. The Food policies of the UPA government are a matter of great concern. It is following in the footsteps of its predecessors in deliberately weakening the Public distribution system. The PDS should be strengthened and universalized. It should also be enlarged by bringing within its purview 25 essential commodities to be supplied at subsidized prices.

Soon after the Cong-led UPA Government came to power in 2004, A ' National Commission on Farmers' under the

chairmanship of Prof. M.S. Swaminathan was set up with terms of reference was drawn from the UPA Common Minimum Programme. One of its terms of reference was "Work-out a comprehensive Medium-term strategy for food and nutrition security in the country in order to move towards the universal food security overtime".

: The NCF has dealt with this issue in detail in its report and proposed six-point action plan. The six-point programme; if implemented holistically would help to some extent to save our country from being the home of the largest number of the hungry in the world.

The stark failure of the UPA government is evident in tackling the agrarian crisis.: It is necessary to take some basic corrective measures to strengthen the economic base of the rural poor. Land reform is one area requiring urgent attention in this context. But nothing has been mentioned in the Address about Land-reform.

: The trend to reverse land reform and undermine land ceiling laws continues. Our party has been consistently demanding for radical land reforms and distribution of land to landless and homeless.

It is a matter of great concern that the farmer suicides in the country since 1997 has gone upto 1,82,936.: The situation is most alarming - According to "National Crime Records Bureau Report, 2007" – I quote – "46 farmers commit suicide everyday in the country even as package were rolled out in a bid to bailout the debt-ridden community from crisis.

Farmer Suicides has been continuing for more than a decade. The policy of the successive government forces the farmers to commit suicide.

The Government must go into the deep roots of this malady without any further delay and take immediate corrective measures so that not a single farmer takes this extreme path anymore.

Nothing was mentioned about Regional disparities. It is a fact that all the central government which came to power after independence had theoretically advocated narrowing down of regional disparities while announcing their plan and programmes. But in reality, the regional disparities including per capita income has widened.

It is also a well known fact that the special category states have a low resource base and are therefore, not in a position to mobilize resources for their developmental needs.

A special dispensation should be provided for the special category states to enable them to narrow down the regional disparity and to catch up with the level of development in the rest of the country.

The government should invest more particularly in North-East and other backward areas so that infrastructure for road, communication etc develop rapidly. Many projects already announced are gathering dust for paucity of fund.

Immediate steps be taken for extension of the Golden Quadrilateral road network beyond Silchar to Agartala.

No mention was made about the necessity to realign the Trans-Asian Highway and Trans-Asian Railway to pass through Tripura – only then the advantages of utilizing the transit through Bangladesh can be reaped to the fullest.

Nothing was said about the Look East Policy.

The Look East Policy was promoted by Government of India but North-East have been largely left out even though they are physically close to South East Asia.

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So Look East Policy should be reoriented. A two-pronged approach should be adopted while redirecting the Look East Policy.

Firstly, emphasis may be given to developing and strengthening our trade, commerce, economic and cultural ties with Bangladesh.

: A communication link through Land, Sea and waterways via Bangladesh to North East Region could be strategically involved.

Secondly, the question of linking up Myanmar through land route and therefore with Thailand, Malaysia, Vietnam etc.

The North East States share many similarities with these South- Asian nations in terms of social, ethnic, cultural affinities as well as Geographical and bio-diversity features.

These factors provide a natural base for integration and promotion of trade and investment and furthering economic co-operation between the North-East Region and the Association of South East Asian Nations(ASEAN)

Finally, I would like to say that those who have deceived the people, deceived the farmers, deceived millions of unemployed youth, will have to face the music in the coming days.

*DR. K.S. MANOJ (ALLEPPEY): Sir, I support the Motion of Thanks on the President Address moved by Shri V.Krishna Chandra S. Deo. I am very grateful to Her Excellency, the President of India for the Address which she has been pleased to deliver to both Houses of Parliament. Even though H.E. the President had narrated the achievements of her Government, I would like to say certain vital realities are missing in her speech. I would like to point out these missing points. UPA Government came to power after the 14th Lok Sabha Election only with the support of the left parties. Left supported UPA to form the Government only because to keep the communal fascist forces out of power. Left know that the economic policy of the UPA is of capitalist nature and they are following a neo-liberal policy, the left insisted a Common Minimum Programme, upon which the Government is formed. But immediately after forming the Government of UPA showed the tendency to move away from the CMP. Government wanted to disinvest our Public Sector Enterprises and also to introduce neo liberal economic policies to Banking, Insurance and retail sector. Government even wanted to invest the Provident Fund and pension fund money of the labourers into the share market. It was the resistance from the left parties that prevented these anti-people decisions that should have been taken by the Government. Actually those stands taken by the Left, prevented the adverse effects of economic melt down and economic crises in our country. Otherwise our country would have been in a shambles.

During 90s left formed a defensive wall against the neo-liberal economic policies. Similarly in 2008, left parties have formed a defensive wall against the movement of the Government to submit our country totally to the imperialist forces. By signing the Indo-US Nuclear Civilian agreement, freedom and sovereignty of our country is at stake. I demand that our country should come out

* Speech was laid on the Table.

of the Indo-US Nuclear agreement. Otherwise, what has happen in the economy after following the Neo-liberal economic policies should happened to our sovereignty That is what had happened in Vietnam, Afghanistan, Iraq and what is happening in Iran and Palestine. I again demand that India should come out of the Indo-US Nuclear agreement.

Even though, there is boasting of economic growth and inclusive growth, reality is reverse. There is no inclusive growth. All the policies of Government favours rich and mighty. There is widening of gap between rich and poor. There is increasing dissatisfaction among the people. This dissatisfaction is actually taking the shape of insurgency and terrorism. So every measure should be there to bridge the gap between haves and have nots.

Recently we have seen that the UPA Government has undermined the powers of democracy. In a parliamentary democracy, debates and discussions should take place in the Parliament. But UPA Government had curtailed the numbers of sittings of the Parliament. They have abandoned even one Session of Parliament. We have even witnessed the "Black Day" of our parliamentary democracy. Members have shown, Wads of Notes in the Well of Parliament, alleging that they have been bribed to vote in favour of Confidence Motion. That day was a black day in our democracy. That should not have happened.

I would like to express my deep concern about the increasing incidence of attack against the minorities in the various parts of the country. Attack against churches in Orissa is still continuing. Christians in various parts of the country, in Orissa, Karnataka, Rajasthan, Madhya Pradesh are in fear. Government should ensure a sense of security to the Christians and Muslims in the country.

With these words, I conclude my speech.

*SHRI K. FRANCIS GEORGE (IDUKKI): Sir I am grateful for getting an opportunity to participate in this debate on the Motion of Thanks to the Hon'ble President address to the Joint Session of Parliament, at the beginning of the last Session of the 14th Lok Sabha.

Sir, the Hon'ble President has dealt extensively on what the Government could do in the last, close to five years, by fulfilling the NCMP commitments and have also commented upon the major events that has occurred in the country and the world over.

The very first achievement the Hon'ble President mentions is that of the NREG Act, which has provided employment to 3.4 crores rural households and has been acclaimed as a remarkable case of financial inclusion. The results of this programme even though cited as excellent and exemplary, can be made even better, if region specific issues and needs are taken up under the scheme and its mandate extended to make it more inclusive for example in a State like Kerala agricultural work done in small and marginal farmers by the land owning family itself and also the massive replantation and rejuvenation work to be taken up in the plantation sector, if included can be of great benefit to the agricultural and plantation sector of the State. In fact States should be given sufficient freedom and powers to create employment opportunities for the unemployed.

In the Agricultural Sector, the Address mention about carefully crafted policies initiated by the Government. Threefold measures of credit from Rs.87000 crore to Rs.2,43,000 crore and agri credit made affordable at 7% through an interest subvention and waiver of Rs.65,000 crore worth of debt owned by 3.7 crore farmers.

* Speech was laid on the Table.

Now, if the Government thinks that again credit at 7% is affordable, we are not going to solve the problem of rural indebtedness in the near future. Expert like Prof. Swaminathan, our own Hon'ble Member of Rajya Sabha has been advocating that agri loans should carry only maximum 4% interest.

Also, probably more than the number of farmers who benefited out of the loan waivers, were the deserving ones who were left out. At least in Kerala this is the case, as all those farmers who renewed their loans by remitting the interest portion were excluded from the scheme. Government should resist the scheme and write off the loans of all such category of farmers, who were otherwise eligible.

In the food security front, States like Kerala, which grows mainly Cash crops, plantation crops and spices should get special consideration of the centre. But the food grains allotment to Kerala was drastically cut from 1,13,420 MT of BPL per month to 17,056 MT and wheat 11,777 M.T. per month out of which 5000 M.T. is re-allotted for conversion to fortified Atta, leaving only 6777 M.T. for PDS distribution. So the total shortage of food grains comes to 1,49,172 M.T. per month which is unbearable for a population of around 3.5 crores, with 70.25 laks ration card holders with 49.43 laks BPL Cards. Government of India should restore the original PDS foodgrains quota of Kerala State.

Sir, many of the Central schemes does not fit in with the ground realities in States. For example, the AIBP – Accelerated Irrigation Benefit Programme is to be implemented on a 75.25% sharing basis by the State and Centre. How can States like Kerala manage to share 75% of the project cost, in fact most of the States will be of the same position. In fact it should be the other way round, with the Centre sharing 75% and States meeting 25% of the project cost.

It is unfortunate and impractical to impose this condition, even in a special package like KVTANAI Package declared by Government of India for ALLEPPY district of Kerala.

The National Knowledge Commission had made significant recommendations through its two reports submitted to the Government. One recommendation, to create a network of libraries in the country in every village and to help the existing ones to have adequate facilities and to protect and preserve rare collections of books and materials of high value even in private hands, has not been acted upon by the Government.

In the case of Road infrastructure, the Golden quadrilateral and the North South, East-West Corridors bypassed Kerala State ignoring the strategically and historically important western corridor of the country. Now Sir, the Railway Ministry is planning to have speed corridors for both freight and passenger traffic. I would urge the Government to consider and take up the proposal to have a high speed rail line from Mumbai to Kanyakumari which will be of great benefit to the country as it will provide speedy travel and connection to four Southern States.

In the Civil Aviation Sector, priority should be given to sectors and areas where there is potential for development of Tourism Industry. Sir, the Addresses mention the Government's initiatives in helping the minorities of the country. But I would like to point out that more than economic comfort, the minorities of this country wants protection to enjoy their democratic rights like other sections. The tragic incidents of Gujarat and Orissa, which is still smouldering, was not properly handed by the Central Government, which is responsible for the protection of citizens when the State machinery fails to discharge its constitutional duty.

In the power sector, the move to set up Mega and Ultra Mega Power Projects are most welcome. But the Government needs to take stock of the working of the RGGVY Programme. In Kerala, out of the 7 districts taken up, work has so far progressed only in one district, IDUKKI Government should take special effort to electrify all habitations/households as per the project schedule.

Sir, the Address mentioned about the measures taken by the Government for the welfare of the Indian diaspora in the world. But it fails to mention the threat faced by the NRI's due to the global economic crises and has not proposed any rehabilitation package for those who lose their jobs and may be forced to come back.

Sir, the 13th Finance Commission has commenced its work on sharing of resources between the Centre and States. Its TOR must be amended to include the special and unique needs of each State so that a just and equitable sharing of resources can be effected through the award of the Commission.

After the Mumbai terror attacks, the security environments of the country have to be re-assessed and suitable steps to be taken to ward off such threat in future. The long coast line of our country should be protected for which liberal help should be extended by the Centre to the coastal States. Sir, the law and order situation in various parts of the country are deteriorating. There have been terrorist Strikes, Naxal attacks and also the recent attacks on girls in a pub in Mangalore by certain elements points to the deteriorating state of affairs. As I earlier said, in our Federal Democratic set up, where State Governments fail to protect the genuine democratic rights of the citizens, the Centre has to intervene. I have to point out that specially the Government has failed on this vital constitutional duty and obligation.

Sir, the happenings in our neighbourhood, in Sri Lanka and in Pakistan, with the province of Swat, being taken over or handed over to the Taliban are matters of great concern for our country. We need to be pro-active and should exert our influence in the region than remain as a passive onlooker.

With these words, I conclude.

* **श्री विजय बहुगुणा (टिहरी गढ़वाल):** महोदय, आज हम गर्व के साथ कह सकते हैं कि सूपीए सरकार ने अपने 5 वर्ष के कार्यकाल में इस देश में हर क्षेत्र में अभूतपूर्व विकास के कार्य किये हैं। डॉ० मनमोहन सिंह जी और श्रीमती सोनिया गांधी जी ने आम आदमी पर विशेष ध्यान देकर कई नई योजनाएं बनाईं।

गांवों से जो शहरों में पलायन हो रहा था, वह आज राष्ट्रीय ग्रामीण गारंटी योजना के लागू होने से रुका है और बेरोजगार लोगों को सम्मान के साथ अपने ही गांवों में रहकर कार्य करने और आर्थिक स्थिति सुधारने का अवसर मिला। प्रस्तावित बजट में इस योजना के लिए 30 हजार करोड़ का प्रस्ताव रखकर सरकार ने एक सराहनीय कार्य किया।

महोदय, यह आवश्यक है कि राज्य सरकारें समान न्यूनतम मजदूरी तय करें ताकि देश के हर कोने में समान रूप से इस योजना के अंतर्गत समान मजदूरी मिल सके। कुछ राज्यों ने न्यूनतम मजदूरी 145०० तय की है और कुछ राज्यों ने कम। यह भी आवश्यक है कि राज्य इस योजना को गंभीरता और ईमानदारी के साथ लागू करें।

कृषि उत्पादन के बढ़ने से और गेहूं और धान के समर्थन मूल्य में वृद्धि से किसानों की आर्थिक स्थिति सुधरी है और अब 7 प्रतिशत ब्याज से कृषि ऋण मिलने से

कृषि में अतिरिक्त उत्पादन के रास्ते खुले हैं।

अनुसूचित जाति, जनजाति, अल्पसंख्यक, महिलाएं और युवकों के लिए अनेक कल्याणकारी योजनाएं यूपीए सरकार ने बनाई और पर्याप्त धन आवंटित कर उनके हितों की रक्षा की।

अंतर्राष्ट्रीय आर्थिक मंदी से देश में प्रतिकूल प्रभाव को रोकने में यूपीए सरकार ने सराहनीय कार्य किए। डीजल, पेट्रोल कुर्किंग गैस और अनेक अन्य पदार्थ में दाम घटे हैं। मुद्रास्फिति अब घट कर 5.9 प्रतिशत पर आ गई है और अभी भी हम 7.1 प्रतिशत की विकास दर को प्राप्त कर सके हैं।

सांप्रदायिकता, जातिवाद और क्षेत्रवाद हमारे संविधान और स्वतंत्रता संग्राम के आदर्शों के मूलभूत सिद्धांत और भावना के विरुद्ध यूपीए सरकार ने इन ताकतों को दबा कर रखा और देश की एकता को और मजबूत किया।

आज भारत का अंतर्राष्ट्रीय जगत में जो सम्मान बढ़ा है, उसके फलस्वरूप हमारी शर्तों पर परमाणु संधि हुई और आज विश्व ने आतंकवाद के विरुद्ध भारत का साथ दिया और पाकिस्तान को यह स्वीकार करना पड़ा कि 26.11.08 के आतंकवादी घटना का षडयंत्र और योजना उनके देश से हुई।

* Speech was laid on the Table.

मैं प्रधानमंत्री जी का ध्यान आकृषित करना चाहूंगा कि हिमालय राज्य विशेषकर उत्तराखंड में विकास पिछड़ रहा है। यह आवश्यक है कि सीमांत जनपदों के विकास के लिए विशेष योजना केन्द्र द्वारा बनाई जाये और पर्वतीय क्षेत्रों के विकास के लिए एक हिमालय विकास प्राधिकरण का गठन कर विशेष आर्थिक योजना बनाई जाये।

महोदय, मैं अंत में राष्ट्रपति महोदय द्वारा दिये गये अभिभाषण का स्वागत करते हुए प्रधानमंत्री डॉ० मनमोहन सिंह जी और यूपीए अध्यक्ष श्रीमती सोनिया गांधी जी से यह अनुरोध करना चाहूंगा कि इस देश के आवाम को सुशुभाल व महफूज रखने की अपनी मुहीम को अंजाम तक ले जायें।

*DR. SEBASTIAN PAUL (ERNAKULAM): The Customary address of the President at the commencement of the first session of the year is an occasion to announce the programme of the cabinet for the session. The address before us is a recap of the past; not a promise for the future. Showcasing the achievements of the UPA government, it is only the preliminary draft of the UPA's forthcoming election manifesto. It is not a useful text to raise a debate as to the political outlook and matters of general policy or administration. The country is passing through difficult times with terrorism and talibanism, in different shades and colours, looming large. The minorities are in a state of constant fear. Even innocent expression of love is becoming taboo and object of violence. It is really sad that the President's address failed to make note of this terrifying situation. A soft approach to the lingering fascist danger will shake the foundation of our democratic edifice. As the global economic gloom is slowly but steadily pervading our country, we have to sanitise and strengthen our economy. Instead, the government, true to its adherence to neo-liberal dogma and crony capitalism, has removed the FDI cap, enabling free flow of foreign direct investment in telecom, defence, civil aviation, retail and, of course, media. We have learned nothing from Enron to Satyam. Considering that no end is in sight for the global crisis, the President should have given a message of confidence and optimism to the nation. Not only the President but the interim Finance Minister also has left that task to be attended by the next government. The certainty of a new government within three months is not an excuse for the present government to leave crucial things unattended. The National Common Minimum Programme is dead, awaiting post mortem at the hustings. We expected from the President the promise of a platform built around pro-people economic policies, defence of secularism and an independent foreign

* Speech was laid on the Table.

policy. Though the President was good enough to touch upon the sensitive issue of developments in Sri Lanka, she had to turn a blind eye to the genocide in Gaza. This is evidence enough for the unfortunate and undesirable India-US-Israel nexus.

The President had patted the government on the back for the successful conclusion of the 123 negotiation with the United States, but we have started to pay the price. I express my gratitude to the President for summoning and addressing the joint session of Parliament – with the earnest hope that after three months she will again come before Parliament with a message of hope and deliverance. But that will be drafted in a different ink.

*SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Sir, I albeit reluctantly, to support with heavy heart the motion of thanks moved by Shri V. Kishore Chandra S. Deo and seconded by Sri Madhusudan Mistry proposed to the Hon'ble President of India for her address made to both the houses of parliament in the Joint Session held on 12th Feb., 2009 for the following reasons.

Sir, I am extremely sorry to put on record my strong sense of resentment about the failure of the President's address in the matter of bringing into focus the urgent need of the adoption of some broad based concrete pragmatic policy approaches and long drawn master plans to help speed up the pace of development and progress of several millions of the indigenous tribal people of the whole country in the spheres of socio-economy, ethno-cultural and educational as well as in report to enjoying political right to self-determination/self-rule with maximum degree of autonomy within their inalienable ancestral territories within the county.

That Sir, I am sorry to apprise you of the fact that the President's address has failed to mention the urgent need of the announcement of special further package for the over all growth and development of the entire north-eastern region with special mention to Bodoland Territory in all spheres.

Having said so, through you, I would like to strongly urge upon the Union Government of India to take all appropriate necessary measures to fulfill the pending genuine demands and issues of the people of the entire north-eastern region with special mention to that of the Bodoland Territory in particular as mentioned here under.

- (1) The Government of India should take appropriate steps to help provide minimum of Rs. 1000.0 Crore per annum as Special Central Fund to the Bodoland Territorial Areas Council administration and this provision should be made a regular system / feature. This fund should be given directly to the BTC administration;

* Speech was laid on the Table.

- (2) The Government of India should take appropriate measures to help facilitate the implementation of different clauses of the new Bodo Accord with special mention to the demarcation of the Southern boundary of the Bodoland Territory, withdrawal of all the Bodoland movement related cases and the transfer of all the subjects / line departments committed to be handed over to the BTC administration as per the MoU of the new Bodo Accord signed on 10th Feb., 2003;
- (3) The Government of India should take initiatives to help transfer the Law and Order including Home and Political department to the Bodoland Territorial Council Administration;
- (4) The Centre should take appropriate steps to allow the BTC administration to raise Bodoland Territorial Police battalions to help the security personnel in maintaining law and order within BTC;
- (5) The Centre should direct the state Government of Assam to create a separate Police Commissionerate for BTC area;
- (6) The Centre should sanction a Central University for Bodoland Territory that should be christened as "Bodoland Central University"
- (7) The Centre Should take initiatives to help set up one IIT, one IIM, one AIIMS model Institute, one Central Agricultural University, 10 numbers of Polytechnic Institutes, 10 Numbers of IITs, One Bodoland Institute of

Textile and Fashion Technology, 5 numbers Textile Institutes and like other important and premier educational institutions within Bodoland Territory w.i.e. and

- (8) The Centre should declare the perennial flood and erosion problems of Assam as the national issues and appropriate policy measure should be adopted to bring about lasting solution to the same issues;

Sir, as per the political commitment made by the Union Government of India while signing the MoS on 'Bodoland Territorial Council' concept with the leaders of the erstwhile Bodo Liberation Tigers On 10th February, 2009, the Bodo-Kacharis living in Karbi-Anglong and in north cocher hills autonomous districts within Assam, should have been included in the list of scheduled tribes (Hills) long time back; but nothing tangible has been done so far in this regard even after the lapse of 5 long years since the signing of the aforesaid now Bodo-accord.

I, therefore, through you Sir, would like to urge upon the Union Government to take appropriate steps to help speed up the process of inclusion of the Bodo-kocharis living in Karbi-Anglong and in north cacher hills autonomous districts in relation to Assam state in the list of S.Ts (hills) by way of bringing modification to sub-part I of the list of S.Ts part -II- Assam w.i.e.

Further, I also would like to bring the pointed attention of the Union Government of India to the urgent need of bringing about a lasting and honourable political solution to the ethno-political and insurgency related burning issues prevailing in Tripura as well as in Dimasha dominated areas in Assam with special mention to Karbi-anglong, north cachar and Barak valley by way of initiating meaningful and fruitful political peace dialogues with all the concerned Tripuri and Dimasha militant groups concerned without any further delay in the greater interest of bringing peace; normalcy and augmenting all development in all spheres in the insurgency ravaged tribal territories in particular, and also in entire north-eastern region.

I also sincerely want the centre to take concrete and effective policy decisions and action plans to help ensure the improvement of the health of internal security across the country and also to root out the cross-border terrorism that has been threatening the national security and the unity of the country since the recent past couple of decades back.

Last but not least, I also want to urge upon Union Government of India to take appropriate steps to raise the reserved quote meant for S.T and SC in central government services from existing rate of 7.5% to 10% and from 15.5% to 17.5% for respectively.

* SHRI M. SHIVANNA (CHAMRAJANAGAR): Sir, our Prime Minister Shri Manmohan Singh ji recently underwent a coronary by pass surgery. I wish him a speedy recovery so that he would continue with his responsibilities.

Sir, while participating in the discussion on Motion of Thanks on the President's address I am very happy to say that the UPA Government under the leadership of its chairperson Smt. Sonia Gandhi and Prime Minister Dr.Manmohan Singh ji has tried to fulfil the promises it had made to people in 2004. Despite a global economic crisis the Government ensured overall growth. Dr. Manmohan Singh ji has created history by signing the Indo-US Nuclear deal.

As far as Karnataka is concerned, I am sorry to say that the UPA Government has neglected Karnataka in sanctioning railway projects and other developmental projects. For instance, the Union Government in its Interim-Budget, presented by Shri Pranab Mukerjee on Monday, gave its green signal to Tamil Nadu for construction of the irrigation project in the disputed Hogenekkal. As the final order of the Canvery Tribunal had been challenged in the Supreme Court, this project should not be taken up.

In the Interim-Budget the UPA Government has cleared all hurdles to enable Tamil Nadu to borrow funds from the Japan Bank for International Co-operation for the irrigation project. It is very unfortunate. The Government of Karnataka had expressed its dissatisfaction and urged the centre not to allow the Tamil Nadu to go ahead with this irrigation project. People of Karnataka have been strongly opposing this step by Tamil Nadu. People particularly in Chamarajanagar and Mysore are staging demonstrations. I had raised the issue in this august House. In spite of the disapproval expressed by

Karnataka over the controversial irrigation project, the Union Government has neglected the interest of the people of Karnataka.

*English translation of the speech originally laid on the Table in Kannada .

I would like to point out that the Tamil Nadu Government which said earlier that it would provide drinking water to the people of Dharmapuri district is going to provide drinking water to Krishnagiri and other districts also. I would like to point out that the President in her address has mentioned about the concrete steps to check abnormal rise in the prices of essential commodities even when inflation rate is reported to have gone down considerably. Now a days the poor and middle class people have been adversely effected by sharp increase in the prices of vegetables, rice, wheat and etc.

Sir, Agriculture is the back bone of economy in our country. But our farmers are facing hardship as they are unable to get quality seeds, fertilizer, loan at cheaper rates, etc. Agriculture should be made profitable by taking steps to curb the cost of agriculture inputs.

I would like to point out that there is no mention about inter linking of rivers, If this could be done it would solve all the issues related to water dispute among states. This would also help to speed up of our economic growth.

Sir, there is another matter of great concern. It is the duty of the Government to protect its people from terrorist and Naxal acts. Therefore Government should formulate a comprehensive plan to check terrorist attacks in the country. Terrorist attack like the Mumbai attack should not be repeated in future.

I would like to draw your kind attention to the fact that India holds its head high in the world today. People all over the world respect our vibrant culture. We have high regards for our women. Unfortunately, the so called custodians of Indian culture had attacked a pub in Mangalore and beaten up young girls and boys. It is a matter of shame. I condemn this incident of the so called custodians of Indian culture.

I also have respect for our culture. If there is any threat to our culture there are constitutional provisions to check this problem. We are responsible citizens of an independent country like India. Our constitution does not allow any to take law into their own hands. Otherwise individual freedom would be at stake.

In yet another incident, daughter of a Kerala Legislator had been abducted and her friend was beaten up brutally. I also condemn this act of the goons.

Sir, I would like to request the Union Government to take stringent action against those who take law into their own hands.

श्री सुखदेव सिंह ढींङसा (संगरूर):स्पीकर साहब, मैं आपका आभारी हूँ कि आपने मुझे महामहिम राष्ट्रपति जी के अभिभाषण पर रखे गए धन्यवाद प्रस्ताव पर बोलने का मौका दिया। आप जानते हैं और साय सदन जानता है कि राष्ट्रपति जी जो भी अपने अभिभाषण में कहते हैं, वह सरकार की नीति होती है। हम उस पर इस सदन में चर्चा कर रहे हैं।

मैं एक बात कहना चाहूँगा कि लाल बहादुर शास्त्री जी बहुत कम समय के लिए इस देश के प्रधान मंत्री रहे थे। उन्होंने "जय जवान - जय किसान" का नारा दिया था। लेकिन राष्ट्रपति जी के इस अभिभाषण में न तो जवान की और न ही किसान की खुशहाली और भ्रूटी का जिक्र किया गया है।

मैं सबसे पहले जय किसान की बात करना चाहता हूँ। चाहे एमएसपी हो, हिन्दुस्तान के सभी किसान कह रहे हैं कि इसके दो-तीन तरीके हो सकते हैं। एक तो यह कि किसान की उपज का दाम प्राइस इंडेक्स से जोड़ दिया जाए। दूसरा तरीका यह हो सकता है कि उसकी उपज के दाम इंटरनेशनल मार्केट के दाम के हिसाब से तय किए जाएं। तीसरा तरीका यह हो सकता है कि सरकार ने स्वामीनाथन कमीशन का गठन किया था। उस कमीशन ने अपनी रिपोर्ट में एक सिफारिश की थी।[\[R6\]](#)

स्पीकर साहब, मैं आपके माध्यम से सरकार से पूछना चाहता हूँ कि तीनों में से किस पर अमल हो रहा है। आप न तो प्राइस-इंडेक्स के साथ कीमत को जोड़ते हैं, न स्वामीनाथन जी ने जो रिवमेंडेशन की, उसको मानते हैं कि एक्जुअल प्राइस पर 40 प्रतिशत और देना चाहिए। इसलिए अभिभाषण में कोई बात किसान के लिए नहीं है। 70 हजार करोड़ रुपये माफ़ी की बात कही गयी। ठीक है माफ़ किया, लेकिन उसका बेस कैसा बनाया? उसका भी कोई फायदा छोटे किसान को नहीं हुआ।

अध्यक्ष जी, मैं पंजाब स्टेट से संबंध रखता हूँ। पंजाब सेंट्रल पूल में 60 प्रतिशत अनाज देता है और हैरानी की बात है कि सबसे ज्यादा कर्जा भी पंजाब के किसान पर

हैं, 70 हजार करोड़ रुपये में से एक परसेंट कर्जा भी पंजाब के किसान का माफ नहीं हुआ, जो लोग 60 प्रतिशत अनाज देश के लोगों को खाने के लिए देते हैं, उनका कर्जा आप माफ नहीं कर रहे हैं। कुल कर्ज का 7 परसेंट कर्ज भी पंजाब के किसान पर है, जो सबसे ज्यादा है। इसलिए इसे प्राइस इंडेक्स से जोड़ें, स्वामीनाथन कमेटी की रिवमेंडेशन पर अमल करो। अगर हम इंटरनेशनल प्राइस देखें तो जो एमएसपी है उस पर आप इसे फिक्स करो। भारतीय किसान यूनियन ने यूनिवर्सिटी के एक एक्सपर्ट से सर्वे करवाया था। उसने बताया कि 1700 रुपया एक विन्टल पर किसान का खर्चा आता है। मैं ज्यादा समय आपका लेना नहीं चाहता हूँ। एक मेमोरेडम भारतीय किसान यूनियन ने प्रधान मंत्री जी को दिया, उसी की एक कॉपी मैं सदन की टेबल पर रख दूंगा। मैं डिटेल में जाऊंगा तो बहुत टाइम लगेगा।

दूसरी बात जवानों के बारे में मुझे कहनी है। आज आर्मी में घबराहट है। पे-कमीशन की रिपोर्ट में आर्मी अफसरों को सिविलियन्स के मुकाबले नीचे रखा गया। इससे नाराज होकर तीनों विंग्स के चीफ्स ने डिफेंस मिनिस्टर और प्राइम-मिनिस्टर साहब से कहा कि हमारे लिए अलग से पे-कमीशन बनाया जाए। लेकिन उस ओर भी कुछ नहीं हुआ है। जो रिटायर हो चुके आर्मी के लोग हैं, उन्होंने भी कहा है कि वन-रैंक-वन-पेंशन की जाए। जो खुशना कमेटी बनी थी, उसने भी वन-रैंक, वन-पेंशन की सिफारिश की थी, लेकिन उस पर भी अमल नहीं हुआ। जो रिटायर हो चुके जवान हैं, जनरल हैं उन्होंने अपने मैडल्स वापिस कर दिये हैं या जला दिये हैं, एक तरफ हमारे बार्डर पर स्थिति तनावपूर्ण है और दूसरी तरफ आप आर्मी को डिस्हर्टन कर रहे हैं, इसका नतीजा क्या होगा? आप जबवा दें तो आर्मी के जो अफसर रिटायर हुए हैं उनके लिए या तो दुबारा कमीशन बनाया जाए या उनकी डिमांड्स पूरी की जाएं। उन लोगों में आज बहुत रोष है। पिछली बार हमने इस हाउस में भी कहा और माननीय प्राइम-मिनिस्टर साहब से भी मिलकर कहा कि पंजाब बार्डर स्टेट है जिसने 10 साल पहले टैरिज्म के वक्त में बहुत नुकसान उठाया है।[\[r7\]](#)

अध्यक्ष महोदय, इंडस्ट्री के लिए हमने कहा कि आपने पहाड़ी राज्यों को कंसेशन दिया है, हम स्वागत करते हैं, लेकिन सारे पंजाब को नहीं, तो कम से कम बार्डर एरियाज में कंसेशन दे दीजिए, जो हिली स्टेट्स को दी है। पंजाब के सभी संसद सदस्य प्रधानमंत्री जी से मिले। मैं करीब दो साल पहले की बात कह रहा हूँ, उन्होंने मिनिस्टर आफ स्टेट श्री अश्विनी कुमार को कहा कि आप कोई पालिसी लाएं, मैं करने के लिए तैयार हूँ। आज तक न कोई रिपोर्ट सब्मिट हुई है और न ही सरकार ने किसी प्रकार का एक्शन लिया है। पंजाब की इंडस्ट्री तबाह हो गई है, दूसरे राज्यों में चली गई है। सरकार इस बारे में दोबारा गौर करे। पंजाब ने बहुत दुख झेले हैं, इसका कोई न कोई रिजल्ट निकलना चाहिए, ऐसी मेरी आपके द्वारा सरकार से दरखास्त है।

14.21 hrs.

(Mr. Deputy-Speaker in the Chair)

उपाध्यक्ष महोदय, आप भी पंजाब राज्य से हैं। मेरी दरखास्त है कि हमने दो-तीन एयरपोर्ट्स के लिए पैसे जमा कराए हैं और जमीन भी ले ली है। अभी तक उसका काम शुरू नहीं हुआ है। न ही मोहाली का काम शुरू हुआ है, न ही पेशिआना का हुआ है और न ही सानीवाल का काम शुरू हुआ है। पंजाब में इन एयरपोर्ट्स की बहुत जरूरत है, क्योंकि विदेशों से बहुत लोग पंजाब आते हैं। मैं एक बहुत महत्वपूर्ण बात एनआरआइज़ के बारे में कहना चाहता हूँ। मैं कई बार कमेटी में भी कह चुका हूँ, पंजाब से बहुत एनआरआइज़ बाहर हैं। आप जानते हैं, जब हरमंदिर साहब पर हमला हुआ था, तब वहां कुछ उतेजित स्पीचेज लोगों ने दी होंगी, यहां भी की होंगी। उस समय एक ब्लैक लिस्ट बन गई थी। उसके बाद एनडीए सरकार ने उस लिस्ट को छेदा कर दिया। आप भी जानते होंगे, उनमें से कई ऐसे लोग हैं, जो भारत कई बार आ चुके हैं, लेकिन हमारी एम्बेसीज़ उन लोगों को वीजा नहीं देती है। मैंने इस बारे में कई विद्वियां लिखी हैं। एक व्यक्ति श्री गुरदेव सिंह जोहर हैं, वे छह बार भारत आ चुके हैं, लेकिन उनका वीजा रिफ्यूज कर दिया गया। वे 70-75 साल के बुजुर्ग आदमी हैं। इसी तरह से कटवाल जी हैं, उनके बारे में मैंने विद्वी लिखी, लेकिन अभी तक कोई एक्शन नहीं लिया गया, बल्कि कहा गया कि फलां-फलां रूल के हिसाब से इनका वीजा रिफ्यूज किया गया है। मुझे समझ में नहीं आ रहा है कि हमारे साथ किस तरह का सलूक हो रहा है। वे लोग अपने घर आना चाहते हैं और कहते हैं कि हमारा कोई कसूर नहीं है, हमने कोई ऐसी बात नहीं कही है, जिससे कि उन्हें देशद्रोही कहा जाए। फिर उनका वीजा क्यों रिफ्यूज किया जाता है? वीजा देने में भी कृपण होता है। अगर कोई पैसे दे देता है, तो उसे वीजा मिल जाता है। आनंद शर्मा जी सदन में उपस्थित हैं, उनके नोटिस में मैं यह बात लाना चाहता हूँ। उन लोगों को क्यों वीजा नहीं दिया जाता है, जो पिछले दो साल में छह-छह बार भारत आ चुके होते हैं।

महोदय, मैं आपके माध्यम से सरकार से यह भी कहना चाहता हूँ कि फाइनेंशियल मेल्ट डाउन हुआ है। आप जानते हैं कि इस कारण सेंट्रल टैक्सिस में काफी कमी आ गई है और राज्यों को जो शेयर आता था, उसमें भी कमी हो गई है। या तो सेंटर उस कमी को पूरा करे या राज्यों को कहीं से उधार लेने के लिए सरकार अलाऊ करे। अगर ऐसा नहीं होगा, तो राज्यों का विकास रुक जाएगा।

महोदय, मैं रेलवे बजट की चर्चा में शामिल नहीं हो सकूंगा, इसलिए मैं एक-दो बातें अभी कहने की अनुमति चाहता हूँ। रेल मंत्री जी ने अच्छा किया कि फ्रेट कारिडोर लुधियाना तक मंजूर की है। अगर हम पाकिस्तान के साथ संबंध मजबूत करना चाहते हैं और व्यापार करना चाहते हैं, हम तो कहते हैं कि अमृतसर तक कोरिडोर होना चाहिए, लोग तो कहते हैं कि अटारी तक कोरिडोर होना चाहिए।[\[I8\]](#)

अगर वह कॉरीडोर अटारी तक नहीं होता है तो कम से कम अमृतसर, जो रितीजिसय सिटी है, इस तक तो होना चाहिए। हमने इस संबंध में प्रोटैस्ट भी किया लेकिन रेल मंत्री ने फिर भी कुछ नहीं किया। हम चाहते हैं कि इंडस्ट्रियल कोरिडोर लुधियाना तक होना चाहिए लेकिन वह भी नहीं किया गया। मैं दरखास्त करता हूँ कि पंजाब की स्पेशल पोजीशन देखते हुए मेरे द्वारा कही गई बातों को जरूर देखें।

महोदय, पूरे विश्व में गुरुतागढ़ी दिवस मनाया गया है। इस अवसर पर एक फैसला हुआ था कि गुरु गोबिंद सिंह मार्ग आनंदपुर साहब से हुजूर साहब तक बनेगा। उस वक्त गृह मंत्री पाटिल जी थे और उन्होंने मीटिंग भी बुलाई थी। यह जिन स्टेट्स से जा रहा है, उन सब स्टेट्स के चीफ मिनिस्टर आएं और उन्होंने सहमति भी प्रकट की कि हम एग्री हैं। लेकिन आज तक काम नहीं हुआ। यहां होम मिनिस्टर साहब तो नहीं हैं लेकिन मिनिस्टर ऑफ स्टेट बैठे हैं, मैं चाहता हूँ कि वे उनसे कहें कि दूसरी स्टेट्स में जल्दी काम करवाएं। यह मार्ग गुरु गोबिंद सिंह जी के नाम पर है, जहां से वे गुजरे थे इसलिए यह होना चाहिए। मैं यही दरखास्त करके अपनी बात समाप्त करता हूँ। आपने मुझे बोलने का समय दिया इसके लिए मैं आपका आभारी हूँ।

* Sir, You and your Government, is worried about the low growth rate of agriculture in the country. You know that more than two third population of our country earn their livelihood from agriculture. Punjab, a small State which is 1.5% of the total geographical area of the country; has always contributed more than half of the national food basket. It is, therefore, called the green bowl of the country. Despite its major contribution and being champion of the Green Revolution,

the farmers of Punjab are in a very severe debt trap today. There are many reports quoting different figures of loans outstanding against them. It is a very serious question that needs your attention and serious concern, as to what has happened to the economy of the Punjab farmers, the so called rich state of the country ?

Sir, to understand the reasons of the farmers problems of today, you must go deep to have a look at the Terms of Reference of the Commission on Agricultural Costs and Prices (CACP) which are totally against the interests of the farmers. It is binding on the commission to watch the interests of the consumer so that the prices of food grains do not rise in the open market. It has also to watch that the prices of the industrial raw material which is usually agricultural produce is not too high. With such conditions, CACP can never do justice to the farmers

â€¦ This part of the speech was laid on the Table.

and can never make a scientific recommendation to the Government, to fix MSP (Minimum Support Price) of the agriculture, produce. This policy has continuously resulted in a heavy squeeze of the farmers right from the beginning of the Green Revolution.

This illiterate and unorganized section of our society, the farmers, don't keep accounts of their income and expenditure. To continue their activity and make up the losses, they take loans. If you go through the whole story deeply, you will find that even the Government, through cooperatives and commercial banks has been increasing the maximum credit limits of the farmers to linger on the problem. Today, when they are totally unable to bear with this burden, they have started committing suicides. Every Government, at the Centre has always avoided to take a scientific view to give justice to the farmers. Government, has always remained under the pressure of the organized consumers especially urban people for the fear of rising prices in the market. The farmer remained the sufferer. You may get this case studied honestly from any experts, you will find the Government's, policies are solely responsible for the miserable plight of the indebted farmers. You will agree that nobody can expect positive results without a scientific and economic approach in any economic activity.

Your Government, has declared MSP of wheat for the coming April season @Rs. 1000/- per quintal. On the face of it, it looks quite handsome. But if you work it out scientifically, it is still not remunerative. We have worked it out and it should be not less than Rs. 1720/- per quintal. Detailed calculations of cost of wheat are attached as Annexure-A with this memorandum.

It is, therefore, demanded that the Government, should not create hurdles in the way of capital generated by the farmers to reach their pockets as MSP. The Terms of Reference of the CACP should be amended so that it should work out the costs and recommend scientifically. To give a breather to the indebted farmers, the Government, should treat all outstanding agricultural loans in bad debt accounts and waive. This is the only justice the Government, can give to compensate the farmers on the brink of suicides, for the false Governments, policies.*

MR. DEPUTY-SPEAKER: Hon. Members, I have a very long list of Members who want to take part in this debate, but it is unfortunate that I cannot give time to everyone. Therefore, I would like to inform that those hon. Members who want to lay their written speeches on the Table of the House are allowed to do so.

...(Interruptions)

उपाध्यक्ष महोदय: आप बोलना चाहते हैं, अगर आपकी पार्टी आपको अलाऊ करेगी तो आप अपनी बात कह देना। अगर जल्दी मिनिस्टर साहब ने रिप्लाय करना है तब मैं डैल्फोस दूँ। [R9]

*SHRI FRANCIS FANTHOME (NOMINATED): I support the 'Motion of Thanks' for the Presidents Address to both Houses of Parliament on 12th February, 2009.

The country has witnessed unprecedented progress over the past five years of the UPA government. With GDP growing at an average of about 9% which the country has not witnessed in any previous period. Having inherited a rather meager 4.5 percent growth from the previous regime.

The country has over the period been tested on the platform of "Communal amity, tolerance, compassion, Social Justice and peaceful co-existence." coupled with global economic conditions. The country has withstood these challenges and what is more strengthened the democratic fabric by greater inclusion and participative processes. The test of these lie not in what government intends but what it delivers to the common people. As the President put it "Aam Admi ko kya mila."?

Over the past few years the principles of open society coupled with reaching out to the poorest of the poor has confronted communal designs and generating fear and fragmentation of the social fabric. Fortunately, the government under the leadership of Dr. Manmohan Singh, with unequivocal support of the UPA Chairperson Mrs. Sonia Gandhi and the Council of Ministers have been able to steer the country through these divisive deliberations and focused on an agenda that has set the course for a new awakening towards inclusive growth and chartering the cause of 'Bharat Nirman'. This new growth curve has given a totally new dimension to the nation's pursuits of reaching the real fruits of democracy and freedoms to all its

* Speech was laid on the Table.

people. With the Government making itself accountable to 'outcomes' of laws, policies and programmes.

Be it the :National Rural Employment Act.

:The unorganised workers Social Security Act.

:The Right to Information Act.

:The recognition of Forest Rights Act. and

: The Central educational Institutions Act; have altered the course of the nation's march towards progress and consolidation of democratic principles has not been witnessed in any other period of this august house.

Sir, I would in particular like to mention that the much needed boost to the agricultural sector and the rural areas of the nation has been unprecedented. With agriculture credit seeing a three fold increase from 87 K crore to 2 lac 43 K crores. The writing off of nearly 65 K crore of farmers loans and the near doubling of the minimum support price of agricultural produce and 12.50% investments in Agriculture together with 25 K crore allocation for National Food Security Mission have together resulted in shifting attention towards the potentialities of the rural economy. While addressing rural infrastructure, irrigation, renovation and restoration of water bodies, rural roads and houses under Bharat Nirman, there is accelerated attention to transform sanitation and health care attention through the National Rural Health Mission.

The Government has also focussed attention to education through the Sarva Shiksha Abhiyan and the Mid Day meal scheme the out-reach of which has resulted in putting nearly all children in schools. The setting up of 8 I.I.T.(s); 7 IIM(s); 5 Institutes of Science Education and Research, 15 new Central Universities and putting a new sensitivity towards high quality higher education, together with the National Knowledge Commission setting the pace to map and share the benefits of the knowledge Economy have set the pace for a new thrust in pace-setting change in the sphere of higher education.

Sir, with climate change giving a new unprecedented challenge to the nation there is need to rethink the energy policy utilisation of non-renewable energy sources, access to nuclear energy and rethink the practices currently prevalent. The country's aspiration to reach basic developmental goals have to be recast on the parameters that reduce global warming and carbon emissions. There is now a new emphasis on sustainable practices and alternative renewable energy dependency.

While recording appreciation to the President for her address. I would like to unequivocally endorse her vision of inclusive and equitable development. Where a child born in a remote tribal village in the country has dignity and access to

opportunities that her friends in the large cities have to enable themselves to participate in shaping the destiny of this great country.

*SHRI KIRIP CHALIHA (GUWAHATI) : Hon'ble Deputy Speaker Sir, I would like to say a few words in support of the Motion of Thanks to Presidents' Address moved by one of our senior most members Shri Kishore Singh Deo.

MR. DEPUTY-SPEAKER:- Silence, please silence

SHRI KIRIP CHALIHA : Sir, I have told the Interpreter that I will be speaking in Assamese.

MR. DEPUTY-SPEAKER: I am not saying to you. I am helping you to maintain silence here.

SHRI KIRIP CHALIHA : Sorry sir. The Address by the President reflects the achievements of the Government. That's why Hon'ble Presidents Address is a very important document. As General Election is round the corner, it is quite natural for us to talk about our past achievements. Based on our past achievements we also make our future plan. Having seen the achievements of the UPA Government I can say it for sure that despite facing so many challenges the UPA Government has been able to sail through these hurdles. Be it terrorism, economic crisis or crisis arising out of law & order situation. UPA Government has been successful on all fronts. The way the UPA Government has dealt with these crisis is really commendable. Hon'ble Deputy Speaker sir, when the UPA Government was formed, the opposition parties could not even imagine that our Government will complete its full term. They even went to the extent of saying that the Congress does not know how to run a coalition Government. They kept on thinking that the coalition will fall apart. But having completed its five years term we have proved that the UPA has been able to not only carry on its coalition partners but marching to a successful completion of its term. It has also

* English translation of the speech originally delivered in Assamese

shown that the country as a whole has stood as one to face the difficulties that are being faced by the nation. In fact, inspite of the fact the world is facing worst possible economic crisis India has been to a great extent insulated and we are still taking part in all over developmental programmes. 9% growth is not a matter of joke. The implementation of NREGA, ensuring people's right to work are achievements which will be proved to be historic one day. The achievements by the UPA Government during the past five years will be written in golden letters in the annals of history of our country. Hon'ble Deputy Speaker sir, I belong to such a party with able leaders like Shri Manmohan Singh who could garner support of all the people of this country cutting across party affiliation. And even after five years his stature has gone up and up. Hon'ble President has conveyed her good wishes for our Prime Ministers' speedy recovery. I also wish that he gets well soon, so that he can lead our country again. At the same time, we know that this success was ascertained because this UPA Government did not come into existence through bickerings or through any attempt to come to power by any means. This Government came into being because of the supreme sacrifice of a lady who has shown that in this country it is not power but its mentality of service which counts.

I also express my heart felt thanks to Smt. Soniaji for her brilliant leadership. Though the constituent parties in the UPA have different aims and objectives, policies and ideologies, the UPA has made commendable achievements. The people will definitely be inspired by the success of the UPA on all fronts, like secularism, development etc. Sir, the history of the world, it is said, is nothing but the biography of great men and in the near future, when the history of the 21st century of this special five years will be written, the performance of the UPA Government will be written in golden letters in the future. The UPA has succeeded in implementing various programmes like NREGA, Rural Electrification, programme relating to health, child care and women empowerment, construction of roads in rural areas, giving land to the landless farmers and construction of dwelling units for the poor. By passing the Right to Information Act, the UPA Government has proved to the world that it wants people's active participation in eliminating corruption, That is why whenever our leaders of the

opposition parties criticize us as corrupt, we can't help laughing at them. I am amused at the people, when they level charges of corruption against the Government although no scandal, or financial crisis had taken place during the past five years of the UPA rule I am just about to finish sir, but before finishing I must point out the question of terror. Terror must not be communalized. If we communalise terror that further divides the society and becomes a breeding ground of terror. I feel very sad whenever some people want to communalise terrorism. I feel person bearing a particular surname should not be branded as terrorist. We should condemn all forms of terrorism. I appeal to all for giving special attention to the problems of the North East in general and Assam in particular. We want complete elimination of terrorism from the entire North East region. We want peace in the region. I appeal to those who have taken up arms to shun the path of terrorism and violence. I request them to involve themselves in the process of nation building instead. Hon'ble Deputy Speaker sir, once again I congratulate the UPA Government for its achievements. And in reply to the criticism by the opposition I wish to say that our leaders deserve accolades for their leadership acumen. We have reasons to go with the people with confidence on the basis of our performance and not on the basis of simple promise.

*SHRIMATI JHANSI LAKSHMI BOTCHA (BOBBILI): Sir, kindly give the permission to lay my speech as the Motion of Thanks to the President's Address. Mr. Speaker, I rise to support the President's Address delivered by the hon. President to both Houses of Parliament.

The UPA Government has completed close to five years and fulfilled the promises made in the National Common Minimum Programme. The President's Address is a testimony to the implementation of the above statement. I congratulate Shrimati Sonia Gandhi, the UPA Chairperson and the Prime Minister, Dr Manmohan Singh. On this occasion, on behalf of the people of India, particularly the people of Andhra Pradesh, I wish the Prime Minister a speedy recovery. I sincerely hope that the people of the country, all sections of the society, have been benefited by his service to the country and by implementation of the National Common Minimum Programme. I hope that the people of the country will vote the UPA Government back to power once again headed by our hon. Dr Manmohan Singh.

The country has withstood the terrorist onslaughts; and the financial onslaughts due to the global economic crisis. The economic policies of the UPA Government have resulted in an unprecedented growth rate of over 8.9 per cent in the last four years, with the growth rate exceeding 9 per cent in the last three years. Such growth has never been achieved before; because of this the Government has been able to mobilize enough resources to take up all the developmental activities.

The agricultural growth rate is 4.5 per cent. Through the farmer-friendly policy of the UPA Government, the country has been able to achieve a record production of food grains of 230.67 million tonnes in 2007-08 and ensured food security. I congratulate the Government for not increasing the

* Speech was laid on the Table.

prices of fertilizers even once in the last five years even though there is an unprecedented increase in the prices of crude oil and chemicals in the international market.

Here I want to highlight the steps taken by the Government to bring 5.6 million hectares under Bharat Nirman to improve the irrigation facilities. Here I want to bring to the notice of the Government that the Andhra Pradesh Government headed by Dr Y.S. Rajasekhara Reddy garu, has given top priority to the irrigation sector by investing Rs. 1.5 lak_crores and bringing 55 lak hectares under irrigation. The Andhra Pradesh Government is also constructing 60 lakh houses under the Indiramma project for the BPL people with great zeal and enthusiasm.

The UPA Government is just not saying the things but implementing the promises in letter and spirit. The National Rural Employment Guarantee Programme shows the creativity of the Government to provide financial security through employment guarantee for, at least, 100 days per family. This Programme was implemented throughout the country in less than three years, thus, bringing the whole needy population of the country into the ambit of the Act. For example, in 2007-08, nearly 3.4 crore rural households were provided employment under this Programme. In the process of implementation of the NREGP to increase the transparency, nearly 6 crore post office and bank accounts were opened, thus, bringing them into the arena of financial inclusion. This Programme has increased the agricultural productivity, wage rates and reduced migration of population from rural areas to urban areas.

As a Member of the National Rural Employment Guarantee Council, I have toured many parts of the country; and I can say with confidence that all cross sections of the society were benefited through the NREGP.

An international seminar on NREGP was held in New Delhi on 21 and 22nd January, 2009, sponsored by the UNDP and participation of many delegates from different countries is a testimony of success of this programme; and we can say with confidence that the whole world is observing India regarding implementation of the NREGP to learn from us to fight against poverty and unemployment.

The UPA Government has initiated the National Rural Health Mission and transformed health care provisions in our villages. I congratulate the Government for increasing the enrolment of the children in primary schools from 15.6 crore in 2004 to 18.5 crore in 2008. The drop out of the children has also come down drastically from 320 lakhs in 2004 to 76 lakhs in 2008. This has been made possible due to proper implementation of the Sarva Shiksha Abhiyan.

The Government is focusing on empowering women through micro finance under Swarna Jayanti Gram Swarojgar Yojana (SGSY). This empowerment was made possible through socio-economic development.

The UPA Government has implemented the reservations for the OBCs in the higher educational institutions like IIMs, IITs and AIIMS. This year, the Government has started eight new IITs and seven IIMs and five Indian Institutes of Science Education and Research and 15 new Central Universities. This will help India to become a knowledge centre. Here I urge the Government to allocate a new IIM at Visakhapatnam in Andhra Pradesh. I congratulate the Government for this achievement.

The Government has brought a new national policy for the disabled persons through which special schools were started under the Sarva Shiksha Abhiyan and employment provision in the public services to the disabled was made applicable to All India Services also. This will definitely help the disabled people to face the challenges in life.

I welcome the Government's initiative to come with a new Mineral Policy to attract large investment and technologies. Here I would request the Government to allocate captive mines to the Vizag steel plant which is one of the mini-navratnas. I also urge the Government to finalise merging of the Hindustan Shipyard with the Defence Ministry and update the pay scales of the employees of the Hindustan Shipyard and BHPV Vizag which was merged with BHEL.

The Government is giving importance in developing infrastructure especially in Civil Aviation Sector. I congratulate the Government for setting up of new international airports at Hyderabad and Bangalore, most of the metro and non-metro airports are under up gradation. I would request the Government to speed up the upgradation work at Vizag Airport and sanction sufficient staff to operationalise the airport 24 hours in a day. Here I want to urge the Civil Aviation Minister to accord priority for developing Greenfield airport at Badangi in my Bobbili parliamentary constituency.

The UPA Government is giving a lot of importance for preserving and promoting the Indian culture. The Government of India was kind enough to accede to our request to recognize the Telugu language as a classical language. I thank the Government for this act of kindness.

During these five years, a tremendous growth was achieved without having any adverse impact on environment. Before concluding, I congratulate the Government for successfully concluding the 'civil nuclear deal with the U.S.; implementing the RTI Act and making tremendous progress in the space technology.

We should dream big and before our dreams no terrorist attack can do any harm to this great country and we are united as never before and ready to face all the challenges to proceed ahead and prosper.

डॉ. लक्ष्मीनारायण पाण्डेय (मंदसौर) : उपाध्यक्ष जी, महामहिम राष्ट्रपति जी के अभिभाषण पर चर्चा करते हुये हमारे नेता और सदन में प्रतिपक्ष के नेता श्री आडवाणी ने अपने विचार व्यक्त किये हैं। मैं उससे अपने आपको सम्बद्ध करते हुये कतिपय मुद्दों की तरफ आपके माध्यम से सरकार का ध्यान आकर्षित करना चाहूंगा और चाहूंगा कि सरकार उनकी ओर विशेष रूप से ध्यान दे।

महामहिम राष्ट्रपति जी का अभिभाषण सरकार की नीति और भारी योजनाओं का परिचायक होता है कि क्या किया है, और क्या किया जाना है, यह इसका एक दृष्टिपत्र हो सकता है। राष्ट्रपति द्वारा विभिन्न मुद्दों पर विस्तार से प्रकाश डाला गया है लेकिन कुछ ज्वलंत मुद्दे हैं, जिनके बारे में विचार किया जाना आवश्यक है। भारत एक विशाल प्रजातांत्रिक देश है जिसकी अपनी सभ्यता और संस्कृति है। भले ही यह सरकार उन सभ्यताओं के वास्तविक चिन्हों पर आघात करने पर तुली हुई है, चाहे वह राम सेतु का मामला हो या अन्य सांस्कृतिक धरोहर हों। हमारी विश्व-बंधुत्व की भावना है, हम एक शान्तिप्रिय देश हैं किन्तु विगत वर्षों में जिस प्रकार से आतंकवाद ने हमें प्रभावित किया है, आतंकवाद जिस प्रकार से सीमा पार से यहां आ रहा है, उसके बारे में कठोर कानून बनाने की आवश्यकता है। यद्यपि सरकार ने उसके बारे में प्रयत्न किया है और अभी एक कानून बना है। लेकिन इस कानून के कतिपय प्रावधानों में और भी दृढ़ता की आवश्यकता है और प्रावधानों में बदलाव की आवश्यकता है। कतिपय राज्य सरकारों के मुख्यमंत्रियों ने इसके बारे में सुझाव दिये हैं लेकिन सरकार ने उन्हें अस्वीकार करते हुये उन्हें निरस्त कर दिया, लौटा दिया। मैं चाहूंगा कि सरकार उन सुझावों पर एक बार गंभीरता से विचार करे। साथ ही मैं यह भी कहना चाहूंगा कि सरकार को कोई आवश्यकता नहीं थी कि पोटा जैसे कानून को समाप्त करे लेकिन पोटा कानून को भी समाप्त कर दिया गया। आज स्वतः सरकार महसूस कर रही है कि निश्चित रूप से आतंकवाद से लड़ने के लिये हमें एक प्रभावी कानून की आवश्यकता है और इसलिये सरकार ने इस प्रकार का कानून बनाया। यद्यपि सरकार के ध्यान में यह बात बहुत पहले आ जानी चाहिये थी लेकिन तब ध्यान में आयी जब मुम्बई में आतंकवादी घटनायें हुईं। तब कहा गया कि हमारा खुफियांत्र है, हमारा वह सुरक्षांत्र है, आदि। राज्य सरकार की पुलिस के साथ तालमेल नहीं है, इसलिये उस तालमेल के अभाव में ये सारी घटनायें घटित हुई हैं। सीमा पार से आतंकवाद बढ़ा है, इसको देखते हुये हम दृढ़ता से इसे निपटने का कार्य करें। जिस प्रकार पूर्वोत्तर राज्यों में, न केवल मुम्बई का सवाल है, अन्य राज्यों का सवाल है, पूर्वोत्तर राज्यों में जिस प्रकार से बंगलादेशी घुसपैठ कर रहे हैं, केवल घुसपैठ का सवाल नहीं है, यहां की नागरिकता ले ली है, वोटर लिस्ट में अपना नाम लिखवा लिया है, यहां के जनप्रतिनिधि बन गये हैं, पंचायतों में पंच और सरपंच बन गये हैं, जिला परिषद् के अध्यक्ष तक बन गये हैं। यह यहां की स्थिति है। हमारे यहां के इलाकों में असंतुलन के लिये, ऐसा काम कर रहे हैं। सरकार को इस घुसपैठ का रोकने का प्रबंध करना चाहिये और इसके लिये प्रभावी कार्य और प्रभावी कदम उठाये जाने चाहिये अन्यथा इस पर भयंकर संकट उपस्थित होने की संभावना है।

उपाध्यक्ष जी, हमारे पड़ोसी राज्यों के साथ संबंधों पर मैं अपनी बात कहना चाहूंगा। उन पर गंभीरता से विचार करना पड़ेगा। चीन ने पूर्वोत्तर राज्यों के कुछ भागों पर अपना कब्जा जमाने की बात कही है। उन स्थानों के पास तक यहां पर अपनी सड़कें बना लीं। हमारे लोगों को यहां प्रभावित करने का प्रयास किया गया। जिस प्रकार चीन ने नेपाल पर अपना प्रभुत्व जमाने का प्रयास करते हुए, नेपाल से मैत्री करने का प्रयास किया है, श्रीलंका में जाकर जिस प्रकार से अपने हाथ बढ़ा रहा है, और हमारे लिये एक खतरा पैदा कर रहा है, यह हमारे लिये गंभीर चिन्ता का विषय है। अभी हमारे विदेश मंत्री जी श्रीलंका गये थे यहां के हालात के बारे में उन्होंने चर्चा की थी। उसे सौहार्दपूर्ण समाधान के लिये भी चर्चा की है ताकि आपस में दोनों बैठकर दोनों सार्वभौम राष्ट्र, दोनों एक दूसरे की अस्मिता का सम्मान करते हैं, इसका सम्मानपूर्वक हल निकले, यहां के नागरिकों को जो तमिल भी हैं इसकी पूरी सुरक्षा मिले, इस बात के लिये चिन्ता हमारे विदेश मंत्री जी ने जतलाई है। मैं उनकी चिन्ता के साथ अपने को जोड़ते हुये अपनी बात कहना चाहूंगा कि इस चिन्ता को सौहार्दपूर्ण संबंधों में परिवर्तित करें।

माननीय उपाध्यक्ष जी, न केवल आतंकवाद बल्कि नक्सलवाद और माओवाद ने हमें प्रभावित किया है। मैं जिस राज्य राज्य से आता हूं, वह मध्य प्रदेश है और उसमें छत्तीसगढ़ नाम का राज्य बनाया गया है। यहां से नेपाल की सीमा से नक्सलवाद चलता है। [s10] वह बिहार होते हुए छत्तीसगढ़ में और छत्तीसगढ़ से महाराष्ट्र की सीमा में और आंध्र प्रदेश में एक कॉरीडोर सरीखा बना लिया है। इसने पूरा एक रास्ता बना लिया है और नक्सलवाद चारों तरफ से प्रभावित कर रहा है। पुलिस के कैम्पों पर हमले की कार्यवाही कर वहीं नागरिकों को मारा जा रहा है। अभी-अभी महाराष्ट्र की सीमा पर गढ़ छिरीली और बालाघाट जिले के आसपास नक्सलवाद की जो घटनाएं घटी हैं, वह भी हमारे लिए चिन्ता का विषय है। जवान देश की सुरक्षा के लिए सन्नद्ध है। मैं यह मानता हूँ कि देश के जवानों ने हमारी सीमाओं की सुरक्षा की है, देश की सुरक्षा की है, लेकिन आज उनका चिन्ता करना स्वाभाविक है। जिस प्रकार उनकी वेतन विसंगतियाँ हैं, वह हमारे लिए चिन्ता की बात होनी चाहिये। अभी दो, चार दिन पहले जवानों ने अपने शौर्य पदक लौटा दिये। इन शौर्य पदकों को लौटाने के पीछे क्या कारण था? उनके मन में कहीं न कहीं असंतोष और असुरक्षा की भावना है। मैं चाहूंगा कि सरकार इसकी तरफ ध्यान दे। महामहिम राष्ट्रपति जी ने अपनी विदेश नीति के बारे में भी कहा है, लेकिन दूसरे देशों के साथ हमारे सम्बन्ध जिस तरह पूर्व में सौहार्दपूर्ण थे, आज उनमें कहीं न कहीं शिथिलता आ रही है और उस शिथिलता को ठीक करके उन सम्बन्धों को और सुदृढ़ करने की आवश्यकता है। हम इस दृष्टि से इन सभी बातों पर विचार करेंगे, यह बहुत महत्वपूर्ण है और अत्यंत आवश्यक है।

महोदय, मैं बहुत जल्दी समाप्त करूंगा और मैं ज्यादा लंबा नहीं बोलूंगा क्योंकि अभी हमारी पार्टी के और भी सदस्य नहीं बोलने वाले हैं। अभी हमारे एक माननीय सदस्य पंजाब से आने हैं उन्होंने कृषि के बारे में बहुत कुछ कहा है। जिस प्रकार से किसानों ने आत्महत्याएं की उसके पीछे क्या कारण थे? इसका कारण यह था कि उन्हें उनकी उपज का लाभकारी मूल्य नहीं मिलता है। हमारे उत्पादन की लागत निरन्तर बढ़ी है, निरन्तर खाद के दाम बढ़े, बिजली के दाम बढ़े, महंगाई बढ़ी, कीटनाशक दवाईयों के दाम बढ़े। इस सबके परिप्रेक्ष्य में अभी गेहूँ का दाम (समर्थन मूल्य) बढ़ाया गया है, लेकिन क्या दाम बढ़ा है? इससे ज्यादा अच्छी तो मध्यप्रदेश में भाजपा की सरकार है, जिसने आपके द्वारा दिये गये दाम के अलावा भी पचास रूपए और बढ़ाकर देने की घोषणा की है। उसने अपने सात संकल्पों में की है कि हम कृषि को लाभकारी जोत बनाकर रहेंगे। कृषि हमारे यहाँ लाभकारी होगी और हम किसानों के हितों के संरक्षक हैं। सरकार कहने को तो ऋण माफी की बात कह रही है, लेकिन ऋण माफी जिस प्रकार हो रही है और जिनकी हो रही है, उसके बारे में मैं विस्तार से नहीं जाना चाहता हूँ। मेरे माननीय साथी थावर चंद जी कल बोल रहे थे और उन्होंने इस बात को आगे बढ़ाया है, लेकिन आज स्थिति यह हो गयी है कि गाँवों की दशा धीरे-धीरे बिगड़ती जा रही है, किसानों की दशा बिगड़ती चली जा रही है, वे अपनी जमीनों को बेचकर शहरों की तरफ पलायन कर रहे हैं। इससे शहरों की आबादी बढ़ रही है, आवास की समस्या बढ़ रही है, रहने के लिए स्थान नहीं है, झुग्गी-झोपडियाँ बन रही हैं। समृद्धि केवल कुछ शहरों तक ही देखी जा सकती है। चाहे फिर वह कलकत्ता, बम्बई, चेन्नई और दिल्ली हो, लेकिन गरीब की झोपड़ी पर आज भी रोशनी नहीं है। हमें इस पर चिन्ता करने की आवश्यकता है और सरकार को इस बारे में चिन्ता करनी चाहिये। मैं यह जानना चाहता हूँ कि इस यूपीए सरकार ने बहुत आर्थिक ग्रोथ की बात कही थी। वह क्यों रूक गई ?

MR. DEPUTY-SPEAKER: Please conclude now.

डॉ. लक्ष्मीनारायण पाण्डेय : महोदय, मैं समाप्त कर रहा हूँ। एनडीए सरकार के समय आर्थिक दर लगभग 8.5 प्रतिशत थी जो घटकर आज 6 प्रतिशत रह गयी है।

हमारी आर्थिक स्थिति एनडीए सरकार के समय सुदृढ़ थी और आज ठीक नहीं है। नौजवान अपने भविष्य के लिए चिंतित हैं। इसी प्रकार देश के अंदर राष्ट्रीय एकता की दृष्टि से हमारे माननीय नेता ने एक बात कही थी कि हमारे यहाँ पर स्वर्णिम चतुर्भुज योजना, प्रधानमंत्री सड़क योजना जैसी कई योजनाएं और नदी जोड़ी योजना जैसी कई योजनाएं एनडीए सरकार के समय लागू की थीं जिससे किसानों को भी लाभ हुआ और देश को भी लाभ हुआ। लेकिन आज एक पृष्ठ के उत्तर में स्वयं सरकार ने इस बात को स्वीकार किया कि योजनाओं की गति धीमी है और उसके कारण जिस तेजी से प्रगति होनी चाहिए वह नहीं हो रही है। सरकार केवल अल्पसंख्यकों और कुछ विशेष वर्ग की तरफ ध्यान देती है। यह देश सबका है और जिसकी आय ठाक नहीं है, जिसकी आमदनी ठीक नहीं है और जो अत्यंत गरीब है उस गरीब की तरफ हमारा हाथ बढ़ाना चाहिए। किसी वर्ग विशेष, धर्म या जाति के आधार पर नहीं बल्कि आय के आधार पर, उसकी आर्थिक सीमा के आधार पर यह होना चाहिए। महोदय, मुझे बहुत कुछ कहना है, लेकिन मैं समय से बंधा हुआ हूँ, इसलिए मैं समाप्त करने जा रहा हूँ।

MR. DEPUTY-SPEAKER: You can lay it on the Table of the House.

डॉ. लक्ष्मीनारायण पाण्डेय : महोदय, हम विदेशी निवेश की बात कर रहे हैं। विदेशी निवेश को प्रोत्साहित जरूर करें, लेकिन मैं यह कहना चाहूंगा कि हमारी नीति अनुरूप हो, वह हमें प्रभावित न करे, हमारे यहाँ पर उद्योग-धंधे चौपट न हों। आज न हमारी कोई शिक्षा नीति स्पष्ट है, न आवास नीति है, न चिकित्सा नीति है। मैं चाहूंगा कि देश सीमा पार से आतंकवाद को समाप्त करे और हमारी आन्तरिक और बाह्य सुरक्षा सुदृढ़ हो। सरकार के पास योजनाएं तो बहुत हैं किन्तु उनका क्रियान्वयन नहीं है। राष्ट्रीय ग्रामीण योजना हो, स्वास्थ्य योजना हो, पेयजल योजना हो, सवाल इस बात का है कि रोजगार नहीं है, चिकित्सा नहीं है, आवास नहीं है, बिजली नहीं है और आम आदमी की सुरक्षा नहीं है। सरकार बिजली के मामले में तो बिल्कुल भेदभाव कर रही है। माननीय थावर जी ने कल ही कहा था कि मध्यप्रदेश सरकार को दी जा रही बिजली में साढ़े तीन सौ मेगावाट की कटौती कर दी। कोयला भी घटिया ववालिटि का दिया जा रहा है ताकि बिजली का संकट खड़ा हो और हम उसका लाभ ले सकें। महोदय, मैं इन बातों की तरफ आपके माध्यम से ध्यान दिलाना चाहता हूँ कि किसी के भी साथ भेदभावपूर्ण नीति न हो और सभी राज्यों का समान रूप से विकास हो।

*महामहिम राष्ट्रपति जी का अभिभाषण सरकार की नीतियों व योजनाओं का परिचायक होता है। सरकार की उपलब्धियों और भावी कार्यकलापों का एक वृत्त होता है। सरकार ने क्या किया है? तथा क्या करना चाहती है? इसी का एक दृष्टिकोण पत्र कहा जा सकता है। महामहिम राष्ट्रपति जी द्वारा विभिन्न मुद्दों

.. This part of the speech was laid on the Table.

पर विस्तार से प्रकाश डाला है, किंतु कतिपय ऐसे ज्वलंत मुद्दे हैं जिनके बारे में और गहराई से विचार करना आवश्यक है जिसे आज की सरकार निभा नहीं रही है। चाहे वह रामसेतु का मामला हो या सांस्कृतिक धरातल हो। भारत एक विशाल प्रजातांत्रिक देश है इसकी अपनी परंपराएं हैं, इसकी अपनी संस्कृति व सभ्यता है। विश्व बन्धुत्व की अवधारणा भारत की है भारत एक शांतिप्रिय देश कहलाता ही नहीं अपितु यह एक सहअस्तित्व वाला शांतिपूर्ण राष्ट्र है। किंतु, विगत वर्षों से जिस प्रकार आतंकवाद ने झकझोरा है वह हमारे लिये चिंता का विषय है। इसे समाप्त करने की दृष्टि से एक प्रभावी कानून की आवश्यकता महसूस की गई, यद्यपि इसे बहस से पहले बनाना था, सरकार ने बनाया भी किंतु उसमें कई प्रावधान ऐसे हैं जिन्हें और सुदृढ़ किये जाने की आवश्यकता है। एनडीए सरकार के समय पोटा कानून था। किंतु, इस सरकार ने उसे समाप्त कर एक नयी कठिनाई स्वतः खड़ी की थी, जिसे वर्तमान कानून से भी दूर कर पाना कठिन है। सरकार द्वारा वर्तमान कानून के बारे में राज्य सरकारों से परामर्श मांगा गया किंतु उन्हें भी प्रायः अस्वीकार कर दिया गया। मुंबई की आतंकवादी घटना के परिप्रेक्ष्य में यह स्पष्ट हो गया कि सरकारी सुरक्षा एजेंसियां तालमेल रखें, इस दृष्टि से सरकार को समुचित योजना बनाना चाहिए। सीमा पार से जिस प्रकार से लगातार आतंकवादी घटनाएं की जा रही हैं, सीमापार से आतंकवाद बढ़ा है और जिसके कारण देश में असुरक्षा और अस्थिरता का भाव बढ़ा है वह हमारे लिए चिंता का विषय है। हाल ही में तालिबान की चेतावनी भी एक गंभीर चिंता का विषय है। इसी संदर्भ में मैं कहना चाहूंगा कि लंबे समय से चली आ रही बांग्लादेशी घुसपैठ जिसने असम सहित कई पूर्वोत्तर राज्यों में अपनी जड़े जमाई हैं, वहां की नागरिकता ही प्राप्त नहीं की अपितु वहां के मतदाता बनकर विभिन्न पंचायतों, जनपदों में जनप्रतिनिधि भी बन गये हैं। प्रदेश का संतुलन बिगड़ा है इस बात को राज्य की सरकार ने तथा केन्द्र की सरकार ने भी स्वीकार किया है। देश की सीमाएं असुरक्षित बनती जा रही हैं। गुजरात के पाकिस्तान से लगे हिस्से पर जहां पाकिस्तान की ललचाई नजर है वहीं पूर्वोत्तर भारत के कतिपय हिस्सों पर चीन की कुदृष्टि है। चीन उन क्षेत्रों में सीमा तक सड़के बना रहा है, अपना जाल बिछा रहा है। सरकार को इस दृष्टि से प्रभावी कदम उठाना आवश्यक है। देश की आंतरिक सुरक्षा व्यवस्था भी आज चिंता का विषय बन गई है। बढ़ती हुई नवसलवादी घटनाओं ने नेपाल से लेकर बिहार के रास्ते छत्तीसगढ़ और आंध्र प्रदेश तक अपना जाल बिछाया है, अपनी गतिविधियां तेज करते हुए छत्तीसगढ़ और महाराष्ट्र छत्तीसगढ़ की सीमा पर पुलिस कैंपो पर हमला तक किया है।

देश के जवान हमारी सेनाएं देश की रक्षा के लिए बलिदान देते हुए कटिबद्ध हैं किंतु इन्हें जो सम्मान मिलना चाहिए जिस प्रकार से इन्हें प्रोत्साहित किया जाना चाहिए उसकी आज कमी महसूस हो रही है। आधुनिकतम सशस्त्रों से वे सुसज्जित हों, वहीं इनकी वेतन संबंधी विसंगतियों को दूर किया जाना जरूरी है इस कर्म में एक रैंक एक पेंशन जैसी मांगों पर ध्यान जाना आवश्यक है। आखिर सैनिकों ने अपने पदक वर्यों लौटाये।

महामहिम राष्ट्रपति जी ने अपने अभिभाषण में विदेश नीति पर भी प्रकाश डाला है किंतु नेपाल के साथ हमारे संबंधों में जो आज स्थिति बनी है उसको दृष्टिगत रखते हुए हमारे संबंधों को और व्यवहारिक और स्नेहपूर्ण बनाने की आवश्यकता है। नेपाल-चीन मैत्री के समाचार हमारे लिए जहां वितारणीय हैं वहीं म्यांमार पर जो चीन की नजर है, अब हमारे म्यांमार के संबंधों पर भी असर डाल रही है। तमिलों के हितों के संरक्षण के पृष्ठ को लेकर श्रीलंका मैत्री पर भी प्रभाव न पड़े इस दृष्टि से हमने प्रभावी कदम उठाया है हमारे विदेश मंत्री की वहां की यात्रा भी हुई है किंतु इसे और व्यवहारिक व स्नेहिल बनाने की आवश्यकता है। जिस नवसलवाद और माओवाद की चर्चा की है उसे रोके जाने हेतु प्रभावी कदम उठाया जाना चाहिए। अन्य देशों के साथ हमारे संबंध में स्नेहपूर्ण और प्रगाढ़ बनाये ये आज की वैश्विक परिस्थिति में आवश्यक है।

अभिभाषण में कृषि क्षेत्र के संबंध में भी चर्चा की गई है। इस क्षेत्र में सुधारों की चर्चा, ऋण माफी की चर्चा तथा कृषि क्षेत्र में व्यापक परिवर्तन की दृष्टि से कुछ योजनाओं पर प्रकाश डाला गया है। किंतु, आज गांवों में किसानों की जो स्थिति है, किसानों को उनकी उपज का समुचित मूल्य न मिलने के कारण किसान परेशान हैं। महाराष्ट्र के विदर्भ क्षेत्र, आंध्र में तथा बुंदेलखंड के कुछ भागों में किसानों ने आत्महत्यायें भी की हैं। किसानों को प्राकृतिक आपदाओं के कारण भारी हानि

उठानी पड़ती है। किसान आयोग की सिफारिशें, डॉ० स्वामीनाथन कमेटी की सिफारिशें जो किसानों के हित की हैं, उनको लाभकारी मूल्य दिलाने की हैं, उनको पूरी तरह लागू किए जाने की आवश्यकता है। किसानों के गेहूँ के सर्मिन मूल्य बढ़ाने की बात कही गई है किंतु जिस तैजी से उर्वरक के भाव बढ़े हैं, मजदूरी बढ़ी है, बीज और कीटनाशक दवाइयों के दाम बढ़े हैं, बिजली की कीमतें बढ़ी हैं, उस दृष्टि से यह समर्थन मूल्य अपर्याप्त है। हमने जब अंतर्राष्ट्रीय बाजार से गेहूँ वर्यो मंहगा खरीदा। हमारे कृषकों को ठीक मूल्य वर्यो नहीं दिया? यही कारण है कि गांवों में भी बेरोजगारी की समस्या खड़ी हो गई है। गांव से नौजवानों का पलायन हो रहा है, शहरों की आबादी बढ़ रही है, शहरों में आवास की कठिनाई खड़ी हो रही है। लोगों के झुग्गी-झोंपड़ियों में रहने के लिए मजबूर होना पड़ रहा है। गंदगी बढ़ रही है, इससे बीमारियां बढ़ रही हैं। चिकित्सा सुविधा का अभाव है। एनडीए सरकार के समय राष्ट्रीय कृषि आय बीमा योजना बनाई गई थी किंतु वर्तमान सरकार द्वारा उसे आगे नहीं बढ़ाया गया अन्यथा किसानों की यह दुर्दशा रोकी जा सकती थी। गांव के रोजगार समाप्त हो रहे हैं अतः कृषि को लाभकारी बनाया जाना अत्यंत आवश्यक है। मध्य प्रदेश की भाजपा सरकार ने कृषि को लाभकारी बनाने की दृष्टि से अपने 7 संकल्पों में एक संकल्प यह भी दिया है। बिजली का अभाव भी या कमी कृषकों की चिंता का विषय है सरकार सभी राज्यों के साथ बिजली के मामले में समान व्यवहार करे। क्योंकि मध्य प्रदेश से कटौती की है। कोयला भी अपर्याप्त व निम्न स्तर का दिया गया है। प्रदेश में संकट खड़ा करने की चेष्टा की गई है।

आज सरकार जिस समृद्धि की बात करती है वह समृद्धि कुछ शहरों तक या कुछ धनाढ्यों तक सीमित है। कुछ बड़े शहरों, मुंबई, कोलकाता, चैन्नई, दिल्ली आदि की चकाचौंध बढ़ी है किंतु गांव के गरीब की झोपड़ी में आज भी उजाला नहीं है। देश की आर्थिक स्थिति चिंतनीय है। मंहगाई की मार है। यद्यपि हम इसे विश्वव्यापी आर्थिक मंदी कह रहे हैं किंतु सरकार का यह दावा है कि हम इससे प्रभावित नहीं होंगे, असंगत लगता है। कुछ विशेषज्ञों के सर्वेक्षण के अनुसार आने वाले समय में 1 करोड़ से ज्यादा लोग विभिन्न नौकरियों में छंटनी के कारण बेकार होंगे। ये बेरोजगारी की समस्या भी धीरे-धीरे बढ़ती जा रही है। एनडीए सरकार के समय जो समग्र आय थी और जो विकास दर थी वह लगभग 8.5 प्रतिशत थी जो आज घटकर 6 प्रतिशत के आसपास पहुंच गई है। एनडीए सरकार के समय आर्थिक स्थिति ज्यादा सुदृढ़ थी किंतु अब स्थिति बदली है सरकार को आर्थिक स्थिति में गिरावट को बताने के लिए विभिन्न उपाय अपनाने पड़ रहे हैं। बैंकों का अपने कामकाज के लिए ब्याज दरों का पुनर्निर्धारण या सरकार द्वारा विभिन्न क्षेत्रों में आर्थिक सुधारों का उपाय करना इस चिंता का परिचायक है। नौजवान आज अपने भविष्य के प्रति चिंतित हैं उसके सामने रोजगार के अवसर प्राप्त करने की कठिनाई है।

महिला सशक्तीकरण की बात भी सरकार द्वारा कही गई है, किंतु, बड़े बड़े शहरों में यहां तक दिल्ली राजधानी क्षेत्र में विगत दो-तीन वर्षों में महिलाओं पर अत्याचार और बलात्कार की जो घटनाएं सामने आयी हैं, महिला उत्पीड़न के जो समाचार आये हैं, असामाजिक तत्वों द्वारा महिलाओं की सरेआम बेइज्जती करना आज आम बात हो गई है। इस हेतु प्रभावी कदम उठाये जाने की आवश्यकता है।

एनडीए सरकार द्वारा पूरे देश के राष्ट्रीय एकता की दृष्टि से स्वर्णिम चतुर्भुज योजना, पूर्व-पश्चिम व उत्तर दक्षिण कॉरिडोर की योजना आज है एक पूरन के उत्तर में सरकार ने इसकी धीमी गति को स्वीकारा है तथा प्रधानमंत्री ग्राम सड़क योजना जैसी योजनाएं प्रारंभ की गई थी आज उनकी गति अत्यंत धीमी है जिस तेजी से कार्य होना चाहिए था वह नहीं हो रहा है। नदी जोड़ो जैसी प्रभावी योजना भी तब प्रारंभ की गई थी।

गरीबों के हितों की पिछड़े वर्ग या अल्पसंख्यक वर्ग के हितों की बात भी अभिभाषण में कही गई है, किंतु, उसे जातिगत आधार पर वर्ग विशेष के आधार पर तथा धर्म के आधार पर जोड़ा जाना ठीक नहीं है। वह आर्थिक विषमता के आधार पर हो चाहे वह किसी धर्म जाति या वर्ग का हो और इसलिए एनडीए सरकार द्वारा प्रारंभ की गई अंत्योदय योजना जिसमें हर व्यक्ति की भलाई तथा संरक्षण की योजना है उसे प्रभावी ढंग से लागू किया जाना आवश्यक है।

आज हम विदेशी निवेश को बढ़ावा दे रहे हैं, किंतु विदेशी निवेश हमारी आत्मनिर्भरता को प्रभावित न करे इसकी चिंता भी किया जाना चाहिए। मैं यहां पर यह कहना चाहूंगा कि सरकार की न तो कोई सुस्पष्ट शिक्षा नीति है, न आवास नीति है, न औद्योगिक विकास नीति है, न कृषि नीति है या अन्यान्य नीतियां जो राष्ट्रीय हितों, एकता की दृष्टि से आवश्यक हो उनके समग्र चिंतन का अभाव है।

सीमापार के आतंकवाद को हम समाप्त करें, देश के आंतरिक और बाह्य सुरक्षा सुदृढ़ हो, पड़ोसी देशों से हमारे संबंध मधुरतम हों इस दृष्टि से पहल आवश्यक है। सरकार के पास योजनाएं तो बहुत हैं किंतु उनका क्रियान्वयन या उनका लाभ आम जनता तक नहीं पहुंच रहा है। यही कारण है कि राष्ट्रीय ग्रामीण रोजगार योजना हो, राष्ट्रीय ग्रामीण स्वास्थ्य योजना, पेयजल मिशन, ग्रामीण विद्युतिकरण योजना हो, आवास योजना हो इनमें हजारों करोड़ रूपए का व्यय तो किया जा रहा है किंतु समुचित लाभ का अभाव है। रोजगार नहीं, चिकित्सा नहीं, आवास नहीं, बिजली नहीं, आम आदमी की सुरक्षा नहीं, रोजगार के अवसर नहीं, मंहगाई पर अंकुश नहीं। यह सब हमारे लिए चिंता का विषय है। *

***श्री सूरज सिंह (बलिया, बिहार) :** महोदय, वर्ष के प्रारंभिक सत्र में महामहिम राष्ट्रपति जी के भाषण की एक पृथा है। यह पृथा दरअसल इसलिये चालू की गई होगी कि इस भाषण के माध्यम से सरकार अपनी भावी नीति-नीति स्पष्ट कर सके और मैं देखता हूँ कि इस अवसर का लाभ वर्तमान सरकार ने भी पूरे तरीके से उठाया है। आर्थिक मंदी की बात भाषण के प्रारंभ में कहकर सरकार ने देश को आर्थिक हालात से आम आदमी को परिचित कराने की चेष्टा की है। गत वर्षों में जबसे हमने नई आर्थिक नीति अपनाई है तबसे विश्व की गतिविधियों का असर हमारे देश की अर्थ नीति पर भी पड़ता रहा है। क्योंकि अब जो व्यापार पहले देश की सीमाओं तक सिमट कर रहता था अब वह अंतर्राष्ट्रीय जगत तक अपनी पहुंच बना लेता है। अतः स्वाभाविक है कि अंतर्राष्ट्रीय बाजार का असर भारत की अर्थ-व्यवस्था पर पड़े, इसीलिये अभी यूरोपीय देश और अमरीका में जो आर्थिक मंदी आयी उसका असर भारत की अर्थव्यवस्था पर पड़ रहा है। मैं इस बात से सहमत हूँ कि भारत वर्ष में इस आर्थिक मंदी का कोई कारण नहीं है परन्तु विश्व के प्रभाव से भारत अछूता नहीं रह सकता। क्योंकि हमारी अर्थव्यवस्था विश्व के साथ पूरी तरह से जुड़ चुकी है।

अब जरूरी यह है कि हम इन प्रभावों को अपने देश की अर्थव्यवस्था पर हावी न होने दें इसलिए अपने साधनों को इस प्रकार विकसित किया जाये कि हमारी अर्थव्यवस्था का विकास इन साधनों पर ही निर्भर होता जाये। सौभाग्य है इस देश का कि यहां सभी प्रकार के संसाधन पतुर मात्रा में उपलब्ध हैं। बस जरूरी है उनके नियोजन की। अतः मैं सरकार से आग्रह करता हूँ कि अब सरकार भारतीय संसाधनों के विकास के आधार पर भावी नीति-नीति तय करे।

भारत के विश्व में पहचान कृषि प्रधान देश के रूप में है और यहां का बहुसंख्यक व्यक्ति कृषि के माध्यम से ही अपनी रोजी-रोटी कमाता है। परन्तु खेद है कि कृषि

की भागीदारी देश के सकल घरेलू उत्पाद में निरंतर कम होती जा रही है। जब देश स्वतंत्र हुआ था तो कृषि की भागीदारी लगभग 60 प्रतिशत थी। किंतु आज धीरे-धीरे कम होकर 17.5 प्रतिशत रह गई है। भागीदारी 17.50 प्रतिशत और इस पर आबादी 70 प्रतिशत निर्भर रहे तो आसानी से समझा जा सकता है कि इस माध्यम से रोजी रोटी कमाने वाले वर्ग की आर्थिक स्थिति क्या होगी? मैं समझता हूँ कि यही कारण है कि आज देश में किसान सबसे ज्यादा विवश जीवन जी रहा है और जैसी सरकार की रिपोर्ट है कि वार्षिक 17 हजार किसान आत्महत्याएँ कर रहे हैं, यह स्वाभाविक सत्य है। यदि देश को विकास करना है तो मेरा दृढ़ विश्वास है कि जब तक इस वर्ग

* Speech was laid on the Table.

को विकसित नहीं करेंगे तब तक देश के विकास की बात सही साबित नहीं होगी। सरकार को चाहिये कि अब वह कृषि को मुख्य आधार बनाकर देश की अर्थनीति तय करें। हमें देश में कृषि पर आधारित कुटीर उद्योग स्थापित करने चाहिये। कुटीर उद्योग की वकालत मैं इसलिये करता हूँ कि इसके द्वारा हम अधिक लोगों को कम पूंजी में गुणवान वस्तुएँ उत्पादन करके अधिकतम रोजगार दे सकते हैं। पशु पालन भी एक ऐसा क्षेत्र है जिसमें अकुशल और असंगठित श्रम बल को अधिकतम रोजगार उपलब्ध कराया जा सकता है। इसके अतिरिक्त वस्तु निर्माण भी वह क्षेत्र है जहां अधिकतम रोजगार के अवसर पैदा होते हैं। सरकार को चाहिये कि वह दिन-पूति-दिन बीमार होते जा रहे इस उद्योग को बचाने के लिये आर्थिक प्रोत्साहन देने हेतु नीति तय करे।

कृषि के क्षेत्र में आज उत्पादन दर बढ़ाने की जरूरत है। गत वर्षों से सरकार कृषि विकास के लिये समर्थन मूल्य बढ़ाने की नीति पर चल रही है। परन्तु धरातल की सच्चाई यह है कि देश में 81 प्रतिशत से अधिक वह किसान हैं जो लघु और सीमान्त किसान हैं। जिसके पास केवल इतनी भूमि है जिसमें वह केवल अपने परिवार के लिये ही वर्ष भर का अन्न उत्पन्न कर पाता है। उसमें अपने उत्पाद को बाजार में बेचने की क्षमता नहीं होती, इसलिये सरकार की समर्थन मूल्य बढ़ाने की नीति का कोई लाभ नहीं मिलता। जरूरत है कि इस किसान की खेती को लाभकारी बनाया जाये और इसके लिये केवल एक ही उपाय है कि कृषि की उत्पादन दर बढ़े जिससे उसका लाभ बढ़ेगा। दूसरा रास्ता यह भी है कि खेती के लिये जो जरूरी चीजें हैं जैसे-बीज, पानी, खाद, कीटनाशक आदि की कीमतें सस्ती की जायें। जिससे खेती की उत्पादन लागत कम हो और किसान का लाभ बढ़े। यही केवल रास्ता है जो देश के इस 81 प्रतिशत लघु और सीमान्त किसान की खेती को लाभकारी बना सकता है। अतः मैं चाहता हूँ कि सरकार इन पहले कड़ी गई चीजों की वर्तमान कीमतों से कम से कम आधार कर दें, और इसके लिये यदि उसे सब्सिडी देनी पड़े तो दे। इसके अलावा देश की कृषि उत्पादन दर बढ़ाने के लिये हमें नये अच्छे बीजों की खोज करवानी चाहिए। हमारे देश में शोध सम्बन्धी संस्थान विश्व स्तर में सर्वाधिक हैं। किन्तु मुझे दूख है कि इन संस्थाओं का कार्यकरण उतना श्रेष्ठ नहीं है जितना होना चाहिए था। इसलिये मैं चाहता हूँ कि सरकार इन संस्थानों को साफ-साफ निर्देश दे कि वह खेती में विशेषकर गेहूँ धान, दलहन, तिलहन, गन्ना आदि के बीजों को इस प्रकार विकसित करे जिससे उत्पादन दर के साथ-साथ उनकी गुणवत्ता भी बढ़े।

सरकार ने इस भाषण के माध्यम से पेट्रोलियम उद्योग के निरंतर विकास का भी उल्लेख किया है। यह सही है कि देश में आज इस उद्योग ने पर्याप्त विकास किया है और आज हम पेट्रोलियम पदार्थों के निर्यातक देशों में से एक हैं। परन्तु एक दूसरा पहलू भी इस उद्योग में और भी है। वह पहलू यह है कि देश में इस उद्योग में जो पारदर्शिता चाहिए और जिसके कारण आम उपभोक्ता को लाभ मिलना चाहिए वह नहीं मिल रहा। देश के यातायात, देश का उत्पादन चाहे वह खेती का हो या उद्योग का, ईंधन के लिये इन्हीं उत्पादों पर निर्भर है। सरकार द्वारा जो इन उत्पादों के विशेषकर डीजल और पेट्रोल के विक्रय मूल्य निर्धारण की जो नीति है वह उत्पादक समर्थक तो है पर उपभोक्ता समर्थक नहीं है। मैं चाहता हूँ कि सरकार मूल्य निर्धारण के लिये वह फार्मूला तय करे जो पारदर्शी हो, जिसमें उत्पादक और उपभोक्ता के हितों का बराबर संरक्षण हो। आज देश के पेट्रोलियम उत्पादक और उपभोक्ता के हितों का संरक्षण इसलिये अति-आवश्यक है कि वे विकासशील देश के नागरिक हैं और विकास के लिये एक सस्ते और ठोस ईंधन की जरूरत है।

महोदय, आपके माध्यम से मैंने सरकार के समक्ष कतिपय सुझाव रखने की कोशिश की है। मैं समझता हूँ कि सरकार इन पर विचार करेगी और फिर इन पर आचरण करने के लिये भी आवश्यक कार्रवाई करेगी ताकि देश का नागरिक समृद्धि के मार्ग पर आगे बढ़ सके।

श्री रामजीलाल सुमन (फ़िरोज़ाबाद): उपाध्यक्ष महोदय, राष्ट्रपति जी के अभिभाषण में तमाम चीजों का खुलासा हुआ है। कुछ काम हुए हैं और कुछ काम करने बाकी हैं। हमारे साथियों ने कृषि के बारे में जिक्र किया है। हमारे देश के सकल घरेलू उत्पाद में कृषि का योगदान घटकर 17.5 प्रतिशत रह गया है। सकल घरेलू उत्पाद में उद्योगों का योगदान 26.51 प्रतिशत है। सेवा क्षेत्र का योगदान 55.7 प्रतिशत है। खेती हमारा स्वयं का स्रोत है। कृषि पर 60-65 प्रतिशत लोग निर्भर हैं। उद्योग में 20-30 प्रतिशत लोग काम करते हैं। सेवा के क्षेत्र में दस फीसदी लोग काम करते हैं। हमें अपने स्रोतों को मजबूत करने की आवश्यकता है। अभी हमारे मित्र बोल रहे थे कि आर्थिक विकास की दर नौ फीसदी हो गई है। सरकार भी बार-बार अपनी इस उपलब्धि का जिक्र करती है। मैं कहना चाहता हूँ कि हमारे देश में चंद लोगों की माली हालत अच्छी हो जाए और उनकी दौलत में और इजाफा हो जाए, उसे देश की बढ़ी हुई दौलत मान लेना, मैं नहीं समझता कि इससे बड़ी कोई गलतफहमी हो सकती है। हमारे देश में वार्षिक विकास की दर बढ़ रही है, लेकिन 17 हजार किसान प्रति वर्ष आत्महत्याएँ भी कर रहे हैं। पिछले दो वर्षों में अमीरों की संख्या 2200 से बढ़कर पांच हजार हो गई है। हम आर्थिक विकास की दर का आकलन करते हुए यह भूल जाते हैं कि हमारे देश में आम आदमी की स्थिति और बिगड़ी है। इसे देश की आर्थिक वृद्धि नहीं कहा जा सकता है। इसलिए हिन्दुस्तान के आम आदमी की हालत में सुधार करने की बहुत आवश्यकता है।

उपाध्यक्ष महोदय, राष्ट्रीय ग्रामीण रोजगार गारण्टी योजना को शुरू करते समय यह कहा गया कि ग्रामीण इलाकों में बेरोजगारी दूर होगी। निश्चित रूप से यह एक अच्छा प्रयास है। लेकिन जो दौलत इस योजना के लिए स्वीकृत हुई थी, उसका अभी तक केवल 65 प्रतिशत पैसा ही स्वीकृत हुआ है। मैं समझता हूँ कि इसकी समीक्षा करने की आवश्यकता है। श्रम मंत्रालय की अभी एक रिपोर्ट छपी है, जिसमें कहा गया है संगठित क्षेत्र के पांच लाख लोग बेरोजगार हो गए हैं। इसके अलावा

बीस हजार आदमी विदेशों से लौटकर आ गए हैं, क्योंकि उन्हें काम नहीं मिला। बेरोजगारी की समस्या एक बहुत गंभीर समस्या है और इस पर ध्यान देने की आवश्यकता है।

सरकार ने दावा किया कि पिछले वर्ष 3.7 करोड़ कृषकों के 65 हजार करोड़ के ऋण माफ कर दिए गए तथा गेहूँ का न्यूनतम समर्थन मूल्य 630 रुपये से बढ़ाकर 1080 रुपये प्रति वर्गफुट कर दिया गया, धान का मूल्य 550 प्रति वर्गफुट से बढ़ाकर 900 रुपये प्रति वर्गफुट कर दिया गया। एक तरफ उत्पादन बढ़ रहा है, दूसरी तरफ समर्थन मूल्य बढ़ रहा है, लेकिन तीसरी तरफ किसान आत्महत्याएं कर रहे हैं। यह कैसी अवस्था की बात है? मैं कहना चाहता हूँ कि फसल का समर्थन मूल्य बढ़ाकर हम देश के बहुसंख्यक किसान का भला नहीं कर सकते हैं। वर्ष 2001-2002 के आंकड़ों के हिसाब से हमारे देश में दो हेक्टेयर से कम जमीन के मालिकों का प्रतिशत 81.8 प्रतिशत है।^[11]

ये सन् 2001 के आंकड़े हैं। इसके बाद हमने खेती की जमीन का अन्य चीजों में इस्तेमाल किया तो जोत का आकार नौ वर्षों में और कम हुआ।

असल सवाल यह है कि जो 81-82 फीसदी बहुसंख्यक किसान हैं, उन्हें समर्थन मूल्य का लाभ नहीं मिलता और समर्थन मूल्य का लाभ उन्हें इसलिए नहीं मिलता, क्योंकि उनका उत्पाद बाजार में जाता ही नहीं। ये सिर्फ अपने खाने लायक कमाते हैं, बेचने की स्थिति में ये नहीं होते। किसान उस समय तक लाभान्वित नहीं होंगे, जब तक कि उपज दर न बढ़े।

मैं आपके संज्ञान में लाना चाहूँगा कि हिन्दुस्तान के किसानों पर जो कर्जा है, उसमें सबसे अधिक कर्जा हरियाणा के किसानों पर है, लेकिन हरियाणा का किसान आत्महत्या नहीं करता। उसका प्रमुख कारण यह है कि हरियाणा की उपज दर अन्य प्रान्तों की तुलना में ज्यादा है। इसलिए अगर खेती का संरक्षण और संवर्द्धन करना है तो हमें उपज दर को बढ़ाना पड़ेगा।

सन् 1991-92 से लेकर सन् 2007 के दौरान हमारी जो औसत वार्षिक उत्पादकता की वृद्धि दर है, वह हमारे पड़ोसी देशों से भी कम है। पाकिस्तान में गेहूँ की उत्पादकता 2.3 प्रतिशत है, धान की उत्पादकता 1.80 प्रतिशत है। बांग्लादेश में धान की उत्पादकता 2.60 प्रतिशत है। नेपाल में गेहूँ की उत्पादकता 3.29 प्रतिशत है और धान की उत्पादकता 1.28 प्रतिशत है। भारत में गेहूँ की उत्पादकता 0.86 प्रतिशत है और धान की उत्पादकता 1.21 प्रतिशत है। मेरा कहने का मतलब यह है कि हमारे जो छोटे-छोटे पड़ोसी देश हैं, उन देशों का उत्पादन हमसे ज्यादा है। इसलिए आवश्यकता इस बात की है कि हम उत्पाद दर बढ़ाने पर ध्यान दें।

उपाध्यक्ष महोदय, चालू वर्ष में किसानों के ऋण माफ किए गए, लेकिन असल सवाल यह है कि किसान जब फसल बोता है तो उस समय अगर उसे ऋण नहीं मिलता तो उस ऋण का क्या फायदा है। पिछले साल हमने एक तरफ किसानों के ऋण माफ किए और दूसरी तरफ किसानों को कर्ज देने का हमारा जो लक्ष्य था, उसे कम किया। पिछले साल 2 लाख 41 हजार करोड़ रुपए का ऋण दिया गया था और इस साल 2 लाख 80 हजार करोड़ रुपए ऋण की आवश्यकता का अनुमान लगाया गया था, लेकिन दिसम्बर, 2008 तक एक लाख 90 हजार करोड़ रुपए का किसानों को कर्ज मिला है। अगर किसानों को उत्पादन के लिए कर्ज नहीं मिलेगा तो वह अपना उत्पादन नहीं बढ़ा सकता।

उपाध्यक्ष महोदय, मैं आपके मार्फत सरकार से एक बात कहना चाहूँगा कि सरकार और रिजर्व बैंक के आदेश के बाद भी किसानों को जो कर्जा मिलता है, उसकी कठिनाई को हम जानते हैं। हम मांग करना चाहेंगे कि किसानों के लिए जो कर्जा सुनिश्चित किया जाता है, इस देश में कानून बनना चाहिए, यह जो वायदा किया गया है कि किसान को हम इतना कर्ज देंगे, अगर कोई वित्तीय संस्था उतना कर्जा किसानों को नहीं देती तो उसके लिए यह कानून बनना चाहिए कि उन लोगों के खिलाफ प्रभावी कानूनी कार्यवाही की जाए। जब तक उन पर यह मनोवैज्ञानिक प्रभाव नहीं होगा तब तक किसानों को कर्जा नहीं मिल सकता।

उपाध्यक्ष महोदय, मैं एक निवेदन और करना चाहूँगा, विदेश मंत्री जी, मैं हिन्दी में बोल रहा हूँ, आप मेरी थोड़ी सी बात सुन लीजिए। केन्द्र सरकार ने वर्ष 2008 के लिए किसानों के ऋण माफ का ऐलान किया और ऋण माफ भी किया। 31 मार्च, 1997 से लेकर 31 मार्च, 2007 तक के ऋण माफ हुए। भारतीय स्टेट बैंक और अन्य बैंकों ने ऋण माफ भी कर दिए, लेकिन जो ग्रामीण बैंक हैं, उन्होंने इनके कर्जे माफ नहीं किए। 31 दिसम्बर, 2000 तक के ऋण ग्रामीण बैंक ने माफ किए, लेकिन और कर्जे माफ नहीं किए। आगरा में सैंकड़ों लोग मेरे पास आए, उन्होंने मुझ से शिकायत की कि ग्रामीण बैंक से हमने जो कर्जा लिया है, अन्य बैंक कर्जे माफ कर रहे हैं, लेकिन ग्रामीण बैंक उस तरह से कर्जा माफ नहीं कर रहे हैं। मेरा आपसे आग्रह है कि मेहरबानी करके मैं जो कह रहा हूँ उसे आप नोट करें। आप इस मामले में आवश्यक निर्देश देने का काम करते हैं तो क्या वजह है कि सरकार के आदेश देने के बावजूद भी ग्रामीण बैंकों ने कर्जा माफ नहीं किया है।

उपाध्यक्ष महोदय, 26 दिसम्बर, 2008 को टाइम्स ऑफ इंडिया में छपा कि कूड ऑयल का दाम 38 डॉलर प्रति-बैरल तक आ गया है। पेट्रोल की उत्पादन लागत 11 रुपए प्रति लीटर है।

डीजल की 3 रुपए प्रति लीटर है। एक बैरल में 190 लीटर बताया जाता है। कूड ऑयल 1 लीटर 10 रुपए का होता है और 1 बैरल में 85 लीटर डीजल एवं 28-29 लीटर पेट्रोल परिष्कृत हो सकता है। इस देश में पेट्रोल 40 रुपए प्रति लीटर से ऊपर और डीजल 30 रुपए प्रति लीटर से ऊपर बेचा गया है और इसमें भी कट्टा जा रहा है कि तेल कंपनियों को घाटा हो रहा है। इस संबंध में मैं एक तथ्य आपके प्रकाश में लाना चाहूँगा कि कूड ऑयल का रेट जब 147 डॉलर प्रति बैरल हो गया और बाद में वह 38 डॉलर प्रति बैरल तक नीचे आ गया, तो पेट्रोल पर तो हमने 50 रुपए से 10 रुपए घटाकर 40 रुपए प्रति लीटर किए, लेकिन डीजल पर 35 रुपए से 5 रुपए घटाकर हमने 30 रुपए किए। मैं जानना चाहूँगा कि सरकार की दाम बढ़ाने और घटाने की नीति क्या है? पेट्रोल और डीजल के दाम निर्धारण की कोई नीति भारत सरकार की है कि नहीं? अगर है, तो बहुत अच्छा है और यदि नहीं है, तो निश्चित रूप से जब कूड ऑयल का दाम ऊपर जाता है और नीचे आता है, तो इसके बारे में हमारी कोई नीति होनी चाहिए।

उपाध्यक्ष महोदय : थैंक यू

श्री रामजीलाल सुमन : उपाध्यक्ष महोदय, अन्त में, मैं विदेश मंत्री जी और सरकार को धन्यवाद देता हूँ कि मुम्बई हमले के बाद, जो श्री पूणब मुखर्जी के प्रयास रहे, उनसे पाकिस्तान पर विश्व दबाव बना। निश्चितरूप से इसके अच्छे परिणाम आए हैं। हम इसके लिए सरकार को धन्यवाद देते हैं। साथ-साथ मैं निवेदन करना चाहता हूँ शाहनवाज साहब कि मैंने कल श्री लाल कृष्ण आडवाणी जी का भाषण सुना।

श्री सैयद शाहनवाज़ हुसैन (भागलपुर): बहुत अच्छा था।

श्री रामजीलाल सुमन : आपके लिए बहुत अच्छा है और आज पाटिल जी का सुना। ये राम के नाम पर रोटियां कब तक खाएंगे? अभी चार-पांच दिन पहले...(व्यवधान)

श्री सैयद शाहनवाज़ हुसैन : जब तक आप श्री कल्याण सिंह के नाम पर रोटियां खाएंगे।

श्री रामजीलाल सुमन : अरे छोड़िए।

उपाध्यक्ष महोदय, अभी चार-पांच दिन पहले इनकी बैठक हुई और इन्होंने फिर राम का नाम अलापना शुरू कर दिया। आप अपनी गलती से सबक लीजिए। आप राम के नाम पर कब तक रोटी खाएंगे? ...(व्यवधान)

उपाध्यक्ष महोदय, हम तो राजनीतिक लोग हैं। हमसे ज्यादा सटीक और सही एनैलिसिस आम आदमी का होता है। हमें मालूम है, पहले जब हम जनता के बीच में जाते थे, तो लोग हमसे ढंग से बात नहीं करते थे। अब जब ये राम के नाम की बात करते हैं, तो लोग कहते हैं कि इनसे ज्यादा असत्य बोलने वाला न कोई हुआ और न कोई होगा। ...(व्यवधान)

श्री सैयद शाहनवाज़ हुसैन : श्री कल्याण सिंह के आपकी पार्टी में आने के बाद आप कुछ नहीं बचे। आप माइनोंरिटी के दरवाजे पर जाने लायक नहीं बचे। आपकी ताकत आधी हो गई है। ...(व्यवधान)

श्री रामजीलाल सुमन : उपाध्यक्ष महोदय, ये अपनी गलती से सबक सीखने के लिए तैयार नहीं हैं।

मैं दूसरा निवेदन यह करना चाहूंगा कि जब पांच प्रान्तों में विधान सभा चुनाव हुए और मुंबई पर आतंकवादी हमला हुआ, तो इन लोगों ने आतंकवाद को मुद्दा बनाने की कोशिश की, लेकिन हम देश की जनता को धन्यवाद देते हैं कि उसने कहा कि इनके कार्यकाल में संसद पर हमला हुआ था और जनता ने यह संदेश दिया कि इन लोगों को इस हमले का विरोध करने का कोई नैतिक हक नहीं है। ...(व्यवधान) आप हमारी बात सुन लीजिए। वया आप यह चाहते हैं कि जो आप चाहें, हम वही बोलें, यह कैसे संभव है।

उपाध्यक्ष महोदय : मिस्टर सुमन, प्लीज वेयर को एड्रेस कीजिए।

श्री रामजीलाल सुमन : अगर आप मंदिर के मुद्दे को लेकर जनता में जाएंगे, तो आपका नाम लेवा पानी देवा दुनियां में कोई नहीं रहेगा। ...(व्यवधान)

उपाध्यक्ष महोदय : थैंक यू। कृपया अपना स्थान ग्रहण कीजिए।

श्री रामजीलाल सुमन : उपाध्यक्ष महोदय, इन्हीं शब्दों के साथ मैं महामहिम राष्ट्रपति महोदय के अभिभाषण का समर्थन करता हूँ।

14.58 hrs.

(Mr. Speaker in the Chair)

MR. SPEAKER: Shri Bellarmin, you may laid your speech on the Table.

*SHRI A.V. BELLARMIN (NAGERCOIL) : Sir, I also join in the customary core who are discharging their obligations in the agenda of Motion of Thanks to the Presidential Address. The address is nothing but a rhetorical repetition of chronological compilation of the attempt made by the government in its terms since 2004. The speech neither contained the policy dictates of the government nor spelt any direction for the future. The slogan 'oft spelt' by the government that it has reposed faith in its policy of faster and more inclusive growth has been repeated in the speech but there is no indication how to achieve it and what steps are being taken to ensure it. There are tall and shiny claims about the performance of course at the insistence and under pressures from the left parties inside the parliament and the people outside the government took some steps in the interest of the working people and the farmers. But it failed to address the key issues such as agrarian crisis, price rise, job loss, and joblessness that affected the people. There is no mention about providing relief to the people through increased public spending and development of infrastructure in the context of the havoc caused by the global economical meltdown.

The tall claim of allotment for debt waiver for the farmer, the much eulogized NREGP and Bharat Nirman Schemes, Rural development programmes, Rural Housing for the homeless etc. looks bright to the eyes and sound sweet to the ears, but the deep analysis of their implementation looks very bleak and bitter. In short the beneficialities under the scheme are not the targeted lot, but most of them are otherwise affordable sections. Instead of the growth to be inclusive, it is exclusive to a particular small section. Domestic traders have become multi-national corporate whereas the 'Aam Admi' is living below poverty line and their number is increasing. The legislation enacted for the unorganized section of the population has turned an eye wash and toothless.

* Speech was laid on the Table.

It may be true the number of education loans sanctioned through the 5 years might have increased 3 times but the pity is the banks that sanctioned these loans are indulging in 3rd degree methods to recover the loans whereas the poor parents most of whom are rural farmers who are in distress, and the impact of the economic turndown has denied and denuded the job opportunities of their wards. The crisis has particularly engulfed the IT Sector which has worsened the situation. The Government should come forward to waive interest on education loans and extension of the moratorium period.

Development of infrastructure is mentioned as a filip for employment opportunities. but it is very much painful to note that no mention is made with regard to the proposed improvement of the natural minor port in Colachel in Kanyakumari district into a major mother container port. It is needless to point out that this is the only port having a natural depth of 20 mts. capable of connecting the international opportunities ports at Dubai, Ceylon and Singapore which can generate employment and earn enormous foreign exchange. In the matter of the predicament and sufferings faced by the overseas Indian nationals the government has no proposal to improve their living conditions. Our missions abroad are mostly under staffed and unable to cope up with their deteriorating conditions in the matter of dealing with transportation of the mortal remains of the deaths, settlement of legal remains of the deaths, settlement of legal dues, to eschew those who are imprisoned, jailed for no fault of their.

The rural housing under IAY scheme the amount allotted for it is very meager which should be raised to Rs 1 Lakh at least. Then is no mention for a formation of a separate ministry for the panchayat which would help a long way in rural development. I would like to beseech the government to constitute a separate ministry to address the problems faced by the fishermen folk living along the three Coast of the Indian peninsula. The Dalit Christians who form a majority in the Christian population of the country are craving for the rights and privileges guaranteed to their non-Christian counterparts.

With these words I express thanks to Her Excellency the President for her address.

SHRI ASADUDDIN OWAISI (HYDERABAD): Thank you, Mr. Speaker, Sir. I rise to support the Motion of Thanks on the President's Address. Because of paucity of time, I will restrict my speech to only four points.

The first point is internal security. While mentioning the cities which suffered terrorist attacks, I think the terrorist attack which took place in Malegaon and Modasa have been completely forgotten to be mentioned in the President's Address. It was not even mentioned. The most important point is that the charge-sheet filed in the Malegaon case by the ATS clearly says that the perpetrators of Malegaon blast were trained and given arms by Israel. This is what the ATS charge-sheet says in the Malegaon bomb blast case. If the premier anti-terrorist organization of the country is claiming that the perpetrators of Malegaon bomb blast were given training and arms by Israel - even Israel agreed to give them political asylum, agreed to give them office in Tel Aviv - why has not the Government severed diplomatic relations with Israel? The minimum that the Government could have done was called the Israeli Ambassador, given him a demarche, and shown our anger saying that they are unnecessarily interfering in India's internal affairs by encouraging terrorist activities over here.[\[KMR12\]](#)

15.00 hrs.

Unfortunately, not a single word had been said by this Government to the Israeli Government. Why? It is because we are the biggest purchaser of Israeli arms. Nine billion dollars worth of arms of Israeli are purchased by India. Still, this Government claims that we remain steadfast in our support to the Palestinian cause. Israel is troubling in the country by supporting terrorist organisation and we are not able to show anger towards them.

About the UAPA Bill, at that time in this august House, the hon. Home Minister said that come February, we would review this Act. Will the Government review the UAPA Act? Come tomorrow if the NDA comes into power, which we do not want, they only think that they will only have to lose; NDA to amend that Act by saying that confession will be an admissible evidence. Who will be blamed tomorrow? I will be facing the main problem at that time.

In this Bill, there is no sun-set clause also. TADA has a sun-set clause; POTA has a sun-set clause. Even in UAPA, there is no sun-set clause in it.

About the Sachhar Committee, unfortunately it shows the man-management skills of this Government in the House. A sitting Prime Minister formed the Sachhar Committee. We could not even discuss the Sachhar Committee. What we have done, I welcome it – which the Government has mentioned in the President's Address. What about the protection and development of Wakf properties? Not a single step has been taken? What about the report of the Fatmi Sub-Committee on Education in relation to Sachhar Committee? Nothing has been talked about that. So many recommendations of the Sachhar Committee have not been accepted by the Government. I do not know as to what is happening in the Minority Affairs Ministry.

What about the Equal Opportunity Commission? Why are you not going for the Equal Opportunity Commission? Why do you not establish it? What about the Diversity Index? There is no talk about that.

About the Central Madarsa Board, Muslims of India strongly oppose the formation of the Central Madarsa Board. We do not want you to interfere in our Madarsas. We do not want your money. Kindly keep your money for yourself. For God's sake, do not try to interfere. This is the unanimous opinion. There is a resolution passed by All India Muslim Personal Law Board.

About the Liberhan Commission, 15 years have been passed. Five years the UPA Government has been in power, where is the Liberhan Commission Report? Who stopped you? How long are you going to play vote bank politics? If the Liberhan gives the Report, what is wrong in that? Fourteen years have passed but the Liberhan Commission is still functioning. I think, Liberhan Commission should be included in the Guinness Book of Records for being the longest Commission.

CBI is deliberately delaying the Babri Masjid trial. Why cannot this Government ensure that CBI conducts the Babri Masjid trial on a day to day basis? Yesterday, I was listening to the speech of the hon. Leader of the Opposition. He talked about the local support. I agree with him certainly. I would add on his speech that the local support was given, if it was given, by the Sangh Parivar people, by Abhinav Bharat. But the people who have done in Malegaon and Modasa, a probe has to be ordered.

Lastly, Air Force and Military establishments are stopping Muslim members, who are working in Army, Air Force, from growing beard. What kind of secularism is this? If Maulana Abul Kalam Azad is alive today, would he agree to it? These were the same Muslim bearded people, who started the War of Independence in 1857. Now, the Government is passing such laws. I hope the Government would take into account the points mentioned by me.

*SHRI KIREN RIJJU (ARUNACHAL WEST):

Sir, I would like to thank Her excellency, the President of India for her address to the joint session of the Parliament.

But I express my deep anguish and unhappiness for not making any special announcements for the development North-Eastern Region.

Today, the security scenario of North-East is deteriorating day by day and common people are feeling more insecure about their lives and property. Underground elements are finding safe heaven in the region. Bangladeshis are increasing in the region who are coming illegally. Even the Supreme Court has indicted the Union Govt. for failing to check the infiltrations. The various security agencies are not strengthened enough to support the state machinery. The state police are not provided enough assistance to modernize and equip itself properly to fight the menace of terrorism. The higher education in North East is in shamble. There should be special package to revive the ailing educational institutions and to open up new technical institutions in the states of North-East.

Arunachal Pradesh is due to receive special financial assistance as peace and Green bonus from the union Govt. This Long pending demand must be granted by the Union Govt. immediately.

The sixty pay commission has not been implemented by the state government for its employees. The state employees are on pen down strike since 5th February. Central Government must intervene to ensure that the Govt. employees under the state services are provided relief which are due to them under the 6th Pay Commission recommendation.

The Lok-East policy needs a complete re-look and North-East must become one of the economic hub of the nation. The infrastructure needs special attention to connect North-East with the East and South Asians countries.

* Speech was laid on the Table

I appeal the union govt. to understand the feelings and suffering of the common people and make every region of the country particularly the people of North-East and Arunachal Pradesh as an integral part of the progressive India.

***श्री भानु प्रताप सिंह वर्मा (जालौन) :** महोदय, आपने मुझे महामहिम राष्ट्रपति के अभिभाषण पर बोलने का समय दिया, धन्यवाद।

मान्यवर, मेरे लोक सभा क्षेत्र में करीब साल से सूखे की स्थिति रही। मेरा लोक सभा क्षेत्र बुंदेल खंड क्षेत्र के अंतर्गत आता है। किसानों के जो तृण माफ किये गये उसमें सीधे अनपढ़ किसानों को लाभ नहीं मिल सका क्योंकि पांच एकड़ के ऊपर किसानों को चार किस्तों में ऋण का विभाजन किया गया था जिससे किसानों को तीन किस्तों समयानुसार जमा करनी थी। फसल न होने की वजह से किसान अपनी किस्त जमा नहीं कर सकता। मान्यवर, मार्च तक तीनों किस्तों के समयानुसार जमा नहीं कर सके। उन किसानों से तीन किस्त माह मार्च में जमा कराकर चौथी किस्त किसान खाते में जमा कर ऋण माफ कर देंगे तो निश्चित किसानों को इसका लाभ मिल सकता है क्योंकि किसानों की ऋण की वजह से आत्महत्याएँ बड़ी तेजी के साथ बढ़ी हैं जिससे किसानों की आत्महत्याओं को रोक जा सके।

मान्यवर, अभी तक वे मौसम वर्ष या किसी कारण किसानों की फसल बर्बाद हो जाती है उससे किसानों को मिलने वाली बीमा की सहायता का क्षेत्र ब्लाक तथा न्यायपंचायत स्तर पर किया गया है। अतः इस बीमे की सीमा प्रति किसान के स्तर पर करना चाहिये जिससे जिस किसान का नुकसान हुआ उसे बीमे की सहायता प्राप्त हो सके। मान्यवर हमारे क्षेत्र में सिंचाई के पर्याप्त साधन नहीं हैं। अतः मेरे लोक सभा क्षेत्र में पांच नदियाँ आकर मिलती हैं उस पर हमेशा मांग करता रहा हूँ कि पंचनदा बांध बना दिया जाये तो निश्चित किसानों की आर्थिक स्थिति सुधारी जा सकती है तथा कानपुर देहात में इलावा, औरख्या के पास नदी जमुना नदी को रोक कर बांध बनाया जाता है जिससे किसानों की आर्थिक स्थिति सुधारी जा सकती है तथा उत्तर प्रदेश में विशेष कर बुंदेलखंड के मलंगी तथा नालों को साफ करके उसमें पानी रोक जाये तो निश्चित ही छोटे किसानों को लाभ मिल सकता है।

मान्यवर, केन्द्र सरकार द्वारा फोर लाइन, सिक्स लाइन रोड बनाकर सम्पूर्ण भारत में रोड बनाये जा रहे हैं। उत्तर प्रदेश में भोगनीपुर से वाराणसी तथा भोगनीपुर से झांसी तक जो फोर लाइन सिक्स लाइन रोड बनाये जा रहे हैं वहाँ पर जो कम्पनियाँ काम कर रही हैं वह काम न करके मात्र कमीशन लेकर वहाँ से क्षेत्रीय ठेकेदारों को काम दिया गया है जिससे उस कार्य की गुणवत्ता बहुत खराब है क्योंकि यह अनुवहीन फर्म हैं तथा अनुभवहीन ठेकेदार हैं, जिससे बगैर पानी डाले कुटाई मिट्टी की जा रही है, जिससे बरसात के

* Speech was laid on the Table.

समय सम्पूर्ण रोड में जगह जगह गड्ढे हो गये तथा रोड में पुलिया के पास तो वाहन को रोक कर जाना पड़ता है। बरसात के समय कई ट्रक तथा बसें रोड किनारे पर जाकर मिट्टी में धंस गये तथा पलट गये हैं क्योंकि सही कुटाई के कारण ही यह समस्या पैदा हुई है इसकी ओर ध्यान दिये जाने की आवश्यकता है।

मान्यवर, झांसी तथा बुंदेलखंड क्षेत्र में कहीं भी एयरपोर्ट नहीं है। झांसी में फोर्स का एयरपोर्ट है लेकिन उस पर काम कराकर इस पर नया रनवे बनाकर झांसी को नया एयरपोर्ट बनाया जाने से उस क्षेत्र के निवासी हवाई जहाज की सुविधा का लाभ ले सकेंगे।

श्रीमती रंजीत रंजन (सहस्त्रा): अध्यक्ष महोदय, सबसे पहले मैं राष्ट्रपति जी के मोशन का समर्थन करती हूँ। उसके बाद सबसे पहले मैं इस सदन को पांच साल तक चलाने के लिए माननीय अध्यक्ष जी का धन्यवाद करूँगी कि उन्होंने पांच साल हम लोगों को जिस तरह से कुम्हार घड़े को बनाते वक्त अपने हाथ से थोड़ी सी ठोकर भी देता है और प्यार से सहलाता भी है, उसी तरह मैंने आपसे बहुत कुछ सीखा है। मुझे आशा है कि इस पूरे सदन को ही आपसे बहुत कुछ सीखने को मिला, जिस तरह से आपने सदन की गरिमा को बनाये रखने के लिए काम किया, उसमें बहुत बार ऐसा वक्त आया, समय आया, जिसमें आपने मजबूती से इस सदन की गरिमा के स्तम्भ को पकड़कर रखा और हम लोगों को बहुत बड़ी सीख दी। इन पांच साल के लिए सबसे पहले मैं आपको धन्यवाद दूँगी।

उसके बाद मैं यू.पी.ए. की चेयरमैन माननीया श्रीमती सोनिया गांधी जी को धन्यवाद दूँगी कि पूरे पांच साल उन्होंने अपने जितने भी घटक दल थे, उनको पकड़कर सहानुभूति से, मजबूती से अपने साथ बनाये रखा। कई लोगों ने यह कहा कि अब सरकार गिर सकती है।[\[R13\]](#)

आज से डेढ़-दो साल पहले भी लोगों ने कहा था कि अब सरकार गिर सकती है। जिस तरह से सारे घटक दलों को उन्होंने एक मां की तरह, एक बहन की तरह, एक बेटी की तरह संभालकर रखा, यदि मैं सिर्फ एक अपवाद को छोड़ दूँ, तो उन्होंने सारे घटक दलों को संजोकर रखा, इसके लिए भी मैं धन्यवाद करती हूँ। साथ ही मैं माननीय प्रधानमंत्री मनमोहन जी का, जिन्होंने बहुत मजबूती से अपने पक्ष को, अपने देश के विकास को, अपने देश की नीति को और अपने देश को चरम पर पहुंचाने के लिए, विश्व की धुरी पर लाने के लिए कोई भी कसर नहीं छोड़ी।

महोदय, बहुत से लोगों ने बहुत कुछ कहा, लेकिन अंत में मुझे खुशी है कि जिस तरह से न्यूविलर डील हुयी, सिर्फ न्यूविलर डील ही नहीं, बहुत सारी ऐसी योजनाओं को जो अमलीजामा पहनाया गया, उसके लिए मैं कह सकती हूँ कि हाँ, हम लोगों को पूरा है और मैं आज कह सकती हूँ कि सिंह इज किंग। उन्होंने यह करके दिखाया। जिस तरह से मन नीचा, मत ऊंची की बात को दर्शाया कि जो व्यक्ति हमेशा किसी के सामने हाथ जोड़कर खड़ा रहता है, उसकी सोच चरम पर होती है, बहुत ऊंची होती है। इसी सोच पर चलकर जिस तरह से उन्होंने पांच साल सारे घटक दलों को लेकर अपने हिंदुस्तान ही नहीं पूरी विश्व में इस हिंदुस्तान का मैसेज दिया, मैं उनका धन्यवाद करती हूँ।

महोदय, इसके साथ ही मैं विपक्ष का भी धन्यवाद करना चाहूँगी कि बहुत सारी ऐसी बातें हुयीं, पक्ष और विपक्ष में चर्चा हुयी। मुझे यह बात समझने को मिली कि

अगर आप विपक्ष में हैं, तो आपकी मजबूरी है कि आपको हर अच्छी से अच्छी योजनाओं में कुछ न कुछ अपवाद निकालना है। मैं आपको धन्यवाद दूंगी कि जो भी योजनाएं हैं, क्योंकि कोई भी व्यक्ति पूर्ण नहीं है, कोई भी सरकार पूर्ण नहीं है, लेकिन यदि दस प्रतिशत भी गलती थी, तो उसको आपने उजागर करके हम लोगों को मौका दिया कि उसे हम सही कर सकें। मैं आपका धन्यवाद करूंगी कि मुंबई बम-ब्लास्ट के बाद आप लोगों का जो एक दूसरा रूख मुझे नजर आया और जिस तरह से पूरा सदन एकजुट होकर आतंकवाद के खिलाफ एकजुटता और अखंडता के साथ पूरा हिंदुस्तान एक जगह खड़ा दिखा, उसके लिए मैं विपक्ष का धन्यवाद करूंगी।

महोदय, अभी सुमन जी कह रहे थे कि आर्थिक तंगी, आर्थिक मंदी, मजदूरों की बात, किसानों की बात, कई और माननीय सदस्यों ने कही। मैं कहना चाहूंगी कि जो विश्व आर्थिक मंदी है, यह पांच साल में यूपीए की दी हुयी चीज नहीं है। मैं यूपीए पर गर्व करती हूँ कि किस तरह से जब आज पूरे विश्व में बड़े-बड़े देश चरमरा रहे हैं, लेकिन इस आर्थिक मंदी में भी हमारी यूपीए सरकार ने हिंदुस्तान और अपने स्तंभ को लड़खड़ाते नहीं दिया। अभी हमें आवश्यकता है और इसके लिए हमारे पास बहुत सारी योजनाएं हैं, जिस तरह से 'नरेगा' योजना से लोगों को सौ दिन का रोजगार मिला, फिर धीरे-धीरे उसको बढ़ा दिया गया, जिस तरह से वृद्ध पेंशन दी गयी और अभी जनरल बजट में जिस तरह से 18 से 40 साल की विधवाओं को भी पेंशन देने की बात कही गयी, वह काबिल-ए-तारीफ है। इस तरह की बहुत सारी योजनाएँ हैं। मेरा मानना है कि आज हमें जरूरत योजनाओं की नहीं है, हम भ्रष्टाचार को और योजनाओं में जो कमीशन होता है, यह सेंटर से, स्टेट और स्टेट से ब्लाक तक पहुंचते-पहुंचते और जिसके बारे में माननीय राजीव गांधी जी ने भी कहा, माननीय राहुल जी भी कहा था कि एक रूप में से पांच पैसे उन तक पहुंचते हैं। यदि हम 60 प्रतिशत भी धरातल पर उतार देंगे, तो हिंदुस्तान में कोई भी इस सरकार को हटाने का मकसद नहीं रख पाएगा और न ही हासिल कर पाएगा। अगर कहीं कोई जरूरत है, तो इस करप्शन को हटाने की जरूरत है। दिल्ली का जो चुनाव हुआ, मैं खुद एक्सेप्ट करती हूँ कि हम लोगों ने भी एक्सेप्ट नहीं किया था कि कांग्रेस दोबारा आएगी। यह कांग्रेस की जीत नहीं थी, किसी पर्सनल व्यक्ति की जीत नहीं थी, यह शीला दीक्षित की जीत नहीं थी, यह युवाओं की जीत थी। युवाओं ने एक मैसेज दिया कि आज हिंदुस्तान 40-45 प्रतिशत युवाओं का हिंदुस्तान हो चुका है। अब युवा केवल महंगाई का रोना रोने से या आतंकवाद का रोना रोने से या बेरोजगारी का रोना रोने से, राम और मरिजद के नाम पर, जाति-धर्म के नाम पर अब हम मत देने वाले नहीं हैं। आज युवा पढ़ा-लिखा होने के साथ-साथ समझदार भी हैं और उसने बहुत शुभ संकेत दिया है कि आज के बाद लोग विकास के नाम पर वोट देंगे। जिस देश की आबादी 47 से 50 प्रतिशत युवाओं की हो, वे अपने देश की पूरी नींव रख सकते हैं और आने वाले चुनावों में युवाओं की एक अहम और नयी भूमिका होगी।

इसी के साथ मैं राष्ट्रपति जी के मोशन ऑफ थैंक्स का समर्थन करती हूँ। आपने मुझे इतना वक्त दिया, एक बार फिर मैं माननीय अध्यक्ष जी की भूरि-भूरि प्रशंसा करूंगी, इसलिए नहीं कि उन्होंने हम बिगनर्स को बहुत को-आपरेट किया, इसलिए कि उन्होंने सत्ताई को को-आपरेट किया। आज पांच सालों के बाद मुझे धीरे-धीरे बहुत कुछ सीखने को मिला कि इस सदन में भी ईमानदार और सच्चे नेता हैं। इन्हीं के साथ भविष्य में भी इस हिंदुस्तान के सदन की गरिमा बटेगी। यहां पर चंद लोग हैं, जो इस गरिमा को बचाने में एक स्तंभ की तरह खड़े रहेंगे।

इन्हीं शब्दों के साथ मैं अपनी बात को समाप्त करती हूँ।

*SHRI J.M. AARON RASHID (PERIYAKULAM) : Sir, I support the President's address which gives a lot to people of down trodden and schedule caste/ Minorities and their welfare measures are the main aim of government of India i.e. UPA Government.

In the field of education the H.R ministry under the leadership of honourable Shri Arjun Singh has given 38 Kendra Vidhalaya and model schools to the state of Tamil Nadu. I appreciate this fact. But Sir It is very unfortunate that not even single Kendriya Vidhalaya model school is allotted to Theni District which is my constituency. The loan waiver scheme is appreciated by one and all in the country. So far 65.800 crore has been issued. In my constituency farming is main source of income we produce paddy – cardamom, pepper, tea, coffee, orange and vegetables my constituency area covers more than 200 Km area in hilly terrains. The waiving has been fixed to one lakh upto 2 hectares. In M.S Swaminathans Committee Report- it has to be increased to 4 hectares. So the restriction should be removed and all agriculturist should be treated equally.

Sir the agriculturists have been complaining that they are not getting further agriculture crop loans . The Government of India have to give suitable instructions to banks to take care of agriculturists. Sir on the sri lanka issue, the LTTE is holding the innocent tamils as human shields in the crossfire as the innocent tamils are forced to stay in war torn areas and are suffering a lot. They are losing the near and dear ones and suffering bullet injuries without proper medical treatment. They are losing their lives. Sir through you I am requesting the government of India should request sri lankan government to help the innocent civilians and they should be sent to peaceful zones forthwith. Another ceasefire is a must and I am requesting the government of India to take steps for another ceasefire to save innocent tamilians.

* Speech was laid on the Table.

Sir some persons in the name of advocates are taking law in their hands and accusing the congress party as my

leader Sonia Ji and are tearing the congress flags. They are shouting ProLITE slogans they should be brought the books and the action should be taken against the ProLITE sympathisers which is internationally banned terrorist outfit. Sir I fully welcome the president address which gives more importance to education policy also released more amount to students for educational loans.

Sir, with these words I conclude.

श्री मोहन रावले (मुम्बई दक्षिण-मध्य): अध्यक्ष महोदय, मुझे भी बोलने का समय दीजिए।

MR. SPEAKER: Your Party has no time.

श्री मोहन रावले : प्लीज़ सर, मुझे मुम्बई अटैक के बारे में दो-चार बातें कहने का मौका दीजिए।...(व्यवधान)

अध्यक्ष महोदय : ठीक है, केवल दो मिनट में अपनी बात कहिए।

श्री मोहन रावले : अध्यक्ष महोदय, पांच मिनट का समय दीजिए।

अध्यक्ष महोदय : नहीं, सिर्फ दो मिनट में बोलिए।

श्री मोहन रावले : ठीक है, धन्यवाद। आपने मुझे बोलने का समय दिया ।

अध्यक्ष महोदय : आप जोर-जबरदस्ती से समय लेते हैं।

श्री मोहन रावले : अध्यक्ष महोदय, मुम्बई में जो 26/11 को अटैक हुआ, उसमें बहुत से पुलिस के जवान मारे गये। उन्हें आपने घर दिया गया और सरकार द्वारा 25 लाख रुपये दिये - यह बहुत अच्छा काम किया, लेकिन मैं कहना चाहता हूँ कि क्या आप कुर्बानी देने के बाद ही कुछ करेंगे? कल यहां एक पूजन पूरा गया था, जो माडर्नाइजेशन आफ वैपन्स के बारे में था, जिसमें रेजिडेंशियल पुलिस क्वार्टर्स देने का उल्लेख था। मैं जानना चाहता हूँ कि उन्हें घर कब तक दे दिये जायेंगे। मेरे क्षेत्र में श्री योनेश पाटिल नाम का एक पुलिस जवान मारा गया, जो झुग्गी-झोंपड़ी जनता नगर में रहता था। मैं कहना चाहता हूँ कि 35 साल तक भी पुलिस वालों को घर नहीं मिलता है। वे 30-35 साल में रिटायर होने के बाद रास्ते पर आ जाते हैं। मैं सरकार से विनती करना चाहता हूँ कि सरकार ऐसा कानून बनाये जिससे उन्हें पुलिस से रिटायर होने के बाद उन्हें मुफ्त घर दिया जा सके ।

मैं सरकार से जानना चाहता हूँ कि पाकिस्तान पर आप कितने समय तक विश्वास करेंगे? श्री पूणव मुखर्जी ने यहां पहले जो स्टेटमेंट दिया था, उसमें बताया गया था कि सब आतंकवादी पाकिस्तान से आये थे। इससे पहले कहा गया था कि पाकिस्तान में 52 टैरिस्ट कैम्प हैं, लेकिन पाकिस्तान ने उससे इंकार किया था। पाकिस्तान के सब आतंकवादी कुबेर बोट में चढ़कर आये थे। ...(व्यवधान) उन्होंने पांच फिशरमैन की गला काटकर हत्या कर दी थी। बोट में उनके पास जी.पी.एस. मिला, पाकिस्तानी ब्रांड का गौ आटा मिला और कपड़े भी मिले, जो उन्होंने बोट में ही छोड़ दिए थे। ये सब सामान उन्होंने इसलिए छोड़ा था, क्योंकि वे हमें बताना चाहते थे कि हम पाकिस्तानी हैं और अगर हमारा कुछ बांका करना हो तो कर लो। अगर इजराइल गाजापट्टी पर हमला कर सकते हैं, तो हम हमला क्यों नहीं कर सकते। क्यों पाकिस्तान के साथ सौदा ...(व्यवधान) हमें टैरिस्ट कैम्पों पर उसी समय हमला करना चाहिए था। अगर पहले ही हमला करते, तो हमें फायदा हो जाता। अभी टैरिस्ट कैम्प खाली हो गए होंगे।...(व्यवधान)

मैं न्यूक्लियर डील के बारे में बताना चाहता हूँ कि आप उसके लिए 1 लाख 80 हजार करोड़ रुपये खर्च करना चाहते हैं। नौ करोड़ रुपये पर मेगावाट आप देना चाहते हैं। आप लोगों को कैसे सस्ती बिजली देंगे?...(व्यवधान)

मैं एनटीसी मिल मजदूरों के बारे में कहना चाहता हूँ।...(व्यवधान) मैं कहना चाहता हूँ कि एनटीसी के लोगों को और निजी मिल मजदूरों को एन.टी.सी की जगह पर ही मुफ्त घर दिए जाने चाहिए । स्वर्गीय श्रीमती इंदिरा गांधी ने इसकी शुरुआत की थी और राष्ट्रीयकरण इसीलिए हुआ क्यों वे चाहती थीं कि मिल मजदूरों का उन पर हक है। लेकिन आज वे मिल मजदूर परेशान हैं।...(व्यवधान)

आपने मुझे बोलने के लिए समय दिया, उसके लिए धन्यवाद।

MR. SPEAKER: You have come in a sports jacket, that is why, I have given you time.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, paragraph 8 of the President's Address specifically says that agricultural economy has been revived and that the investment in this regard has been increased to three-fold. But still it is a fact that the agriculture is facing serious crisis, especially, in the light of the economic crisis which the country is facing along with

the world arena.

I would just submit that four per cent interest may be thought of and implemented in the case of agricultural debt. With regard to the debt relief scheme, a big scheme has been announced but still we find that many of those who would have come under the scheme when the Parliament declaration came have been left out when the actual implementation started. For example, the scheme says that all the loans prior to 2007 will be included and the loans will be waived off. When the implementation came, it was stated that those loans which were taken prior to 1997 will not come under the purview of this scheme at all. Sir, this affects my State of Kerala very much because the farmers have taken long term loans. They are rubber farmers and farmers of all cash crops, etc. I would submit that it must be considered.[\[R14\]](#)

It has been submitted by the hon. Finance Minister that he will keep an open mind, but that open mind has not been shown in this statement also. The prices of many agricultural produces have gone down steeply. Rubber is one example. It was Rs. 40 per kilogram but now it is Rs. 65 per kilogram. That is the real difficulty. Steps are needed to be taken urgently to redress this issue. I would also like to make a point about the senior citizens. The amount of the senior citizens fund would have to be enhanced. The issue about the para-military forces should also be considered. My last point is about the Employees Provident Fund and pensioners. My submission is that these matters should also be considered.

श्रीमती रूपाताई डी. पाटील (लातूर) : अध्यक्ष महोदय, महामहिम राष्ट्रपति जी द्वारा 12 फरवरी, 2009 को दिए गए अभिभाषण पर सरकार द्वारा लाए गए धन्यवाद प्रस्ताव पर चर्चा करने के लिए मैं खड़ी हुई हूँ।

महोदय, इस अभिभाषण में कई मामलों का उल्लेख नहीं किया गया है। भारत को कृषि प्रधान देश कहते हैं, लेकिन आज किसानों की स्थिति देखने पर यह पता चलता है कि हमारे लिए अनाज उत्पादन करने वाला अन्नदाता खुद दो वक्त की रोटी के लिए तरस रहा है। कपास उत्पादक किसान फटेहाल दिखाई देते हैं। पिछले पांच वर्ष में सरकार द्वारा कृषि क्षेत्र के लिए केवल वायदे किए गए, उनके लिए कोई ठोस उपाय नहीं किए गए। इसकी वजह से आज किसान स्वयं को ठगा हुआ महसूस कर रहा है। किसानों के बारे में मैं बहुत कुछ बोलना चाहती हूँ, लेकिन समय की कमी के कारण मैं अपनी स्पीच ले करती हूँ।

इसके साथ ही मैं कहना चाहूँगी कि सरकार गठन के समय यूपीए द्वारा घोषित कॉमन मिनिमम प्रोग्राम में महिलाओं के लिए 33 प्रतिशत आरक्षण की बात कही गयी थी, लेकिन इसे लागू करने में राजनीतिक इच्छाशक्ति का अभाव देखा गया है। यह केवल एक चुनावी घोषणा साबित हुई है। पूरे पांच वर्ष बीत जाने के बाद भी यह विधेयक लाने में सरकार नाकामयाब रही है। मैं किसानों के बारे में अपना शेष भाषण सदन के पटल पर रखती हूँ।

*किसानों के उत्पादन को बाजार मूल्य नहीं मिलने के कारण किसानों को अपनी आवश्यकता की पूर्ति के लिए साहूकारों से ऋण लेना पड़ा। किसान ऋण गूरत होने के कारण आत्महत्या कर रहे हैं। सरकार द्वारा ऋण माफी घोषणा के बावजूद किसानों की आत्महत्या निरन्तर जारी है। इसका मतलब सरकार किसानों को राहत पहुंचाने में असफल साबित हो रही है। हमारे यहां के गन्ना उत्पादक किसान भी इसी समस्या से पीड़ित हैं। सरकार गन्ना उत्पादक किसानों की सहायता के लिए वीनी मिलों को सहायता राशि उपलब्ध करा रही है। इससे वीनी मिल प्रबंधन को फायदा हो रहा है। गन्ना उत्पादक किसान वहीं के वहीं हैं। उनकी बढ़हाती में कोई फर्क नहीं पड़ा है। सरकार ने वायदा किया था कि किसानों को 7 प्रतिशत से फसल ऋण उपलब्ध करायेंगे लेकिन यह भी किसानों को उपलब्ध नहीं हो रहा है। इससे साबित होता है कि सरकार किसानों की हितैषी बनने का ढोंग कर कोरी घोषणायें कर रही है।

सरकार के गठन के समय में यूपी.ए. द्वारा घोषित कॉमन मिनिमम प्रोग्राम में महिलाओं को 33 प्रतिशत आरक्षण की बात की गई थी लेकिन इसे लागू करने में राजनीतिक इच्छा शक्ति का अभाव देखा

â€¡ This part of the Speech was laid on the Table.

गया। केवल यह चुनावी घोषणा साबित गई। पूरे पांच वर्ष बीत जाने पर भी यह विधेयक लाने में सरकार नाकाम रही।

सरकार ने सत्ता में आने के बाद प्रति वर्ष 1 (एक) करोड़ रोजगार सृजन की बात कही थी लेकिन देश रोजगार पंजीकृत कार्यालयों में पंजीकृत बेरोजगारों के बढ़ते आंकड़े सरकार की रोजगार सृजन में असफलता बयान कर रही है। अति आर्थिक मंदी का कुपूभाव से जिनकी नौकरियां हैं। उन पर भी बेरोजगार होने का संकट गहराता जा रहा है। लेकिन इस पर नियंत्रण पाने के लिए सरकार द्वारा कोई आर्थिक कदम नहीं उठाने से स्थिति और बिगड़ सकती है देश में नए रोजगार के सृजन के लिए सरकार को ध्यान देने की आवश्यकता है।

महोदय, देश में 26 नवम्बर, 2008 के पाकिस्तान समर्थित हमलों के बाद लोगों में असुरक्षा का वातावरण बना है। हमने पाकिस्तान से इस बारे में आर-पार की बात की लेकिन पाकिस्तान द्वारा पहले तो इसे अपनी करतूत मानने से ही इनकार कर रहा था। अब उन्होंने यह स्वीकार किया है लेकिन पाकिस्तान इससे संबंधित आरोपियों को हमें सौंपने के लिए तैयार नहीं है। हमारे यहां के सैकड़ों लोगों के कत्ल के लिए जिम्मेवार अपराधियों को भारत लाकर यहां के कानून के तहत उन्हें सजा होने की आवश्यकता है, लोक भावना भी इस प्रकार की है, सरकार इसका संज्ञान ले और सभी आरोपियों को देश में लाने के लिए कूटनीतिक प्रयास करें।

आज सभी जगह विश्व मंदी का बात की जा रही है, भारत पर अभी इसका असर नहीं दिखायी दे रहा फिर भी हमारी विकास दर 9 प्रतिशत से 7 प्रतिशत के आस-पास आ गयी है। सरकार द्वारा उद्योग तथा रोजगार सृजन के लिए बुनियादी कदम नहीं उठाये जाने के कारण विकास दर लगातार गिर रहा है। आज बेरोजगारों के

साथ जो रोजगार में हैं, उन्हें भी बेरोजगार होने का डर सता रहा है। ऐसे लोगों द्वारा आत्महत्या के प्रयास को देखते हुए स्थिति की गंभीरता का पता चलता है। सरकार ने इस स्थिति की गंभीरता को देखते हुए इसके नियंत्रण के लिए प्रभावी कदम उठाने की आवश्यकता है। सरकार ने अपने पांच वर्ष के कार्यकाल में किए गए कार्यों का बखान किया लेकिन इसके क्रियान्वयन की समीक्षा का इसमें कोई उल्लेख नहीं। सरकार ने राष्ट्रीय रोजगार गारंटी अधिनियम योजना लागू की लेकिन इसका क्रियान्वयन ठीक ढंग से नहीं हो रहा है, आज भी देश में करोड़ों लोगों के पास मकान, शुद्ध पेयजल और बिजली उपलब्ध नहीं है। सार्वजनिक वितरण प्रणाली में अनाज समय पर और मानकों के अनुसार उपलब्ध नहीं कराया जा रहा है। वित्त मंत्री कहते हैं कि महंगाई कम हो गई लेकिन आज आम आदमी को खाने की चीजों के दामों में कटौती नहीं होने से उसका घरेलू बजट बिगड़ गया है। इस महंगाई मार को डेलता आम आदमी त्राहि-त्राहि कर रहा है और सरकार इस मुद्दालते में है कि हमने आम आदमी के हित में काम किया। सरकार द्वारा आम आदमी को रहत पहुंचाने में मिली असफलता को देखते हुए सरकार भी असफल साबित हो गई है। सरकार के कामकाज के बारे में लोगों में फैले असंतोष और रोष का प्रतिकरण आने वाले चुनाव में होना सुनिश्चित है, अतः मैं इस धन्यवाद अभिभाषण प्रस्ताव का विशेष कर अपना वक्तव्य समाप्त करती हूं।ओ

MR. SPEAKER: You have asked for two minutes and I am allowing that. You are my Lok Sabha TV anchor and you are doing very good programmes also.

SHRI SURESH PRABHAKAR PRABHU (RAJAPUR): Sir, please allow me a little more than two minutes.

Sir, the President's Address talks about a pertinent point that now there are very exacting standards that have been put to

judge the performance of the Government. If one goes by this admission, then there are 82 items in 87 pages which spells out the agenda for the future. It is like a student appearing in an examination and not having to answer the questions but put questions to the examiner himself. There are very serious issues involved.

The capital expenditure as a percentage of GDP has fallen consistently. That means that we are not able to spend money for future development and Government has incurred a debt of 60 per cent of GDP. So, the FRBM, which was notified by this Government though passed by the previous Government, has put conditions that not more than 0.5 per cent of the liability of the Government can be put in continuing liability. This year the Government has incurred 0.67 per cent which means that it has again added to this already huge public debt. The balance sheet items amounts to 3 to 4 per cent of fiscal deficit and this is a huge amount and it has an impact on the future.

अध्यक्ष महोदय : आप बजट पर बोलिए।

SHRI SURESH PRABHAKAR PRABHU : On fertilizer, that has been talked about, many developments have taken place since 1977 but no new capacity has been added and in future if we want to increase our food production, there is no fertilizer that is going to be available.

Employment is a key development parameter, and this again concerns the *aam admi*, and the Address talks about the National Rural Employment Guarantee Scheme. This is basically a livelihood support scheme and it is not an employment generation programme. Employment is something which should be available for 365 days and not just for 100 days.

Sir, I am really concerned about two issues, one is population and the other is water. Water is going to be a major challenge for the future. Only four per cent of the water of the world is available to us. Population is growing consistently. There are no measures which have been taken towards controlling this.

Sir, my last point is about energy. The Government has claimed that it has come out with an Integrated Energy Policy. But a policy itself is not enough. We want to implement it in terms of taking concrete action to move towards energy security and energy availability which are not there.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Sir, I would like to lay my speech on the Table.

MR. SPEAKER: Yes, you are most welcome to lay it.

* **श्री किशन सिंह सांगवान (सोनीपत) :** महोदय, माननीय राष्ट्रपति महोदय ने दिनांक 12.02.09 को संसद में जो अपना अभिभाषण दिया है वह मौजूदा यू.पी.ए. सरकार की नीतियों और उपलब्धियों का एक विवरण है। इसमें सरकार के कार्यों को बहुत बढ़ा-चढ़ाकर पेश किया है। वास्तव में धरातल पर सच्चाई इसके विपरीत है।

यह सरकार पिछले 5 वर्षों में जनता की उम्मीदों पर खरी नहीं उतरी है और न ही इसने जनता से किए वायदों को पूरा किया है। इस अभिभाषण से ऐसा लगता है कि भारत निर्माण का कार्य पूरा हो चुका है और आम आदमी का सपना भी पूरा हो चुका है।

लेकिन इस अभिभाषण में यह सही लिखा है कि जनता सरकार का मूल्यांकन कथनी से नहीं बल्कि उनके कृत्यों से करती है। आंकड़ों से नहीं बल्कि वास्तविकता से करती है। लोकतंत्र में सरकार का मूल्यांकन एक सरल सिद्धांत पर होता है कि आम आदमी को क्या मिला है लेकिन महोदय देश का हर वर्ग सरकार की कारगुजारियों से दुखी हो चुका है। जनता यू.पी.ए. की सरकार बनाकर अपने आपको ठगा हुआ महसूस करती है।

जहां तक किसान और कृषि क्षेत्र का संबंध है, किसानों की आर्थिक हालत में कोई सुधार नहीं हुआ है। किसानों द्वारा आत्महत्याएं बढ़ रही हैं, किसान लगातार कर्जों में डूब रहा है, न उसको बिजली मिलती है, न पानी मिलता है और न लाभकारी मूल्य मिलते हैं और न ही समय पर अच्छा खाद व बीज मिलता है। सरकार की लगभग 65,000 करोड़ रुपए कर्ज माफी घोषणा से आम किसान जो व्यवहारिक आदमी है, उसका कोई लाभ नहीं हुआ है। इस कर्ज माफी से या तो बैंकों की डूबी हुई रकम वसूल हुई है या हैबिचुअल डिफाल्टर्स को लाभ हुआ है। सरकार ने गेंदू का मूल्य केवल 80 रुपए प्रति विंटल बढ़ाकर किसानों का अपमान किया है जबकि किसान खेती के लिए जिन चीजों का इस्तेमाल करता है उन सभी चीजों के दाम आसमान छू रहे हैं। सरकार विदेशों से 1500 रुपए प्रति विंटल घटिया गेंदू खरीद रही है जिसको पशु भी नहीं खाते। लेकिन अपने किसान को पूरी कीमत नहीं दे रहे हैं। इस सरकार ने पूरे 5 वर्षों में किसानों के लिए कोई कृषि नीति नहीं बनायी, केवल किसान को कर्जा उतारने के लिए और अधिक कर्जा देकर झूठी वाहवाही तूटी जा रही है। सरकार ने पूरे 5 वर्षों में यह स्पष्ट नहीं किया कि कृषि क्षेत्र के बजट

में कितने प्रतिशत रूपया आबंटित किया है, और न ही कृषि में विकास दर कितनी बढ़ी है इसका उल्लेख किया है। केवल 4 प्रतिशत विकास दर का लक्ष्य हासिल करने के लिए कहा गया है, जो यह सरकार पूरा नहीं कर पायी है।

महोदय, इस देश में एक बहुत बड़ा वर्ग जिसको हम पिछड़ा वर्ग कहते हैं जिसमें खाती, लोहार, कुम्हार, झींमर, नाई, तेली, धोबी इत्यादि वर्ग आते हैं, इनके लिए पिछले 5 वर्ष में कोई नई योजना नहीं बनायी। न कोई उनके कर्ज माफी की घोषणा हुई और न ही उनके कर्ज ब्याज में कोई छूट हुई और न ही उनके आर्थिक विकास के लिए इस सरकार ने कोई स्कीम बनायी है। यह एक ऐसा वर्ग है जो सदियों-सदियों से पिसता आ रहा है और जो ग्रामीण कालीन के नाम से जाना जाता है। इन सभी के कारोबार ठप्प हो चुके हैं और बड़ी-बड़ी कंपनियों ने इनका सारा कारोबार चौपट कर दिया है। यह समाज इस सरकार की गलत नीतियों की वजह से आज उजड़ गया है। राजनैतिक, आर्थिक और सामाजिक दृष्टि से इस सरकार ने इस पिछड़े वर्ग समाज की घोर उपेक्षा की है।

इस सरकार की गलत नीतियों से आज जनता चूल्हा गैस (एल.पी.जी.) की वजह से तंग आ चुकी है। बड़ी लंबी-लंबी लाइन गैस सिलेंडर हासिल करने के लिए लगती है। एक-एक महीना इंतजार करना पड़ता है और आम आदमी को ब्लैक में गैस लेने पर मजबूर होना पड़ रहा है। इस विषय पर बार-बार सरकार को आगाह किया है लेकिन सरकार के कानों में जूं तक नहीं रेगी। माननीय अटल बिहारी वाजपेयी जी की सरकार में गैस घर-घर आम जनता के दरवाजे पर बिकती थी, कोई ब्लैक नहीं था और न कोई लाइन लगती थी। इससे स्पष्ट है कि यह सरकार ब्लैकमेलिंग और भ्रष्टाचार को खुलकर बढ़ावा दे रही है। जिसका जनता आने वाले समय में जवाब देगी।

अंतर्राष्ट्रीय बाजार में कच्चे तेल के दाम में 147 डालर प्रति बैरल से घटकर 37/38 डालर प्रति बैरल हो गया है। लेकिन इस सरकार ने मात्र 5 रुपए प्रति लीटर पेट्रोल और 2 रुपए प्रति लीटर डीजल की कीमत घटाकर किसानों के घावों पर नमक छिड़का है। मेरा सरकार से अनुरोध है कि जिस प्रतिशत में कच्चे तेल के दाम घटे हैं उसी प्रतिशत में डीजल पेट्रोल के दाम भी घटाए जाएं। सरकार ने माननीय अटल जी द्वारा शुरू की गई प्रधान मंत्री ग्रामीण सड़क योजना व वर्तुभुज योजना के काम को कोई प्राथमिकता नहीं दी है। इसलिए काम बहुत ही धीमी गति से चल रहा है इसका उदाहरण नेशनल हाईवे नम्बर 1 पर दिल्ली में करनाल बाईपास से लेकर सोनीपत तक पिछले 3-4 वर्षों से काम बहुत धीमी गति से चल रहा है और जिससे ट्रैफिक जाम हो जाता है और घंटों तक लोगों को परेशानी का सामना करना पड़ता है। अभी तक वहां न तो पुल बने हैं और न ही साईफन बने हैं।

जहां तक स्वास्थ्य का संबंध है आज गांवों में अस्पतालों की दुर्दशा यह है कि वहां न तो डॉक्टर हैं और न ही दवाईयां हैं।

शिक्षा इतनी मंहगी हो गई है कि गरीब आदमी अपने बच्चों को अच्छी शिक्षा देने में असमर्थ है। गांवों में स्कूलों में न कमरे हैं और न ही अध्यापक पूरे हैं। हरियाणा में तो स्थिति ऐसी है कि 23,000 अध्यापकों को गैस्ट टीचर के तौर पर लगाया गया है जिनसे दिहाड़ीदार मजदूर की तरह बर्ताव किया जा रहा है। जिनकी नौकरी की कोई सुरक्षा नहीं है। यह अध्यापकों का सीधे तौर पर अपमान है।

यह अतिथि अध्यापक पिछले दो वर्षों से संघर्ष कर रहे हैं, धरने, प्रदर्शन कर रहे हैं, जेलों में जा चुके हैं लेकिन हरियाणा सरकार इनकी कोई सुनवाई नहीं कर रही है। यही स्थिति आंगनवाडी वर्कर और हैल्पर की है जिनसे पूरा एक सरकारी कर्मचारी के तौर पर सरकारी काम लिया जा रहा है लेकिन न तो इनको नियमित किया जा रहा है और न ही पूरा वेतन दिया जा रहा है।

जहां तक पूर्व सैनिकों का संबंध है कई वर्षों से लगातार वन पेंशन वन रैंक के विषय पर वह भी संघर्ष कर रहे हैं जिसके बारे में मैंने भी अनेकों बार संसद में यह विषय उठाया है लेकिन लोक सभा में राज्य मंत्री ने यह आश्वासन दिया था कि वन पेंशन वन रैंक की बात को हमने स्वीकार कर लिया है और इसको लागू कर दिया है। लेकिन यह झूठा बयान दिया गया है क्योंकि उच्च सैनिक अधिकारियों पर तो यह लागू कर दिया गया है लेकिन जे.सी.ओ. रैंक के लाखों पूर्व सैनिकों पर अभी तक यह लागू नहीं किया गया है। इसलिए पूर्व सैनिक 16 दिसम्बर से लगातार संसद के सामने अपनी इस मांग को लेकर और छोटे वेतन आयोग में पेंशन विसंगतियों को लेकर धरने पर बैठे हैं। इससे ज्यादा शर्म की बात हमारे लिए और क्या हो सकती है कि जिन सैनिकों ने देश की सेवा के लिए वीरता पुरस्कार हासिल किए जिन्हें वह अपनी छाती से लगाकर रखते हैं उन मैडल को करीब 300 पूर्व सैनिकों ने 9 फरवरी, 2009 का प्रदर्शन करके राष्ट्रपति महोदय को वापस लौटा दिए, इन परिवारों में मरणोपरांत शौर्य चक्र प्राप्त परिवारों ने भी मैडल लौटाए हैं। इसी प्रकार संसद पर हमले में शहीद होने वाले परिवारों ने भी अपने पदक लौटाए हैं।

महोदय, आज स्थिति ऐसी गंभीर हो गई है कि डाक विभाग में आम आदमी की सेवा करने वाले कर्मचारी जो लगभग 3 लाख की संख्या में हैं, जिन्हें ग्रामीण डाक सेवक कहा जाता है वह भी आज संसद के सामने धरने पर बैठे हैं और संघर्ष पर उतारू हैं। जो गांवों की जनता के लिए डाकघर बचत बैंक, डाकघर पत्रों लघु बचत योजना, वृद्धावस्था पेंशन का भुगतान करना योजनाएं गारंटी के काम में मदद करना इत्यादि सेवाओं पर लगे हुए हैं उनके साथ भी बहुत अत्याचार हो रहा है। न उनका कोई वेतनमान है, न अवकाश, न रिटायरमेंट के लाभ आदि मिल रहे हैं। छोटे वेतन आयोग में भी इनकी सेवाओं को शामिल नहीं किया गया है। किसी रिटायर्ड पेशासैनिक अधिकारी द्वारा मनमाने ढंग से तैयार की गई रिपोर्ट के आधार पर इतने बड़े वर्ग के साथ अन्याय किया है। इसलिए मेरी आपसे मांग है कि ग्रामीण डाक सेवक कर्मचारियों को छोटे वेतन आयोग का लाभ दिया जाए और किसी रिटायर्ड उच्च न्यायालय के जज की अध्यक्षता में इनकी सभी समस्याओं का हल किया जाए।

महोदय, इसी प्रकार रक्षा विभाग के हजारों कर्मचारी जो यूनिट रन सेंटर (यू.आर.सी.) चला रहे हैं जो लगभग पूर्व सैनिक हैं या उनकी विधवाएं व बच्चे हैं वह भी अपनी मांगों को लेकर संघर्ष कर रहे हैं और संसद के सामने धरना दे रहे हैं। छोटे वेतन आयोग में उनके साथ भी अन्याय हो रहा है और उन्हें अपनी पुरानी बेसिक पे पिछले 8 वर्षों से लेने पर मजबूर किया जा रहा है। जबकि सी.एस.डी.(1) कर्मचारियों को छोटे वेतन आयोग के मुताबिक रिवाइज्ड पे स्केल दिया गया है जबकि यू.आर.सी. और सी.एस.डी.(1) कर्मचारियों की ड्यूटियां एक हैं। सभी रक्षा मंत्रालय से संबंधित हैं उनके कार्यालय, उनकी मैटिनेंस, रूल रेगुलेशन दोनों पर लागू होते हैं। लेकिन यू.आर.सी. कर्मचारियों को उपेक्षित रखा गया है। इसलिए मैं मांग करता हूँ कि रक्षा मंत्रालय इन कर्मचारियों की समस्याओं पर ध्यान दे और उन्हें भी छोटे वेतन आयोग का लाभ मिले।

इन्हीं शब्दों के साथ मैं अपनी बात समाप्त करता हूँ।

* श्री हरि सिंह चावड़ा (बनासकांटा) माननीय भारत के राष्ट्रपति जी ने सेंट्रल हॉल में दोनों सदनों को जो भाषण दिया उसका मैं धन्यवाद व समर्थन करता हूँ।

यह भी सच है कि यह एक प्रथा है कि जो सरकार सत्ता में होती है उससे लगते संपूर्ण भाषण को समर्थन देना पड़ता है और हम आभार भाषण में लिए गए प्रस्ताव को संशोधन करना चाहें तो उस पर मतदान करना पड़ता है।

अपनी प्रथा के अनुसार शासन में जो सरकार होती है उसके द्वारा प्रस्तावित भाषण को माननीय राष्ट्रपति जी दोनों सदनों को संबोधित करते हैं। इससे सत्ताधारी सरकार का उस भाषण में पक्ष का आभास होता है। यहां यू0पी0ए0 सरकार की विचारधारा का आभास होता है। यू0पी0ए0 के समर्थक दलों एवं विरोध पक्ष के दलों की तुलना भी इससे हो सकती है। एक तरफ बिना संप्रदायिक विचार वाले लोग हैं, दूसरी तरफ जात-पात, धर्म हुजुर और मजदूर के भेद वाले लोग हैं। एक तरफ जनता कैसे सुखी हो, गरीब की गरीबी कैसे दूर हो, जात-पात, धर्म के भेदभाव से लोग दूर रहे और इस समस्या को कैसे दूर करें इस सोच और विचारधारा के लोग हैं, तो दूसरी तरफ धर्म और जात-पात के नाम पर सत्ता में कैसे आए ऐसे सोच वाले लोग हैं।

राम मंदिर, प्रंतवाद के नाम पर मनमुटाव कराने वाले लोग भी सत्ता में आने पर आतुर हैं। एक तरफ आजादी के बाद देश को जोड़ना ताकि देश शक्तिशाली बने, किसी भी प्रकार का भेदभाव मिटाने वाले लोग हैं तो दूसरी तरफ देश में तनाव बढ़े व एकता तोड़ने वाले लोग सक्रिय हैं।

इस स्थिति को देश के समझदार लोग समझते हैं, परन्तु वह लोग बहुत कम व निष्क्रिय हैं। इस देश में गरीब जनता और किसान लोगों की संख्या बहुत ज्यादा है। गरीबी के कारण वह लोग विकसित नहीं है, लाचार हैं। भूख से मरते लोग कई बार अपनी जमीन-जायदाद बेच देते हैं, कई लोग बच्चे बेच देते हैं, अपनी नैतिकता बेचते हैं। समय आने पर अपने अधिकार का "वोट" बेच देते हैं। इसका फायदा धनाढ्य और राजनैतिक लोग उठाने की कोशिश करते हैं। उसे सुधारने का प्रयास हो रहा है पर कुछ लोग उसमें भी बाधक हैं।

* Speech was laid on the Table

स्वर्गीय महात्मा गांधी, सरदार पटेल, हमारे दूसरे नेताओं, नौजवानों ने इस देश का आजादी दिलाने में अपने मातृभूमि को आजाद कराने में अपनी छाती पर गोलियां खाई हैं और बहुत सारी कठिन यातनाएं सही है, तब जाकर आजादी इस देश को प्राप्त हुई है। कई लोगों के बलिदानों के बाद आजादी प्राप्त हुई है। देश में

सब सुखी रहे, देश गुलाम न रहे और देश तस्की करें इसके लिए लोग हंसते-हंसते फांसी चढ़ गए तब आजादी का सुख आज की पीढ़ी को मिला है।

अभी 26 जनवरी का दिन मनाया गया। हम इस दिन को "पूजासताक" के नाम से भी याद करते हैं। इस दिन हमारे देश का "संविधान" बनाया गया था। यह देश का ऐतिहासिक दिन था और इस दिन की याद के लिए यह दिन मनाया जाता है। परन्तु कहीं भी आज पूजा की सत्ता नजर आती है? पूजा के प्रतिनिधि चुनाव जीतकर आते हैं और राज्य चलाते हैं और यह चुनाव धर्म के नाम पर, जाति के नाम पर, लोभ लालच के नाम पर होते हैं। झूठे वचन देते हैं, बोगस मतदान कराकर चुनाव जीतकर आते हैं और गरीब जनता को गुमराह करते हैं। क्या इसको आजादी-सच्ची लोकशाही कह सकते हैं क्या?

देश में भ्रष्टाचार करने वाले लोग, देश का अहित करने वाले लोग, गरीब जनता का हित नहीं, पर अपना हित करने वाले लोग चुनाव में जीतकर आते हैं। ऐसे लोग देश का क्या गौरव बढ़ायेंगे? पार्लियामेंट में करन्सी नोटों को उछालकर दुनिया के सामने अपने देश का गौरव कैसे बढ़ेगा? मैं इसको आजादी नहीं मानता। यह तो कुछ लोगों को पार्लियामेंट, विधान सभा, पंचायत में भेजने की व्यवस्था है।

जहां तक इस देश में एक भी झुग्गी झोंपड़ी हो, एक भी गरीब व्यक्ति हो, मजदूरी करने के बाद भी परिवार भ्रूया रहे, अपने बच्चों को भोजन की व्यवस्था न करा सके। बच्चों को शिक्षा न दे सके, विकास न कर सके, तब तक इस देश की आजादी का कोई अर्थ नहीं। जब तक ऐसे लोग इस देश में हैं तब तक सच्ची आजादी नहीं है।

26 जनवरी को मैं चर्खा चला कर सूत बना रहा था, तब मन में एक विचार आया कि अपना राष्ट्रध्वज देश के सबसे बड़े पद वाले व्यक्ति से फहराने का कार्य किया जाता है, और बड़े ठाठबाट से किया जाता है, ओर इस तरह का दिखावा करके हर जगह ध्वज वंदन किया जाता है। सच तो यह है कि देश की जनता इस देश की मालिक है, उस दिन चुनाव जीतकर आए लोग नहीं परन्तु किसी अनजान गरीब व्यक्ति जो झुग्गी झोंपड़ी में रहता हो, ऐसे व्यक्ति से हम ध्वज वंदन कराएं तो आजादी के इतने सालों बाद देश की क्या स्थिति है उसका ख्याल आएगा। जहां तक इस देश में ऐसी स्थिति होगी, देश की आय का संपत्ति का, पूरा उपयोग ऐसे लोगों के लिए करे यी सच्ची सरकार होगी, और तब ही असली आजादी का अर्थ है। करनी दूसरी हो और बोलना दूसरा हो तो इसका कोई अर्थ नहीं।

भगवान सबको सन्मति दें, गरीब आदमी, गरीब किसान इत्यादि लोगों के कल्याण के लिए काम करने की शक्ति प्रदान करें, और सच्ची भावना से प्रेरित होकर देश के कल्याण के लिए कार्य कर, भारत का गौरव ऊंचा करें। ऐसी प्रार्थना करते हुए माननीय राष्ट्रपति जी के आभार प्रस्ताव का समर्थन करता हूं।

*DR. C. KRISHNAN (POLLACHI): I am speaking on behalf of Thiru. Vaiko, Leader of the World Tamils, on the resolution thanking the Respectful President of India for the Address which she made to both Houses of Parliament assembled together on February 12, 2009.

In the present juncture Tamil Nadu people and Tamilians all over the world are much worried about the Massive killing of the Tamilians and the sufferings of the Tamilians in Sri Lanka.

Sri Lankan Government is indiscriminately killing the Tamilians living there for the past about 30 years. The Indian Government instead of protecting the Tamils of Indian Origin is helping the Sinhalese Government by giving Arms and Ammunitions, and also war front intelligence persons to assist for Sri Lankan Army.

Our Indian Government has given about Rs. 2000 crore of soft loan with which the Sinhalese Government is buying Arms from Pakistan, China as well as from India to kill the Tamilians at large.

The Red Cross people who were helping them have been asked to vacate the place. The injured people are also being deprived of the hospital facility. The international Press, which was giving the actual incidents happening in the place, has also been asked to vacate the place. The Tamilians living there do not have any food or shelter.

In the Presidents address there is a mention about the war that is taking place in Srilanka. Government should come forward to stop the war and killing of innocent tamilians.

My Party MDMK headed by Thiru. Vaiko is of the view that the war in Sri Lanka should be stopped immediately and killing of innocent Tamil Civilians should be stopped. A peacefully negotiated political settlement should be aimed at.

United Nations General Secretary Britain, America, Norway, have Condemned the Genocide attack on tamilians in Srilanka.

* Speech was laid on the Table

The UPA Government should take immediate steps to stop the war in Sri Lanka and safeguard the lives and rights of Tamils in Sri Lanka. The rights of the tamilians in the highly populated tamilian areas should be brought under the Ruling of Tamil People.

It is a clear genocide of tamils. Lakhs of Tamil people in Mullaitheevu are suffering without any food and medicines, due to indiscriminate shelling and aerial bombing, on hospitals and schools. Cluster bombs are being used with devastating effect against tamil civilians.

Chief Minister of Tamil Nadu convened only

1. all party meetings
2. Meetings of legislature party leaders
3. Resolution in Tamil Nadu assembly three times

But without any fruitful results

And it was only an eye wash drama show

The ruling DMK in Tamil Nadu, which is an important constituent of UPA at the Centre, did not bother to take any initiative to force the UPA Government to stop the genocide of innocent tamils in Sri Lanka.

Government of India has remained just as a passive and silent spectator, but on other hand has been actually supplying arms, providing training for the Sri Lankan army in many parts of our country.

The Red Cross people should be brought there for providing first aid and hospital facility and

The International Press should be brought there so that the killings of tamilians living there could be brought to the light of the day.

It is very sad to note that parts where the Tamilians are living is scrutinized by Radars given by our Indian Government.

The Indian Government helped them to renovate the Palai airports and thus facilitated them to bomb the Indian Tamilians living there.

Sir, on behalf of the Tamilians all over the world, wish to put forward our feelings that war in Sri Lanka should come to an end. Political settlement should be made fulfilling the aspirations of the Tamilians to live and rule that part of Sri Lanka where Tamilians are thickly populated.

***श्री हंसराज गं. अहीर (चन्द्रपुर) :** महोदय, महामहिम राष्ट्रपति जी द्वारा संयुक्त सदन को संबोधित किये गये अभिभाषण पर सरकार द्वारा लाये गये धन्यवाद प्रस्ताव पर भाषण के लिए मैं खड़ा हुआ हूँ। इस अभिभाषण का सरकार की नीतियों को उजागर करने में कम उपयोग किया गया है और मैं इसे केवल चुनावी भाषण मानता हूँ। सरकार अब अंतिम वर्ष के अंतिम समय में है और सरकार के पूरे पांच साल के कार्यकाल को देखा जाए तो निराशा हाथ लगती है। आम आदमी का नाम लेकर उसे दिलासा देने का वायदा करने वाली इस सरकार के कार्यकाल में आम आदमी कमरतोड़ महंगाई, कृय शक्ति की कमी, बेरोजगारी, आतंक का माहौल देखकर खुद को ठगा सा महसूस कर रहा है।

आम आदमी के लिए घोषित परियोजनाओं की स्थिति ठीक नहीं है। राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम योजना में रोजगार दिलाने का वायदा है, लेकिन इसका क्रियान्वयन देखें तो रोजगार के अवसर कैसे सुलभ करायें, यह चिंता का विषय है? एक परिवार को केवल 100 दिन रोजगार की गारंटी दी गयी है तो फिर वह परिवार बाकी दिनों में क्या बेरोजगार रहेगा और भुखमरी झेलेगा, इसका जवाब सरकार के पास नहीं है? देश में इंदिरा आवास के अंतर्गत मकान उपलब्ध कराने पर सरकार द्वारा अपनी पीठ थपथपाई गई है, लेकिन इन आवासों के निर्माण में विलंब और प्रत्यक्ष निर्माण में लाभानुभोगियों को छोड़ी तकलीफ को देखते हुए, इसमें सुधार लाने में सरकार असफल साबित हो रही है। बिजली की कमी सारे देश में एक विभीषिका बनी हुई है। हम बिजली मुहैया कराने में असफल हो रहे हैं और आज भी देश के ग्रामीण क्षेत्रों में बिजली उपलब्ध नहीं है। राजीव गांधी ग्रामीण विद्युतीकरण के माध्यम से उपलब्ध करायी गयी राशि बहुत कम है। अणु कशर के बाद देश में बिजली संकट खत्म होने का जो आभास निर्माण किया गया इसको जनता देख रही है। आश्वासनों पर टिकी यह सरकार जमीनी हकीकत से कोसों दूर है। सरकार द्वारा घुमन्तु जाति के कल्याण तथा उनके विकास के लिए बालकृष्ण रेणुके आयोग का गठन किया गया, लेकिन सरकार के पास इसकी रिपोर्ट जमा करने के बाद भी इस पर कोई कार्यवाही नहीं की जा रही है। घुमन्तु जातियों की स्थिति बड़ी खराब है। उन्हें पहचान दिलाने, उनके शैक्षिक, सामाजिक और आर्थिक विकास के लिए कल्याणकारी कार्यक्रम बनाने की आवश्यकता है। सरकार ने यह मौका गवांया है और मैं इसकी तीव्र भर्त्सना करता हूँ।

*Speech was laid on the Table.

इसी तरह सुप्रीम कोर्ट में बढ़ते मामलों को तथा सुदूर के दक्षिण तथा मध्य भारत के वाद पक्षों की सहूलियत के लिए नागपुर में इसकी खंडपीठ की स्थापना करने की मांग को मैं लगातार दोहराता आया हूँ। इसकी वास्तविक स्थापना के कारण दक्षिण तथा मध्य-भारत के लोगों को भारी फायदा पहुँच सकता है। सरकार इसके लिए एक संविधान संशोधन बिल लेकर आये। सरकार ने वनाधिकार मान्यता कानून 2006 बनाया, लेकिन इसमें तीन पीढ़ियों के निवास को साबित करने की कठिन शर्त डाली। इससे लाभानुभोगियों को इसका लाभ लेने में अड़चन आ रही है। अशिक्षित तथा जनजातीय क्षेत्रों के लोगों को हो रही तकलीफ को देखते हुए सरकार से छूट देने की अपेक्षा थी, लेकिन सरकार द्वारा इसकी अपेक्षा की जा रही है। वन क्षेत्रों में रहने वाले लोगों ने जंगल कायम रखा। जल, जंगल, जमीन पर अपना पारंपरिक अधिकार मानने वाले इन लोगों ने जंगलों को कायम रखा, लेकिन वन संवर्धन कानून 1980 तथा संशोधन 1982 के कारण यहाँ पर विकास के काम नहीं हो पा रहे हैं। विकास के कामों के लिए केंद्र सरकार के पास निवल वर्तमान मूल्य जमा करना पड़ता है जो विकास परियोजनाओं का तीन चार गुणा होता है। इससे राज्य सरकारें भी यहाँ पर विकास के कार्यों में अपेक्षा और अरुचि दिखाती हैं। इसलिए जहाँ पर 33 प्रतिशत मानकों से अधिक वन क्षेत्र हैं, वहाँ के विकास कार्यों के लिए निवल वर्तमान मूल्य में रियायत दें अथवा इसे वन संवर्धन कानून से मुक्त रखा जाए। रेलवे विकास की वाहिनी है, इसको देखकर केंद्र सरकार वन-बहुल तथा जनजातीय क्षेत्रों में प्राथमिकता के साथ रेलवे पट्टी बिखाने का विशेष कार्यक्रम बनाकर उसे वित्तीय सहायता के साथ युद्धस्तर पर लागू करे। वन क्षेत्रों में पिछड़ेपन के कारण कुपोषण, भुखमरी दिखाई देती है। इन लोगों को इससे उबारने के लिए सरकार को वहाँ के किसानों के लिए सिंचाई की सुविधा प्राथमिकता से करनी होगी। वहाँ के किसानों को केन्द्रीय वन कानून के कारण हो रही कठिनाईयों को देखते हुए सरकार इसकी जिम्मेदारी स्वयं लेकर, वहाँ केन्द्र प्रायोजित सिंचाई सुविधा उपलब्ध कराने के लिए भारी धन उपलब्ध करायें। इसी तरह वन क्षेत्रों में आज स्वास्थ्य सुविधा की कमी को देखते हुए वहाँ के लोगों को स्वास्थ्य सुविधा उपलब्ध कराने के लिए केन्द्र सरकार वहाँ मेडिकल कॉलेज खोले। वहाँ के स्वास्थ्य केंद्रों पर डॉक्टर व नर्सें उपलब्ध नहीं हैं। अगर मेडिकल कॉलेज खोले गये तो डॉक्टर तथा अन्य स्वास्थ्य सुविधा उपलब्ध हो सकती है।

महोदय, मैंने कुछ बातें रखी हैं। यह सरकार आम आदमी के हितों के विरुद्ध है, इसलिए मैं इस प्रस्ताव का विरोध कर अपना वक्तव्य समाप्त करता हूँ।

*SHRI NAVEEN JINDAL (KURUKSHETRA) : Sir, I support the Motion of Thanks on the President's Address moved by my colleague Shri V. Kishore Chandra S. Deo. The President has provided us with a vast canvas depicting the achievements of the UPA Government in innumerable sectors. I am sure these achievement will make any Indian very proud of the work done by the Government.

Sir, it is agreed by all the internal security is the major concern at present. This concern has increased manifold after the 26/11 terrorist attack in Mumbai to which our President has made a pointed reference. This tragedy has mobilized our people against terrorism as never before. This along with the massive international support we have received has strengthened the hands of the Government. The Government, has set up a National Investigation Agency and the Parliament has amended the Unlawful Activities (Prevention) Act to deal with terrorist activities more effectively. The NSG which was earlier concentrated at one place will now have a few regional centers as well. This is a very welcome step.

Here it will not be out of place to mention what the senior officials of FBI and New York Police Department have testified before the Senate Committee on Homeland Security and Governmental Affairs. They stated that the India response to the terror attack in Mumbai was handicapped due to lack of co-ordination between different levels of the Government and the local police's inadequate training and lack of the sophisticated weapons. In their opinion, one of the reasons why the terrorists could inflict severe casualties was that for the most part, the local police did not engage them timely. Their weapons and training were not for this type of conflict.

* Speech was laid on the Table

This highlights the fact that the local policeman or security staffs are the first to face the terrorists. They are still ill-equipped to confront the heavily armed terrorists. I would take this opportunity to suggest that National Tactical, Training/Centre should be set up at a strategic place to train trainers for every police force in the country. This may be an autonomous center place fully equipped for carrying out scientific study to understand human behaviour and evaluation of whole range of tactical hardware. At NTTC we should be able to design low cost but high quality training material and infrastructure to offer alternative solutions locally.

The proposed NTTC should have specialized departments to cover the entire range of law enforcement needs. It should offer professional consultancy services in every field. Its instructors should be prepared to go, stay and work with the field operators to correctly understand their specific training needs for creating the custom-designed training programmes. The professional team of instructors will permanently remain with the organization pursuing their respective fields of specialization to improve progressively. It should have elaborate exchange program with several States and training institutions globally for keeping abreast with the latest and the best. Such an organization will constantly train the trainers of all other police forces, who in turn, will disseminate and percolate the expertise down to the last man. Investments are made at one place and expertise is acquired centrally which can be subsequently shared with all concerned. In my opinion, this can be a professional and sustainable solution and would lead to excellence and perfection.

One more suggestion I would like to give. In order to beef up our internal security, it is essential to stop the entry of illegal immigrants from other countries. There is still no way to identify them although it is a known fact that a large number of them are staying here. An effort was initiated in 2002 to issue multi-purpose National Identity Cards to all bonafide citizens. I understand that only about 12 Lakh cards have been issued so far. I urge that the process of issuing these cards should be expedited in the overall interest of internal security.

Sir, the world has seen a very serious and crippling economic meltdown during the last few months. The impact is still continuing. I am happy and proud that the Indian economy has withstood the slowdown with exemplary resilience and it will grow at atleast 7 percent. What is it due to? It is due to the policies pursued by the UPA Government which have made the fundamentals of the Indian economy very sound.

Smt. Sonia Gandhi in her public speech at Rae Bareilly on 27th January, 2009 very rightly said that when the world was reeling under recession it was bound to have effect on India. However, the UPA Govt. has been very alert as a result of which there has been no reduction in bank loans to small industries, agriculture, rural development and infrastructure sectors.

It is also a fact that as a result of the Government's continued efforts, inflation has come down from nearly 12% to below 5% now. An average Indian's income has gone up to Rs. 100/-per day. Now the Indians have more money to buy things at cheaper rates. The oil prices have been reduced twice in a few months. As a consequence of these healthy developments, the domestic demand will grow and sustain economic growth in the midst of global slowdown. The UPA Government deserves to be complimented by the House and the people for its economic policies.

The President has stated that the Government has drawn up an ambitious plan for investing Rs. 2,36,000 crores for upgradation of National Highways. This is very welcome. However, I want to draw the attention of the Government to NH-1. The House will agree that this is a historical and prestigious highway and requires to be maintained in a manner matching international standards so that it can serve as a role model for other roads.

Since I use this highway frequently, I want to inform the Hon. Minister of Shipping, Road Transport and Highways about the slow progress in completion of construction work including flyover, maintenance and upkeep of NH-1 generally and in particular to the portion from Mukarba Chowk to Singhu Border in Delhi(Km 16.500 to 29.300). The stipulated date of completion of all ongoing projects on this portion was indicated as 31st March, 2009, which incidentally is also an extended date. I gather that there is no possibility of completion of these jobs as is being indicated by the National Highway Authority.

Sir, it presents a disgusting view when you travel on this sector of NH-1 from Rajghat as you find ponds of dirty and filthy water on either side of the road which are a health hazard and require immediate attention. These have become breeding ground for mosquitoes and insects causing countless diseases. Small shopkeepers and hawkers have made considerable encroachments and have constructed small shops for selling news papers and eatables. Hundreds of unauthorized trucks are parked on either side of the proposed flyover. The attendant staff of these trucks use the road for their day to day needs and make the area unclean. The local residents also dump garbage and unwanted material along the road. Heaps of garbage is dumped in a haphazard manner at the Mukarba Chowk. They present an ugly sight and spread a foul smell. There is a drain which runs parallel to the alternate road which is uncovered at many places and is unsafe for the local

commuters.

I have been informed that the construction work cannot be carried on further unless NDPL poles which are in the midst of the ongoing construction work between Rajghat and Mukarba Chowk are removed immediately.

The Commonwealth Games are fast approaching and this road is a gateway to nearly 5-6 States in North and would be used by millions of commuters including foreign visitors. I therefore, urge upon the Govt. to take immediate steps to ensure that the construction and maintenance work on this sector is carried on war footing and completed within the stipulated period of time.

The next Commonwealth Games to be held in India are fast approaching but, I as a keen sportsman, feel very disturbed when I read in the newspapers about the slow progress being made in preparing for the Games. I understand that the cost is also getting escalated. Whatever information we get, we get only from the newspapers.

In a meeting held in the last week of January, 2009, the Government had to pull up Commonwealth Games Organizing Committee for inordinate delays in the sanction of various plans related to the Games, as reported by the Hindustan Times dated 30 January 2009. It is unfortunate that some members of the Committee lull themselves to complacency by thinking that still 18 months are left. Are we going to wait till the end of 18 months?

No, we should not. The entire work must be finished at least 6 (six) months before the Games start.

I would therefore appreciate if the Government informs the House about the latest state of preparations and whether any financial crunch is slowing down the pace.

I compliment the Minister of Rural Development for the success his Ministry has achieved in the first of its kind NREGA programme which has given work to millions of people across the country. What is more they have opened their accounts in banks and post offices. The migration of labour from villages to the cities has come down. Same is true of Indira Awas Programme, the campaign to form self-helpgroups, particularly among women, and the Pradhan Mantri Grameen Sadak Yojana which has provided a vast network of rural roads.

However, the total sanitation campaign is not making the desired headway. Firstly, villagers are not enthused to make toilets in their homes due to their old mind set. Secondly there is shortage of water at many places. The result is that even those who have made toilets are not using them. The Ministry must find other reasons and try to make this programme also a great success. I am happy that a small State like Sikkim is among the first to achieve the goal of total sanitation. I compliment the people of Sikkim for this achievement and hope that others will follow suit.

Sir, there is an immediate need to provide affordable medical care and treatment to the millions throughout the length and breadth of the country. The treatment facilities are either inadequate or are available at exorbitant costs which is beyond the reach of the common man. The cost of medicines and surgical operations is becoming day by day unaffordable. This problem is more acutely felt in the remote villages and smaller towns. The facility being provided by private practitioners is very costly and mostly in the hands of quacks. As such I request that a network of medical facilities through Govt. agencies is the need of the hour.

In conclusion, I would make bold to submit that as a first-time member of this august House, I have learnt a lot. About 115 crores of our people elect just about 540 MPs and send them to Lok Sabha with high hopes. It is, therefore, the greatest honour to be a member of this House. The highest honour conferred by the Government is Bharat Ratan. The highest honour bestowed by the people of India is by electing us MPs. Let us live up to this honour by using each minute of the time of the House in the service of the people in a positive, constructive, meaningful and dignified manner. We have no right to waste that time.

Since this will be the last session of this Lok Sabha, I must thank all the Hon'ble MPs the staff of Parliament and

especially the Hon'ble Speaker for the masterly conducting of the proceedings of the House and going to the extent of making great sacrifices to uphold the dignity of the high office of Speaker. For a new member like me, this was one of the greatest lesions.

With these words, I thank you for the time given to me to speak.

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Mr. Speaker Sir, at the very outset, I would like to express my gratitude to all the hon. Members including the Leader of the Opposition who have participated in this discussion on the Motion of Thanks on the President's Address. I would also like to join them to express our gratitude to the hon. President of India for her inspiring Address.

Sir, it has constitutionally become a part of our system since 1950 that every year, when the first Session of Parliament is convened, it is jointly addressed by the President. Unfortunately, in 2004, we could not have that privilege because the then Government decided to extend the winter Session of 2003 to the month of February, 2004. So, in 2004, we did not have this privilege but I am happy that with the inspiration of the UPA Government, it has been restored and I do hope that there will be no further break.

Ours, we claim and perhaps rightly, is a mature democracy. Mature democracy always provides space for divergence of views. In a democracy, there would be differences of opinion and I do also recognize that the principal job of the Opposition Party including the main Opposition Party is to oppose, to expose and if possible to depose the ruling party and nobody in a parliamentary system can criticize that and we have no intention to do so. The Party to which I belong can modestly claim that parliamentary system was strengthened in this country with the cooperation of all others even well before the formal Independence. Any student of constitutional history will find out that gradually this system was incorporated in our system

Sir, when I was listening to the observations of our sister, Shrimati Ranjit Ranjan, I was simply overwhelmed with her observations. At the near completion of the UPA Government - only a few days are left for the Fourteenth Lok Sabha - perhaps she has very correctly identified how the UPA Government and this coalition could function and who are the forces of strengthening this Government and carrying on this coalition. Of course, it was under the leadership of Dr. Manmohan Singh with whom I had the privilege of working not only during this period or in the earlier Government, but almost from the 1970s. He is a very quiet man but whenever I see him, I always remember the observations of Hamlet, "Beware the fury of a patient man". Keeping that in view, Sir, he has the determination and at the same time, the softness and the overwhelming respect which he claims by his own right as a scholar, as an economist and as one of the most sober person but for his leadership, it was very difficult to carry on the [\[U15\]](#) coalition for five years.

She has also pointed out very correctly about the untiring efforts made by the Chairperson of UPA in keeping various forces together. As I said, in democracy, divergent views are bound to be there and reconciling those divergent views clearly demonstrates where the strength lies.

I do agree with the Leader of Opposition when he says that the institutions must be strengthened. One of the strengths of our mature democracy, from the beginning itself, is that we have established institutions which have become more and more powerful. In many countries - I would not like to mention them as I do not have the privilege, as Minister of External Affairs, to name any country, where the democracy has failed, perhaps one of the reasons was that they could not build institutions. Most respectfully I would like to submit that this process began under the leadership of Congress well before the Independence. Two instances come to my mind readily and the Leader of Opposition will agree with me. We had established the Public Accounts Committee which will scrutinise the expenditure in matters of public expenditure as early as 1921. We had established the practice that hon. Speaker's Office should not be under the control of executive so that the Chair can exercise its rights and privileges freely and frankly.

If I remember correctly, through the Resolution moved by Pandit Motilal Nehru in the Central Assembly, the concept of Parliamentary Pay Committee was conceived, and is still working. Through that, a separate Pay Committee for the Parliamentary staff and Parliamentary officers who are working under the direct control and supervision of the Speaker was instituted and we are strengthening that by continuing this process till today. My colleague Shri Pawan Bansal is the Member of the Parliamentary Pay Committee. They decide the pay of the Parliamentary staff and not the Pay Commission.

MR. SPEAKER: He has very strong views on that.

SHRI PRANAB MUKHERJEE: As Finance Minister, he should have that. I do not blame him.

The short point which I am trying to make is that if certain unfortunate instances have happened, all of us have to share that.

I must express our gratitude to you the way you have handled the situation. Just sitting here, I had to discharge the most painful duty of expelling our colleagues from this House for their misdemeanour. Not one or two, but perhaps the largest number of Members, by the decision of the House, had to retire premature from the House. On the one hand, it shows that there has been moral degradation, but on the other hand it shows that in the system there is a self-correcting procedure, under your vigilant eyes. If it is adequately and properly taken care of, things can be rectified. I do feel that is our strength. In this connection, as the life of Fourteenth Lok Sabha is coming to an end, I would like to say something. Of course, I am not saying anything new. [\[MSOffice16\]](#)

I am also just repeating what you have pronounced on a number of times from that Chair itself that we shall have to restore the prestige and dignity of the House. The Parliament is meant for discussion, debate and decision. These three "Ds" cannot be adequately reflected if there are obstructions and disruptions. Nothing can be achieved by disruptions. Once or twice the situation maybe that it is uncontrollable, but if it is institutionalised, to my mind -- I am not going to quote the figure as to how much time we have wasted even in the 14th Lok Sabha -- the victim of this to some extent, are the monetary and budgetary discussions.

The other day I presented the expenditure proposals of more than Rs. 9,53,000 crore. It is Vote on Account. But even on the regular budget, how much time we devote for the money matters and how much time we devote for the legislations?

Sir, it is true that under your guidance and through the decision of the earlier Speaker, our distinguished colleague, Shri Shivraj V. Patil, Parliamentary Standing Committees have been established which are compensating, to some extent and, at least, the Parliament Standing Committees are scrutinising the expenditure proposals and examining the legislations in details. But discussions and open debate before the media take place in the House. You have introduced the system of television and if orderly debate takes place, I do feel that it will have much more impact.

Sir, I have listened to the observations of my colleagues, the hon. Members of Parliament, with greater details even if I was not physically present - sometimes from my room through television or sometimes through the notes kept by my colleagues. Some hon. Members including the Leader of the Opposition have expressed concern about the efficacy of the anti-terror legislations passed by the Government. I am afraid, I cannot agree with their views. The laws have been carefully crafted to ensure best possible results keeping in view the requirements of national security and, at the same time, protecting the rights of the individuals. It is too early to pass a judgment on it. Only after these laws have been judicially tested, it will be possible to make comments about their efficacy. There is no point either promulgating or using the so-called tough laws. It is only for the courts to question their very applicability during the trial. We have strengthened our Border Management System. We are committed to fully investigate the Mumbai attack. I have already made a detailed statement in this regard and my colleague, Shri P. Chidambaram, has also stated. In this connection, Mr. Speaker, Sir I would like to compliment my colleague, Shri P. Chidambaram. He is committed and at the end of the every month, he is coming to the people through the media. He did it after the completion of one month of assuming this Office on 31st December and again he did so on 31st January as to what steps he has taken to ensure and assuage the hurt feelings of others. [\[a17\]](#)

No doubt it takes time.

Most respectfully I would like to remind the Leader of Opposition that as Deputy Prime Minister and Home Minister it was his observation -- I belonged to the other House at that point of time -- that it is very difficult to handle or to counteract a weapon like suicide bomber. Death is the biggest deterrent and if a person because of his or her brain-washing or of doctrinisation for whatever be the reason he or she is determined to die -- kill himself or herself, it can cause, it can inflict incalculable harm, but still we shall have to take adequate steps and those adequate steps are being taken and we are working on it.

In this connection, sometimes in our anxiety we may try to react instantly. We were advised why can we not retaliate the way some countries are doing. I would not like to mention the name of the countries. But we are opposed to that. There is a saying that if we are in difficulty, if we are in short of food, that does not mean that we shall have to start eating lizard. We, may be even under the greatest provocation, but cannot forget that human rights, human liberty, human values are sacrosanct and those will have to be protected and what we are trying to do is exactly the same. Therefore, we cannot imitate certain other countries of their way of reaction to their attack as a result of which many innocent lives are lost what we are witnessing everyday.

I would just like to mention one important step which Home Minister has taken since he assumed his office. There was a complaint about various intelligence agencies not sharing the intelligence. It was not centralised. It is now being centralised, analysed and collated and thereafter disseminated and action is what it counts. It was absolutely felt needed and he has established MAC under IB by passing an executive order. He has made it compulsory that all the agencies will have to share intelligence with this multi-agency centre (MAC). He has highlighted this issue when he had interaction with the State Chief Ministers that the States must do it. Some of the States have already started doing it and it has started yielding results.

Unlawful Activities Prevention(Amendment) Act 2008 has been enacted and notified on the last day of the previous year. The Act seeks to reinforce the penal provision to combat terrorism. The Act *inter alia* provides for punishment for making demands of radio-active substance, nuclear devices, etc., It incorporates the provision relating to show of criminal force or attempts to do so or causes death or attempts to cause death of any public functionary and it has been incorporated in the definition of the terrorists act. Organising terrorist camps and recruitment of any person for terrorist act has also been criminalised. Further to combat financing of terrorism, the acts of raising, collecting and providing funds have all been criminalised. The bail provision has also been made stringent.[\[r18\]](#)

A judgement has been passed on National Investigating Agency Act, 2008. It has been enacted, everybody knows, in the month of December. Therefore, we shall have to take note of the impact of this and the various administrative mechanisms – after all, we are dealing with persons, more than one billion people as India is a vast country – within the constitutional framework, in close cooperation of the States. Therefore, these issues are to be dealt with a little patience.

Sir, criticism has been made that we have not taken adequate steps to control the inflation. Yes, we have admitted. The other day when I presented the Interim Budget, I said that in August, the rate of inflation went as high as 13 per cent, but it has come down to 4.4 per cent, not automatically, not simply because of the reduction of the fuel prices. Various fiscal and monetary policies and programmes had to be resorted to and when these were adopted, they have started yielding the results. Nobody is denying the depth and magnitude of the global impact and the financial crisis. We have admitted that there has been slow down of the growth. This morning I was ready to answer a Question on the floor of this House itself as to why the Reserve Bank of India had to revise the growth projection in every quarterly review. Unfortunately, it did not reach within the one hour period available. It has come down and various projections are being made. It is not unique only to India; it is happening everywhere. IMF has done it; the World Bank has done it because the whole impact of this crisis – its depth, its magnitude – is not yet fully revealed. It will take some more time, however tortuous time it may be, but there is no escape of it.

In this connection, Mr. Speaker, Sir, I would also like to point out one thing which Shri Salim, my good friend, raised about the FDI. He has stated regarding FDI, while making his observations, that through backdoor, we allowed and diluted the policy so that the Indian ownership and control is diluted. He also quoted some papers circulated by certain Ministries, but I thought that he would read also the conclusions of the Group of Ministers - he also made a point about the insurance – and I would just like to quote it. It is not that a knowledgeable Member like him does not know that this was issued in para 6 of Press Note 2, 2009 Series, Press Note 3, 2009 Series issued on 13th February, 2009. I am just quoting the last paragraph of it. It reads:

"The above mentioned policy and methodology would be applicable for determining the total foreign investment in all sectors, excepting in sectors where it is governed specifically under any statute or rules thereunder."

In the Press Note itself, it was stated :

"Thus, for the present purposes, this methodology will not be applicable in the insurance sector where it will continue to be governed by the relevant regulation."

So, there is no question of diluting and taking over.[\[S19\]](#)

He is an honourable and a knowledgeable Member, and he should know that we have also emphasised upon ownership and control. The combination of ownership and control along with special regulation, which are there, cannot be violated by amending the guidelines and by issuing Press Notes from time to time. These two aspects are to be kept in mind.

Yes, we require Foreign Direct Investment (FDI). You may have a conceptual and ideological difference in it, and it is permissible in democracy. We require investment, and this is one of the complaints of the developing countries including India to the developed countries that for God-sake in order to bail-out your bankers; your sub-prime lenders; please do not choke the suppliers credit, so that the exports of the developing countries are affected and; please do not choke the flow of FDI, which can help the development of the developing countries.

We require resources, if we want to achieve 9 per cent GDP growth over a reasonable period of time say by 2020, which is an absolute imperative. I mentioned in my Budget speech that before this slowdown, our rate of investment is around 39 per cent of our GDP and our rate of domestic savings is around 33 per cent. It is a very high rate of savings, and within a short span of five years we have raised it from 29 per cent to 33 per cent. At least the hon. Members of Parliament would appreciate that it is not a very small job given the size of the GDP; given the size of the population; and given also the size of the base. Therefore, we require FDI in certain sectors keeping in view our own conditions, and our own guidelines.

Another aspect about which I would like to talk and about which most of the Members have spoken is farmers and public sector. As regards public sector, my response to our colleagues would be that profit of Central Public Sector Enterprises has increased by almost 87 per cent. The number of loss-making public sector companies has come down, and the number of profit-making public sector companies has gone up from 2004-2005 till date. Does it speak of weakening the policy of the public sector? ...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): You do not disinvest. ...(*Interruptions*)

SHRI PRANAB MUKHERJEE : It may be a nice place to score a debating point, but that should be confined to school debate that 'privatization of the profit and nationalization of the loss'. We have overcome those days that we are too much fond of slogan and ...(*Interruptions*)

MR. SPEAKER: You are not fair to the school students.

SHRI PRANAB MUKHERJEE : No, Sir, I am submitting it most respectfully. ...(*Interruptions*) My short point is that we should not believe in any extreme doctrine. This is the short point that I am trying to drive at. The mantra in the '70s was that every economic ill can be addressed by nationalization. Similarly, I do not subscribe to the view that every economic ill can be corrected by privatization. Neither of these two extreme views are true and we shall have to find a Mean, and Mr. Speaker, Sir, we are exactly doing that.[\[r20\]](#)

Coming to certain specific issues which have been raised - I am not going into the details - I would surely like to point out one issue which my colleague Mr. T.R. Baalu tried to clarify but could not because of some disturbance at that time. Particularly the allegations came from Leader of the Opposition that there has been very tardy and slow progress of the work of National Highways. We have never said that you did not begin this process. We admit it. The concept of constructing the Golden Quadrilateral was begun by them. But we have taken it to a further extent. ...(*Interruptions*) Long ago it started. I would just give you some figures which I have received from my colleague on the Golden Quadrilateral and the North-South and East-West Corridors. They were started during the earlier Government, as I mentioned.

I would like to inform the House that when Golden Quadrilateral was approved in December 2000, it was to be completed by December 2003 as per the Government approval. However, when the UPA Government took over in May, 2004, only 33.4 per cent of the Golden Quadrilateral was completed by the National Highways Authority of India, excluding 847 kilometres completed by the State PWDs. And the target had already slipped by five months. What has been done during this period? We have taken various steps to expedite the work and have now completed 98 per cent of the GQ. In terms of kilometers, as against 1955 kilometres, i.e., 33.44 per cent completed during the NDA regime, we have completed 2911 kilometres. That is 1955 and 2911 kilometres. The remaining is only 133 kilometres. ...(*Interruptions*)

SHRI KHARABELA SWAIN(BALASORE) : Out of which 130 kilometres are only in Orissa and that too for the last three-four years. ...(*Interruptions*) Mr. Chidambaram said. ...(*Interruptions*)

SHRI PRANAB MUKHERJEE: We will try to do that. ...(*Interruptions*) Do not worry. We are coming back and we will do it again. ...(*Interruptions*)

MR. SPEAKER: All right. You have made your point. Please take your seat. Nothing more to be recorded.

(*Interruptions*) â€!*

SHRI KHARABELA SWAIN: Let the hon. Minister say that it is untrue. ...(*Interruptions*)

SHRI PRANAB MUKHERJEE: As regards the North-South and East-West Corridors, out of the total length of 7142 kilometres, four-laning of a length of 3291 kilometres has already been completed and the works are in progress in a length of 3030 kilometres. It may be pointed out ...(*Interruptions*)

MR. SPEAKER: Mr. Swain, you have made your point very forcefully. Now let him continue.

...(*Interruptions*)

SHRI KHARABELA SWAIN : He has been saying the same thing about 98 per cent for the last three-four years. Let the Minister say it is untrue. ...(*Interruptions*)

* Not recorded.

MR. SPEAKER: Mr. Baalu, please sit down.

...(*Interruptions*)

MR. SPEAKER: You have made your point, what is going on? What is this? Do not record.

(*Interruptions*) *'

SHRI PRANAB MUKHERJEE: I will just read.

MR. SPEAKER: Mr. Swain, please do not do this. There is a limit. You have made your point.

...(*Interruptions*)

MR. SPEAKER: Do not divide this country.

...(*Interruptions*)

SHRI PRANAB MUKHERJEE: As regards the North-South and East-West Corridor, out of the total length of 7,142 km. four-laning, a length of 3,291 km. has already been completed and the works are in progress in a length of 3,030 kms. It may be pointed out that only 226 km. of these corridors was four-laned upto May, 2004 when the UPA Government took the responsibility. Therefore, the entire progress of 2,695 km. was done during this period. I do agree that still it will have to be faster; much more is to be done, there is no denial to the fact but just to humbly remind that we are trying to do it and we are committed to do it faster, which the President in her Address has pointed out that it is not only what has been done in the last five years, what is the vision we would like to have and what the mission we would like to achieve and perform during the remaining period, subject to the mandate of the people, we would try to do so.

* Not recorded.

Mr. Speaker, Sir, I would not like to take much more time of the House but on certain things, for which I am directly responsible for the last three years, which has been discussed in details, in the President's Address, as is customary about the foreign policy. It has been criticized that India's foreign policy has lost its independence. What are the criteria? "We are not supporting the Non-Aligned Movement. We are not supporting the Palestinian cause. We are under the influence of a particular country." Most respectfully, I would like to submit, Mr. Speaker, Sir, on every occasion, I repeat, on every occasion, whenever there has been an attack on innocent Palestinian people at Gaza by the Israeli armed forces, India's

voice was first to launch protest. We believed that many years ago we committed that Palestinians must have their homelands within a definitive territory and there should not be any encroachment. We have supported all the peace process - four important Resolutions of the United Nations Security Council, Arab League Initiatives, Initiatives recently taken by the Kingdom of Saudi Arabia, Qatar Initiative. India has fully supported all these initiatives and India is fully committed. It is our declared policy. ...(*Interruptions*)

SHRI BASU DEB ACHARIA : Why has Israeli not been mentioned in the Address? ...(*Interruptions*)

SHRI PRANAB MUKHERJEE: That is not the point. What have you said? You said that we have not criticized, we have forgotten.

About Non-Aligned Movement, Shri Salim is present, though it was widely covered in the Indian media. ...(*Interruptions*) In the Foreign Ministers' Conference of Non-Aligned Movement at Teheran, I have made observations. I would be glad to share with Shri Salim and other friends, including Left friends. [R21]

16.00 hrs.

They should not be agitated unnecessarily because I know that they have made their own contribution; that is why, in my Budget speech I have stated that whatever we have achieved, we have never claimed that it is the achievement of Congress Party alone. We are not running the Congress Party-led Government, which we did for many years, with the support and blessings of the people of this country. We did not usurp the power. Every time we got the power, it is with the mandate of the people and when we did not get the power and when the people refused to give mandate, most respectfully I would like to submit – to remind the hon. Members – 22nd March of 1977, when Mrs. Gandhi demitted office, her observations, the last address, she said, "I am grateful to the people of this country; for 30 years, they kept us in power; today, they have changed their decision; I bow down to their decision. While demitting office, my best wishes for the new Government." She said this and this is the democratic tradition. We have seen, in contrast to that, on the eve of the No Confidence Motion, another Prime Minister is declaring that even if the sky falls on my head, I am not going to demit the office. That is the difference.

So, let us not try to find out these things. You have supported us for the major part of this tenure; you have supported us; we have admitted that in many of the important legislations, we have shared our perceptions with you; you have shared your perceptions with me in various forums, as the Leader of the House. We have implemented them. But please, for God's sake, do not take the credit and pass on the buck to us. Please see the whole thing in totality. I would like to use a particular phrase – we have covered an extra mile, not only UPA partners, but also the UPA supporters. Yes, we had differences, but when it was not possible to diverge the differences, at that point of time, we parted company. Therefore, it is nothing new in the system and it is not correct to say so. Even on the last day I said and I am repeating it – at that point of time, we had the majority. But again, I am coming back to the institutions.

The scandal which the Leader of the Opposition mentioned and Md. Salim also referred to, is under the examination of the Parliamentary Committee. Parliamentary Committee represents us. It is the time-honoured custom, Mr. Speaker, Sir, to wait for its report. I am grateful to the Leader of the Opposition; he said that I am one year senior to him in the House. Actually it is correct. I entered in 1969 and he entered in 1970. From our experiences, we have seen these things.

We come to know, as the Member of the Public Accounts Committee, various Government documents, but do we ever use it in framing our questions and in formulating our views? We impose upon ourselves these disciplines. Similarly when a matter is under examination of the Parliamentary Committee, let us try to wait for the final report. In the process of discussion and in the course of discussion, various Members may give their views, but ultimately when the decision is made, the principle of corporate decision making where the views of the majority are accepted and normally we do; and sometimes, when we disagree, we give our note of dissent. Fine. That is acceptable. So, let us wait for that. Let us not pass the judgment now.

So, coming back to the foreign policy, it is independent. Yes, we have our interest to promote; we are interested to promote not the interest of anybody else, but our own national interest. That means, foreign policy is nothing, but the extension of the national interest and promotion of national interest in the context of the external atmosphere and external environment. [p22]

Today, exactly we are doing so. The attention which we are getting is not because of the gratitude of somebody or because some countries are favouring us. From day one, when Pandit Jawaharlal Nehru enunciated the foreign policy of this great country which is based on our civilisation and which is based on our tradition, we are pursuing the policies of non-alignment. We are pursuing the policies of friendly relations with each and every country. We are pursuing the policies of

persuasion and not coercion. In the 1983-84, Non-Aligned Summit, late Shrimati Indiraji said that we have no interest either in exporting our ideology or we have no interest in the territory of others and the basis of our foreign policy is to protect our own interest and to protect the interest of the down-trodden all over the world. We have never deviated from that. It may be that the great leaders like Pandit Jawaharlal Nehru or Indiraji or Rajiv Gandhiji, the way they could have articulated, the way they could have listenedâ€¦! (*Interruptions*). Today also we are listened to in our own respect....(*Interruptions*). It is not past. It is the present and it will also be the future...(*Interruptions*)

MR. SPEAKER: This is not right. If he yields, only then you can say something. Please do not do this.

SHRI PRANAB MUKHERJEE: How much time we can give to Pakistan? Pakistan has admitted this. When we said that non-State actors are not coming from Heavens, they had to admit it. They have admitted it. Most respectfully I would say that diplomacy has played and diplomacy has not failed. At least, we know that and all the Members sitting here know that we did not mobilize a single soldier. We did not press the panic button. We did not lay mines all along the border but we said that we expect Pakistan to fulfil its commitment. We said it on 28th November when I had my telephonic conversation with Pakistan Foreign Minister, Mr. Qureshi and the following day it was sent in the form of a Speaking Note to their High Commissioner. We have not deviated and they have informed us in the month of February that they admit it. Their Home Minister said it in his Press Conference and many of you must have heard it. But that does not mean that I have to rub them on the wrong side. I understand the complexity of the Pakistan situation, as many people do. The Leader of the Opposition comes from that part of the world. He knows it much better..(*Interruptions*). I am not yielding. I am making my observation. You may have your own views....(*Interruptions*)

MR. SPEAKER: Mr. Rawale, please sit down. Do not record it.

*(Interruptions) â€¦!**

SHRI PRANAB MUKHERJEE: Kindly go through what I stated in Parliament. My memory is not short. When you asked why do you not attack Pakistan, I replied that it is not the solution and that it would not solve the problem. I am

* Not recorded.

repeating it. On the very first day when I made the statement I said it.[\[R23\]](#)

I mentioned this when this issue was debated and in response to his query, I stated this. It is on the record of Parliament. Then why is he getting unnecessarily agitated and why is he putting words into my mouth? We shall have to try and unless the perpetrators, I am repeating what I said, unless the perpetrators of this terror attack are brought to justice; unless the infrastructure available to the terror actors in Pakistan are completely dismantled which will be verifiable and credible not only to us but to the international community, we will continue to demand that from Pakistan. It is the responsibility of the incumbent Government, however compulsive it may be, to respond to it.

Infiltration of people from Bangladesh, the Leader of the Opposition mentioned about it, yes, it is true that infiltrations are taking place. There is porous border. There is a 4096 kilometres of land border and the partition was based on the Radcliff Award which the Leader of the Opposition is fully aware of this. It was so unscientific that sometimes villages were divided between two countries and over the last 60 years, there have been major demographic changes in many areas and there is no land available to make the distinction. Therefore, the fencing work is getting disturbed. But we are carrying on the fencing work. These initiatives had been taken earlier and we are taking it to its logical conclusion. Construction of border roads, floodlighting those areas, enhancing the number of border posts is some of the preventive measures that are being taken to prevent infiltration. Very recently, we have handed over about 100,000 people to the BSF, not at one go but in different phases, to send them back to Bangladesh. But sometimes it is happening. It is also a major human problem. We are pushing them back in one way and after some time they are coming back in some other way and again infiltration is taking place. But I do not minimise the importance of this problem but at the same time I would not like to just over-emphasise this issue. Some observations have been made. I would not like to repeat it. I mentioned it when I replied to the debate initiated by the Leader of the Opposition in respect of the IMDT Act. But what have we to do? It does not mean that if we amend the Constitution, if we amend the law in conformity with the observations of the Supreme Court, it is perfectly constitutional. How was the first amendment to the Indian Constitution brought about? Shri Chidambaram is a constitutional lawyer and he will bear with me, the first amendment was brought in to nullify a court judgement. The first amendment took place and again somebody challenged the validity of that amendment because even Council of States, the Rajya Sabha was not constituted then. It was constituted, I think, either in the late 1950 or early 1951. I do not remember the exact year. These are the parts and these are the processes and are perfectly legal and constitutional. But the Election

Commission, the Supreme Court, the Members of Parliament, the Comptroller and Auditor General when they are appointed, they are just Civil Servants, but the moment they assume office, they enjoy the special constitutional powers. [\[R24\]](#)

Similar is the case with the Election Commission. But at the same time, most respectfully, Sir, I would like to submit that Executive is also a constitutional authority. The Constitution vests certain powers on the Executive and it is one of the responsibilities of the Supreme Court from the legal angle but Executive is also to look into it that if some constitutional authority attempts to transgress its jurisdiction and enter into the jurisdiction of the other constitutional authority, then definitely the Executive will have to say something. Except that, I have nothing more to say. And more often than not, you have articulated this because you yourself are not only an eminent lawyer but also a jurist.

Once again, I express my deep gratitude to the Leader of the Opposition and to all the distinguished Members who have participated in the discussion. In my observations, if I have become offensive anywhere, I want to be pardoned for that and I do not mean them....(*Interruptions*)

MR. SPEAKER: A number of amendments have been moved by the Members on the Motion of Thanks. I can put all the amendments to the vote of the House together.

SHRI BASU DEB ACHARIA : No....(*Interruptions*)

MR. SPEAKER: If any hon. Member wants any particular amendment to be put separately, he may indicate it.

Shri Gangwar, which amendments do you want to move?

श्री संतोष गंगवार (बरेली): अध्यक्ष महोदय, मैं अमेंडमेंट संख्या 60, 72, 78 और 81 क्यों उठाना चाहता हूँ, उसका दो मिनट में उल्लेख करना चाहूँगा। मैं सदन के सामने लाना चाहता हूँ कि अभिभाषण में कुछ मुख्य बातों का उल्लेख नहीं किया गया। खासतौर से किसानों के द्वारा जो पूरे देश के अंदर आत्महत्याएँ की जा रही हैं और ऋण की माफी में जो कमियाँ हैं और उसका वास्तविक लाभ किसानों को नहीं मिल रहा है। सदन और पूरा देश परिचित है कि देश में बेरोजगारी निरंतर बढ़ रही है और सरकार स्वयं मानती है कि नौकरियाँ कम हो रही हैं, नौकरियाँ रिट्रेंट की जा रही हैं, नयी नौकरियाँ पैदा नहीं हो रही हैं। युवकों में इसका जबरदस्त शोष है और सरकार के द्वारा इसका कोई समाधान नहीं दिया गया है।

महोदय, सबसे बढ़कर बात यह है कि यहाँ अभी कहा गया कि इनफ्लेशन २८ कम हो रहा है, पर ऐसा नहीं है। अगर कंज्यूमर प्राइज इंडेक्स देखा जाए, तो पता चलेगा कि यह दो डिजिट में है। आम आदमी के लिए देश के अंदर कोई भी चीज कम पैसे पर नहीं मिल रही है। आप वर्ष 2004 और वर्ष 2009 के भाव को देखें, तो पता लगेगा कि दोगुनी, तिगुने सी लेकर चार गुनी तक मूल्यों में वृद्धि हुई है। हम चाहते हैं कि इस लेखे-जोखे में यह विवरण आना चाहिए था। यह दुर्भाग्य है कि सरकार के द्वारा जो दस्तावेज बनाया गया, आम आदमी की इन बातों की ओर ध्यान बिल्कुल नहीं दिया गया। मैं इतना अवश्य कहना चाहता हूँ।

...(*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, what about my amendments?

MR. SPEAKER: Shri Acharia, I shall come to your amendments later. Let me dispose these four amendments moved by Shri Gangwar. You know the system. Would you also like to be bracketed alongwith him?

...(*Interruptions*)

MR. SPEAKER: You should wait for your amendments to come up. I shall now put amendment Nos. 60, 72, 78 and 81 moved by Shri Gangwar to the vote of the House.

All the amendments were put and negatived.

MR. SPEAKER: Now, Shri Acharia, which are your amendments?

SHRI BASU DEB ACHARIA : My amendment numbers are. 215 and 218. I want to say something on my amendments. Amendment No. 215 is regarding the rising prices of almost all the essential commodities. The Government has failed to control the prices of essential commodities. People are being faced with a serious situation because of the rise in prices for [\[U25\]](#) the last two to three years.

Eighty per cent of the people are suffering. Due to economic meltdown, lakhs of workers are losing their jobs. Today, more than one lakh workers have assembled in Delhi. The Government has failed to address and tackle this problem. Not only is there job loss due to this economic meltdown, there are also lay offs, lockouts and wage cuts in many sectors. Unemployment is growing.

I want to press these two amendments concerning the problems of millions of people of our country. ...(*Interruptions*)

MR. SPEAKER: Silence please.

...(Interruptions)

MR. SPEAKER: I shall now put amendment nos. 215 and 218 moved by Shri Basu Deb Acharia to the vote of the House.

The question is:

"That at the end of the Motion, the following be added, namely:-

'but regret that there is no mention in the Address about checking the unprecedented rise in prices of essential commodities.'

'but regret that there is no mention in the Address about the disastrous impact of global slow down on millions of workers who have lost their jobs, livelihood and earnings due to closure, lay off, wage cuts, retrenchment, etc., across the sectors and also the alarming trend of sharp decline in index of industrial production.'"

Those in favour may say "Aye".

SHRI BASU DEB ACHARIA : We want a Division.

MR. SPEAKER: Let the Lobbies be cleared.

The Lobbies are cleared. The question is:

"That at the end of the motion, the following be added, namely:-"

`but regret that there is no mention in the Address about checking the unprecedented rise in prices of essential commodities.' (215)

`but regret that there is no mention in the Address about the disastrous impact of global slow down on millions of workers who have lost their jobs, livelihood and earnings due to closure, lay off, wage-cuts, retrenchment, etc., across the sectors and also the alarming trend of sharp decline in index of industrial production.' (218)

The Lok Sabha divided:

DIVISION NO. 1 AYES 16.30 hrs.

Abdullakutty, Shri

Acharia, Shri Basu Deb

Appadurai, Shri M.

Barman, Prof. Basudeb

*Barman, Shri Hiten

Basu, Shri Anil

Bauri, Shrimati Susmita

Bose, Shri Subrata

Chakraborty, Dr. Sujan

Chakraborty, Shri Swadesh

Chandrappan, Shri C.K.

Chatterjee, Shri Santasri

Choudhury, Shri Bansagopal

Das, Shri Alakesh

Das, Shri Khagen

Dome, Dr. Ram Chandra

George, Shri K. Francis

Karunakaran, Shri P.

Khan, Shri Sunil

Krishnadas, Shri N.N.

Krishnan, Dr. C.

* Voted through slip.

*Masood, Shri Rasheed

Mediyam, Dr. Babu Rao

Mollah, Shri Hannan

Mondal, Shri Abu Ayes

Murmu, Shri Rupchand

Nandy, Shri Amitava

Owaisi, Shri Asaduddin

Pal, Shri Rupchand

Panda, Shri Prabodh

Paul, Dr. Sebastian

Pradhan, Shri Prasanta

Radhakrishnan, Shri Varkala

Rajendran, Shri P.

Reddy, Shri Suravaram Sudhakar

Riyan, Shri Baju Ban

Salim, Md.

Sar, Shri Nikhilaanda

Satheedevi, Shrimati P

Seal, Shri Sudhangshu

Sen, Shrimati Minati

Seth, Shri Lakshman

Sikdar, Shrimati Jyotirmoyee

* Voted through slip.

Sippiparai, Shri Ravichandran

Sujatha, Shrimati C.S.

Surendran, Shri Chengara

Topdar, Shri Tarit Baran

NOES

Aaron Rashid, Shri J.M.

Agarwal, Dr. Dharendra

Ahamed, Shri E.

Ahmad, Dr. Shakeel

Aiyar, Shri Mani Shankar

Ansari, Shri Furkan

Antulay, Shri A.R.

Athithan, Shri Dhanuskodi R.

Audikesavulu, Shri D.K.

Baalu, Shri T.R.

'Baba', Shri K.C. Singh

Bahuguna, Shri Vijay

Bansal, Shri Pawan Kumar

Barku, Shri Shingada Damodar

Chaliha, Shri Kirip

Chander Kumar, Prof.

Chaudhary, Dr. Tushar A.

Chaure, Shri Babu Hari

Chavda, Shri Harisinh

Chidambaram, Shri P.

Chinta Mohan, Dr.

Chitthan, Shri N.S.V.

Choudhury, Shri Abu Hasem Khan

Chowdhury, Shri Adhir

Chowdhury, Shrimati Renuka

Deo, Shri V. Kishore Chandra S.

Deora, Shri Milind

Dikshit, Shri Sandeep

Dubey, Shri Chandra Shekhar

Dutt, Shrimati Priya

Elangovan, Shri E.V.K.S.

Engti, Shri Biren Singh

Fanthome, Shri Francis

Gaikwad, Shri Eknath Mahadeo

Gandhi, Shri Rahul

Gandhi, Shrimati Sonia

Gogoi, Shri Dip

Govinda, Shri

Gowda, Shrimati Tejasvini

Goyal, Shri Surendra Prakash

Handique, Shri B.K.

Hooda, Shri Deepender Singh

Hussain, Shri Anwar

Jai Prakash, Shri

Jaiswal, Shri Shriprakash

*Jalappa, Shri R.L.

Jindal, Shri Naveen

Kader Mohideen, Prof. K.M.

Kalmadi, Shri Suresh

Kamat, Shri Gurudas

Kaur, Shrimati Preneet

*Kerketta, Shrimati Sushila

Kharventhan, Shri S.K.

Krishna, Shri Vijoy

Krishnaswamy, Shri A.

Kumar, Shrimati Meira

Kumari Selja

Kuppusami, Shri C.

Kyndiah, Shri P.R.

Lalu Prasad, Shri

Madam, Shri Vikrambhai Arjanbhai

Mahabir Prasad, Shri

Meena, Shri Namu Narain

Mehta, Shri Alok Kumar

Meinya, Dr. Thokchom

Mishra, Dr. Rajesh

* Voted through slip.

Mistry, Shri Madhusudan

Mukherjee, Shri Pranab

Murmu, Shri Hemlal

*Naik, Shri A. Venkatesh

Nikhil Kumar, Shri

Nizamuddin, Shri G.

Ola, Shri Sis Ram

Oraon, Dr. Rameshwar

*Owaisi, Shri Asaduddin

Pallani Shamy, Shri K.C.

Panabaka Lakshmi, Shrimati

Patel, Shri Dahyabhai Vallabhbhai

Patel, Shri Dinsha

Patel, Shri Jivabhai A.

Patil, Shri Balasaheb Vikhe

Patil, Shrimati Suryakanta

Pilot, Shri Sachin

Prabhu, Shri R.

Prasada, Kunwar Jitin

Purandeswari, Shrimati D.

Rajenthiran, Shrimati M.S.K. Bhavani

Raju, Shri M.M. Pallam

* Voted through slip.

Ramakrishna, Shri Badiga

Rana, Shri Gurjeet Singh

*Rana, Shri Rabinder Kumar

Rani, Shrimati K.

Ranjan, Shrimati Ranjeet

Rao, Shri D. Vittal

Rao, Shri Rayapati Sambasiva

Rathwa, Shri Naranbhai

*Reddy, Shri A. Indra Karan

Reddy, Shri K.J.S.P

Reddy, Shri M. Raja Mohan

Reddy, Shri M. Sreenivasulu

Reddy, Shri S. Jaipal

Reddy, Shri Suravaram Sudhakar

Regupathy, Shri S.

Sahay, Shri Subodh Kant

Sai Prathap, Shri A.

Sajjan Kumar, Shri

*Sangma, Kumari Agatha K.

Saradgi, Shri Iqbal Ahmed

*Sardinha, Shri Francisco Cosme

Selvi, Shrimati V. Radhika

* Voted through slip.

Shandil, Dr. Col. (Retd.) Dhani Ram

Sharma, Dr. Arvind

Sharma, Shri Madan Lal

Sibal, Shri Kapil

Singh, Chaudhary Bijendra

Singh, Dr. Akhilesh Prasad

Singh, Rao Inderjit

Singh, Shri Chandra Bhushan

Singh, Shri Dewwrat

Singh, Shri Ganesh Prasad

Singh, Shri Manik

Singh, Shri Manvendra

Singh, Shri Mohan

Singh, Shri Sita Ram

Singh, Shrimati Kanti

Singh, Shrimati Pratibha

Solanki, Shri Bharatsinh Madhavsinh

Subba, Shri M.K.

Sugavanam, Shri E.G.

Suman, Shri Ramji Lal

Sumbrui, Shri Bagun

Suryawanshi, Shri Narsingrao H.

Taslimuddin, Shri

Thangkabalu, Shri K.V.

Tirath, Shrimati Krishna

Tytler, Shri Jagdish

Vaghela, Shri Shankersinh

*Vallabhaneni, Shri Balashowry

Velu, Shri R

Venkatapathy, Shri K.

Venkatswamy, Shri G.

Venugopal, Shri D.

Verma, Shri Beni Prasad

Vijayan Shri A.K.S.

Virupakshappa, Shri K.

Vundavalli, Shri Aruna Kumar

Yadav, Dr. Karan Singh

Yadav, Shri Anirudh Prasad alias Sadhu

Yadav, Shri Devendra Prasad

Yadav, Shri Jay Prakash Narayan

Yadav, Shri Mitrasen

*Yadav, Shri Rajesh Ranjan *alias* Pappu

Yadav, Shri Ram Kripal

Yadav, Shri Sita Ram

Yaskhi, Shri Madhu Goud

*Voted through slip.

MR. SPEAKER: Subject to correction*, the result of the Division is:

Ayes: 45

Noes: 145

The motion was negatived.

*The following Members also recorded their votes through slips:

Ayes 45+S/Shri Hiten Barman, Rasheed Masood = 47.

Noes 145 +Shri R.L. Jalappa, Smt. Sushila Kerketta, S/Shri A. Venkatesh Naik, Asaduddin Owaisi, Rabinder Kumar Rana, A.Indra Karan Reddy, Kumari Agatha K. Sangma, S/Shri Franciso Cosme Sardinha, Balashowry Vallabhaneni, Rajesh Ranjan Alias Pappu Yadav also recorded their votes through slips = 155

MR. SPEAKER: Shri Rupchand Pal, do you want to press your amendment?

SHRI RUPCHAND PAL (HOOGHLY): Yes, Sir. I moved the following amendment:

"That at the end of the motion, the following be added, namely:-

`but regret that there is no mention in the Address about review of Indo-US Nuclear Deal which has seriously eroded the strategic autonomy of India's Nuclear Policy.' (224)

Sir, the Left Party's position with regard to this Indo-US Nuclear Deal is well known to the countrymen and to the outside world also. It is more of a strategic relation and it has little or nothing to do with the nuclear energy. So, this is seriously eroding the strategic autonomy of India's Nuclear Policy, its three-stage nuclear programme as also our independent foreign policy. So, there is a demand for a review of this Indo-US Nuclear Deal. There is no mention about it in the President's Address. So, my amendment is that there should be a review and we are pressing for this amendment. ...(*Interruptions*)

MR. SPEAKER: The lobbies are already cleared. I shall now put amendment No. 224 moved by Shri Rupchand Pal to the vote of the House.

The question is:

"That at the end of the motion, the following be added, namely:-

`but regret that there is no mention in the Address about review of Indo-US Nuclear Deal which has seriously eroded the strategic autonomy of India's Nuclear Policy.' (224)

The Lok Sabha divided:

DIVISION NO. 2 AYES 16.33 hrs.

Abdullakutty, Shri

Acharia, Shri Basu Deb

Appadurai, Shri M.

Barman, Prof. Basudeb

*Barman, Shri Hiten

Basu, Shri Anil

Bauri, Shrimati Susmita

*Chakraborty, Dr. Sujan

Chandrappan, Shri C.K.

Chatterjee, Shri Santasri

Choudhury, Shri Bansagopal

Das, Shri Alakesh

Das, Shri Khagen

Dasgupta, Shri Gurudas

Dome, Dr. Ram Chandra

George, Shri K. Francis

Khan, Shri Sunil

Krishnadas, Shri N.N.

Krishnan, Dr. C.

Mediyam, Dr. Babu Rao

* Voted through slip.

Mohan, Shri P.

Mondal, Shri Abu Ayes

Murmu, Shri Rupchand

Nandy, Shri Amitava

Pal, Shri Rupchand

Panda, Shri Prabodh

*Paul, Dr. Sebastian

Pradhan, Shri Prasanta

Radhakrishnan, Shri Varkala

Rajendran, Shri P.

Ravindran, Shri Pannian

Reddy, Shri Suravaram Sudhakar

Riyan, Shri Baju Ban

Salim, Md.

Sar, Shri Nikhilaranda

Satheedevi, Shrimati P

Seal, Shri Sudhangshu

Selvi, Shrimati V. Radhika

Sen, Shrimati Minati

Seth, Shri Lakshman

Sikdar, Shrimati Jyotirmoyee

Sippiparai, Shri Ravichandran

* Voted through slip.

Sujatha, Shrimati C.S.

Surendran, Shri Chengara

Topdar, Shri Tarit Baran

Yadav, Shri Akhilesh

NOES

Aaron Rashid, Shri J.M.

Agarwal, Dr. Dharendra

Ahamed, Shri E.

Ahmad, Dr. Shakeel

Aiyar, Shri Mani Shankar

Ansari, Shri Furkan

Antulay, Shri A.R.

*Athithan, Shri Dhanuskodi R.

Audikesavulu, Shri D.K.

Baalu, Shri T.R.

'Baba', Shri K.C. Singh

Bahuguna, Shri Vijay

Bansal, Shri Pawan Kumar

Barku, Shri Shingada Damodar

Botcha, Shrimati Jhansi Lakshmi

Chaliha, Shri Kirip

Chander Kumar, Prof.

Chaudhary, Dr. Tushar A.

Chaure, Shri Babu Hari

Chavda, Shri Harisinh

Chidambaram, Shri P.

Chinta Mohan, Dr.

* Voted through slip.

Chitthan, Shri N.S.V.

Choudhury, Shri Abu Hasem Khan

Chowdhury, Shri Adhir

Chowdhury, Shrimati Renuka

Deo, Shri V. Kishore Chandra S.

Deora, Shri Milind

*Dev, Shri Sontosh Mohan

Dikshit, Shri Sandeep

Dubey, Shri Chandra Shekhar

Dutt, Shrimati Priya

Elangovan, Shri E.V.K.S.

Engti, Shri Biren Singh

Fanthome, Shri Francis

Gaikwad, Shri Eknath Mahadeo

Gandhi, Shri Rahul

Gandhi, Shrimati Sonia

Gogoi, Shri Dip

Govinda, Shri

Gowda, Shrimati Tejasvini

Goyal, Shri Surendra Prakash

Handique, Shri B.K.

Hooda, Shri Deepender Singh

* Voted through slip.

Hossain, Shri Abdul Mannan

Hussain, Shri Anwar

Jai Prakash, Shri

Jaiswal, Shri Shriprakash

Jalappa, Shri R.L.

Jindal, Shri Naveen

Kader Mohideen, Prof. K.M.

Kalmadi, Shri Suresh

Kamat, Shri Gurudas

Kaur, Shrimati Preneet

Kerketta, Shrimati Sushila

Kharventhan, Shri S.K.

Krishna, Shri Vijoy

Krishnaswamy, Shri A.

Kumar, Shrimati Meira

Kumari Selja

Kuppusami, Shri C.

Kyndiah, Shri P.R.

Lalu Prasad, Shri

Madam, Shri Vikrambhai Arjanbhai

Mahabir Prasad, Shri

Meena, Shri Namu Narain

Mehta, Shri Alok Kumar

Meinya, Dr. Thokchom

Mishra, Dr. Rajesh

Mistry, Shri Madhusudan

Mukherjee, Shri Pranab

Murmu, Shri Hemlal

*Naik, Shri A. Venkatesh

Narbula, Shri D.

Nikhil Kumar, Shri

Nizamuddin, Shri G.

Oraon, Dr. Rameshwar

Owaisi, Shri Asaduddin

Pallani Shamy, Shri K.C.

Panabaka Lakshmi, Shrimati

Patel, Shri Dinsha

Patel, Shri Jivabhai A.

Patil, Shri Balasaheb Vikhe

Patil, Shrimati Suryakanta

Pilot, Shri Sachin

Prabhu, Shri R.

Prasada, Kunwar Jitin

Purandeswari, Shrimati D.

* Voted through slip.

Rajenthiran, Shrimati M.S.K. Bhavani

Raju, Shri M.M. Pallam

Ramakrishna, Shri Badiga

Rana, Shri Gurjeet Singh

Rana, Shri Rabinder Kumar

Rani, Shrimati K.

Ranjan, Shrimati Ranjeet

Rao, Shri D. Vittal

Rao, Shri Rayapati Sambasiva

Rathwa, Shri Naranbhai

*Reddy, Shri A. Indra Karan

Reddy, Shri K.J.S.P

Reddy, Shri M. Raja Mohan

Reddy, Shri M. Sreenivasulu

Reddy, Shri S. Jaipal

Regupathy, Shri S.

Sahay, Shri Subodh Kant

Sai Prathap, Shri A.

Sajjan Kumar, Shri

*Sangma, Kumari Agatha K.

Saradgi, Shri Iqbal Ahmed

* Voted through slip.

Sardinha, Shri Francisco Cosme

Selvi, Shrimati V. Radhika

Shandil, Dr. Col. (Retd.) Dhani Ram

Sharma, Dr. Arvind

Sharma, Shri Madan Lal

Sibal, Shri Kapil

Singh, Chaudhary Bijendra

Singh, Dr. Akhilesh Prasad

Singh, Rao Inderjit

Singh, Shri Chandra Bhushan

Singh, Shri Ganesh Prasad

Singh, Shri Manik

Singh, Shri Manvendra

Singh, Shri Mohan

Singh, Shri Sita Ram

Singh, Shrimati Kanti

Singh, Shrimati Pratibha

Solanki, Shri Bharatsinh Madhavsinh

Subba, Shri M.K.

Sugavanam, Shri E.G.

Sumbrui, Shri Bagun

Suryawanshi, Shri Narsingrao H.

Taslimuddin, Shri

Thangkabalu, Shri K.V.

Tirath, Shrimati Krishna

Tytler, Shri Jagdish

Vaghela, Shri Shankersinh

*Vallabhaneni, Shri Balashowry

Velu, Shri R

Venkatapathy, Shri K.

Venkatswamy, Shri G.

Venugopal, Shri D.

Verma, Shri Beni Prasad

Vijayan Shri A.K.S.

Virupakshappa, Shri K.

Vundavalli, Shri Aruna Kumar

Yadav, Dr. Karan Singh

Yadav, Shri Anirudh Prasad alias Sadhu

Yadav, Shri Devendra Prasad

Yadav, Shri Jay Prakash Narayan

Yadav, Shri Ram Kripal

* Voted through slip.

Yadav, Shri Sita Ram

Yaskhi, Shri Madhu Goud

MR. SPEAKER: Subject to correction*, the result of the Division is:

Ayes: 43

Noes: 146

The motion was negatived [\[a26\]](#).[\[a27\]](#)

*The following Members also recorded their votes through slip:

Ayes 43+ Shri Hiten Barman, Dr. Sujan Chakraborty, Dr. Sebastian Paul =46.

Noes 146 + S/Shri Dhanuskodi R. Athithan, Santosh Mohan Dev, A. Venkatesh Naik, A. Indra Karan Reddy, Kumari Agatha K. Sangma and Balashowry Vallabhaneni also recorded their votes through slips =152.

[\[a28\]](#)[\[a29\]](#)

MR. SPEAKER: I shall now put all the other amendments which have been moved together to the vote of the House.

All other amendments were put and negatived.

MR. SPEAKER: I shall now put the Motion to the vote of the House.

The question is:

"That the an Address be presented to the President in the following terms:-

'That the Members of the Lok Sabha assembled in this Session are deeply grateful to the President for the Address which she has been pleased to deliver to both Houses of Parliament assembled together on February 12, 2009'."

The motion was adopted.

MR. SPEAKER: Now, the House will take up matters of urgent public importance.